

Room No. 314

District and Sessions Judge, Central, Haryana

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 26-03-2020 Total Cases:38

3rd floor

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases	625/2011	322147/2016	NORTH DELHI POWER LTD Vs. MS ADIT ENGINEERING PVT. LTD AND ANR.	/0 28.4.2020
2	Ct. Cases	1070/2014	321986/2016	BSES RAJDHANI POWER LTD. Vs. SH .YOGESH SHARMA	/0
Misc./ Appearance					
3	Ct. Cases	413/2015	323755/2016	BSES RAJDHANI POWER LIMITED Vs. LUCKY BUILDERS	/0 (Mundka) 14.4.2020
4	Ct. Cases	566/2015	324751/2016	BSES YAMUNA POWER LT.D Vs. IKRAMUDDIN	/0
5	Ct. Cases	603/2015	323493/2016	BSES YAMUNA POWER LIMITED Vs. NARENDER KUMAR VERMA	/0 14.07.2020
Misc. cases/purpose					
6	Ct. Cases	1232/2015	327221/2016	BSES RAJDHANI POWER LTD. Vs. ASHOK KUMAR	/0 (Vikas Puri) 08.9.2020
Misc./ Appearance					
7	Ct. Cases	1775/2015	324569/2016	BSES RAJDHANI POWER LTD. Vs. INDU KALA	/0 (Nangloi)
8	Ct. Cases	2038/2015	323410/2016	BSES RAJDHANI POWER LTD. Vs. NITIN ANR.	/0 (Punjabi Bagh) 09.5.2020
9	Ct. Cases	125/2016	327094/2016	BSES RAJDHANI POWER LTD Vs. RANJEET	/0 (Uttam Nagar)
10	Ct. Cases	129/2016	327098/2016	BSES RAJDHANI POWER LTD Vs. DEEPAK VOHRA ANR.	/0 (Uttam Nagar) 14.7.2020
11	Ct. Cases	247/2016	325908/2016	BSES YAMUNA POWER LIMITED Vs. JUNIOR ENGG. TARUN GAUR	/0 (Chandni Mahal) 14.4.2020
Misc. cases/purpose					
12	Ct. Cases	877/2016	326743/2016	BSES RAJDHANI POWER LIMITED Vs. CHETNA	/0 (Nangloi)
Misc./ Appearance					
13	Ct. Cases		327721/2016	BSES YAMUNA POWER LTD. Vs. SUBHAN	/0 15.07.2020
14	Ct. Cases		327926/2016	BSES RAJDHANI POWER LTD. Vs. NAJESH KUMAR	/0
15	Ct. Cases		328399/2016	BSES RAJDHANI POWER LTD. Vs. MUKIM	/0
16	Ct. Cases		328636/2016	BSES RAJDHANI POWER LTD. Vs. DHANSHYAM AND ANR	/0 16.7.2020
17	Ct. Cases		409/2017	BSES RAJDHANI POWER LTD. Vs. JAI RAM	/0 (Khyala)
18	SC		611/2017	STATE Vs. AMZAD KHAN @ SALIM	479 /2015 (Sadar Bazar)
19	SC		765/2017	STATE Vs. YASH CHAWLA	1323 /2014 (Rajouri Garden)
20	SC		270/2018	STATE Vs. VIKAS JAIN	235 /2015 (Mundka)
21	Ct. Cases		232/2018	BSES RAJDHANI POWER LTD. Vs. SUNIL KUMAR AND ANR	/0 17.07.2020
22	SC		463/2018	STATE Vs. KHURSHEEDA BEGUM	/0
23	Ct. Cases		736/2018	BSES RAJDHANI POWER LTD. Vs. SARASWATI	/0
24	Ct. Cases		737/2018	BSES RAJDHANI POWER LTD. Vs. ROOP KISHORE	/0 08.9.2020
25	Ct. Cases		738/2018	BSES RAJDHANI POWER LTD. Vs. HOSHIAR SINGH	/0 (Mianwali Nagar)
26	SC		989/2018	STATE Vs. KALAWATI	237 /2017 (I.P. Estate) → 18.7.2020

Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 26-03-2020 Total Cases:38

IIIrd floor

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	Ct. Cases		50/2019	BSES RAJDHANI POWER LTD. Vs. NANHE	/0 ()
28	Ct. Cases		112/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. VIJAY KUMAR VERMA	/0 (Burari) 09.9.2020
29	Ct. Cases		113/2019	BSES YAMUNA POWER LTD. Vs. SEEMA	/0 (Sadar Bazar)
30	SC		179/2019	STATE Vs. VIJENDER SONKAR	273 /2018 (Punjabi Bagh)
31	Ct. Cases		1258/2019	BSES RAJDHANI POWER LTD. Vs. MANOJ CHANDELA	/0 (Tilak Nagar) 18.7.2020
32	SC		903/2019	STATE Vs. SUNITA DEVI	92 /2019 (Nangloi)
33	SC		151/2020	STATE Vs. MD SAMSER	529 /2019 (Punjabi Bagh)

Charge

34	Ct. Cases	1756/2015	324567/2016	BSES YAMUNA POW LTD. Vs. HAZI MOHD IRFAN ANR.	/0 (Jama Masjid) 24.4.2020
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Prosecution Evidence

35	SC		29071/2016	STATE Vs. MOHD. LADLE @ SUJAUDDIN	512 /2015 (Sadar Bazar) 30.5.2020
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Misc. Arguments

36	Ct. Cases	1952/2016	323949/2016	TATA POWER DELHI DISTRIBUTION LTD. Vs. NITIN KUMAR	/0 (Ranjit Nagar) 08.5.2020
37	SC		302/2017	STATE Vs. Bharat Heavy Electrical Ltd.	390 /2005 (I.P. Estate)
38	Ct. Cases		1182/2017	BSES RAJDHANI POWER LTD. Vs. MATIN AND ANR	/0 (Rajouri Garden)

39 M.No. 04/20 Fagid Khan vs State — 29.4.2020

40 M's. FIR No. 181/11 (P.S. Subzi mandi) vs Naarjahan 01.6.2020

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Girish Kathpalia
District and Sessions Judge
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:13

S No	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		5812/18	HEMA DEVI Vs. JOGINDER JENA
2	Misc DJ		860/19	KOMAL PRASAD Vs. MANJU SAINI
3	PPA		1/20	DELHI DEVELOPMENT AUTHORITY Vs. SANJEEV KUMAR AGGARWAL
4	T.P.C.		6/20	NAMITA VASHISHTHA Vs. INDRA
5	T.P.C.		26/20	VIJAY KUMAR BUTAN Vs. MANOJ BAGAI
6	RCT ARCT		22/20	ANIL KUMAR BANSAL Vs. DELHI PINJRA POLE SOCIETY (REGD)
7	T.P.C.		30/20	MOHD. AFSARUN @ MEHBOOB KHAN Vs. YOGENDER @ DABBU
Issues				
8	CS DJ		98/20	VIJAY KUMAR PURI Vs. RAJESH KUMAR
Final Arguments				
9	RCT ARCT		178/18	VINOD GUPTA Vs. SUKHBIR SARAN AGGARWAL
10	MCD APPL		7/19	SAJJAN Vs. NORTH DELHI MUNICIPAL CORPORATION
11	MCD APPL		8/19	SAJJAN Vs. NORTH DELHI MUNICIPAL CORPORATION
12	RCT ARCT		94/19	SURENDER SINGH CHADHA Vs. SUBHASH CHAND SAINI
13	RCT ARCT		4/20	AMIT GUPTA Vs. M/S ANUPAM HOTELIERS LTD.
Misc. cases/purpose				
14	Cr Rev		158/2020	ASHU KHAN Vs. GNCT OF DELHI THROUGH COMMISSIONER OF POLICE

12/5

5/5

14/5

6/5

15/5

100 2/5

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Sh. Manoj Kumar

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:30

25/6/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	509/2/2012	294483/2016	STATE Vs. ABHISHEK TYGAI	447 /2005 (Sadar Bazar)
2	Ct. Cases	98/1C/2016	536395/2016	RAM CHANDER VERMA Vs. INDER SINGH @ LALA	/0 (Civil Lines)
3	Cr. Case		6038/2017	STATE Vs. SANDEEP KUMAR	25 /2017 (Civil Lines)
4	Cr. Case		13330/2018	STATE Vs. NARESH	158 /2018 (Civil Lines)
5	Cr. Case		2894/2019	STATE Vs. RAM SUIRAN	000213 /2018 (Sadar Bazar)
6	Cr. Case		7801/2019	STATE Vs. SANDEEP SUKHBIR	226 /2018 (Civil Lines)
7	Cr. Case		11520/2019	STATE Vs. FAIZAN	176 /2018 (Sadar Bazar)
8	Cr. Case		15326/2019	STATE Vs. SANJU @ KAWLA	000635 /2019 (Sadar Bazar)
9	Cr. Case		15422/2019	STATE Vs. JAGAT RAM	68 /2019 (Civil Lines)
10	Cr. Case		1204/2020	STATE Vs. UNTRACE	125 /2019 (Civil Lines)
11	Cr. Case		2918/2020	STATE Vs. RAMESH	30 /2020 (Civil Lines)
Charge					
12	Cr. Case		3155/2017	STATE Vs. DUTT SINGH	462 /2015 (Civil Lines)
13	Cr. Case		13582/2017	STATE Vs. AJAY KUAMR BHATIA	84 /2017 (Civil Lines)
14	Cr. Case		14893/2018	STATE Vs. TAPAN VISHWAS	405 /2014 (Civil Lines)
15	Cr. Case		10152/2019	STATE Vs. AAKASH	78 /2019 (Sadar Bazar)
Prosecution Evidence					
16	Cr. Case	269/2/2012	301855/2016	STATE Vs. ISRAR AHMAD ETC	224 /2009 (Sadar Bazar)
17	Cr. Case	270/2/2012	302819/2016	STATE Vs. CHIRAGUDDIN	225 /2009 (Sadar Bazar)
18	Ct. Cases	136/1/2012	529851/2016	MOHD SAMI Vs. HUMSAI @ SITARA BEGUM	/0 (Sadar Bazar)
19	Cr. Case	585/2/2012	293535/2016	STATE Vs. VIJAY@KALE	143 /2011 (Sadar Bazar)
20	Cr. Case	96/2C/2013	296008/2016	STATE Vs. HASMAT ALI @ RAJU	137 /2013 (Civil Lines)
21	Cr. Case	2C/2015	290791/2016	STATE Vs. MANISH CHOPRA	46 /2014 (Civil Lines)
22	Cr. Case		305348/2016	STATE Vs. SACHIN KUMAR	144 /2016 (Civil Lines)
23	Cr. Case		7407/2017	STATE Vs. HIMANSHU	19 /2015 (Civil Lines)
24	Ct. Cases		15877/2018	VARUN MARWAH Vs. RAJEEV MARWAH AND ANTOHER	/2018 ()
25	Cr. Case		7609/2019	STATE Vs. SHIVA GOHAR	000373 /2018 (Sadar Bazar)
26	Cr. Case		11692/2019	STATE Vs. SALMAN	19121 /2019 (Sadar Bazar)
27	Cr. Case		14088/2019	STATE Vs. BHARAT	179 /2019 (Sadar Bazar)
Statement of Accused					
28	Cr. Case	80/2G/2014	300819/2016	STATE Vs. JAI PAL SINGH ETC.	39 /2002 ()
29	Cr. Case	86/2C/2012	299910/2016	STATE Vs. NARENDER SINGH	273 /2008 (Civil Lines)
30	Cr. Case		11486/2019	STATE Vs. RAHIS	296 /2003 (Civil Lines)

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. RISHABH KAPOOR
Metropolitan Magistrate**

4/7/2020

Criminal Cause List Dated 26-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases	31/1/2014	521649/2016	ARCHANA TULI Vs. KALSELVI ANR	/0 (Rajinder Nagar)
2	Ct. Cases	7/4//2014	513935/2016	ENTERTAINMENT TAX INSPECTOR Vs. MS FUN TIME CABLE	/0 (I.P. Estate)
3	Cr. Case	252/2/2016	301895/2016	STATE Vs. UNTRACE	476 /2014 (I.P. Estate)
Misc./ Appearance					
4	Cr. Case		4227/2017	STATE Vs. KRISHAN RAJ SINGH	359 /2016 (Rajinder Nagar)
Misc. cases/purpose					
5	Cr. Case		5071/2017	STATE Vs. ABDUL KASIM @ ADIL	000093 /2017 (I.P. Estate)
6	Ct. Cases		7195/2017	M/S SCIENTIFIC SECURITY MANAGEMENT SERVICES PVT LTD Vs. PANKAJ KUMAR	/0 (I.P. Estate)
7	Cr. Case		6903/2018	STATE Vs. UNTRACE	633 /2015 (Rajinder Nagar)
8	Cr. Case		8282/2018	STATE Vs. VIJAY SINGH	518 /2015 (Rajinder Nagar)
Misc./ Appearance					
9	Cr. Case		2210/2019	STATE Vs. ABDUL KASIM	022195 /2017 (I.P. Estate)
Misc. cases/purpose					
10	Cr. Case		4580/2019	STATE Vs. MOHIT LAKHANPAL	39 /2017 (Rajinder Nagar)
11	Cr. Case		11177/2019	STATE Vs. SHASHI KANT SHARMA	105 /2018 (I.P. Estate)
12	Ct. Cases		10085/2019	SH. YUVRAJ S. SINGH Vs. LUKE KENNY	/2019 ()
13	Cr. Case		14466/2019	STATE Vs. UNTRACE	0137 /2018 (Rajinder Nagar)
14	Cr. Case		14470/2019	STATE Vs. UNTRACE	0145 /2018 ()
15	Cr. Case		978/2020	STATE Vs. PANKAJ MAHESHWARI	141 /2019 (Rajinder Nagar)
16	Cr. Case		1021/2020	STATE Vs. CANCELLATION	000011 /2020 (Rajinder Nagar)
Charge					
17	Cr. Case	331/2/2016	298417/2016	STATE Vs. MELWYN WILLIAM	32 /2015 (Rajinder Nagar)
18	Cr. Case		189/2018	STATE Vs. VIVEK KUMAR PANDEY	36 /2017 (Rajinder Nagar)
Prosecution Evidence					
19	Cr. Case	601/2/2014	292250/2016	STATE Vs. ARVIND KUMAR	177 /2013 (Rajinder Nagar)
20	Cr. Case	66/2/2014	298388/2016	STATE Vs. NAVAL YADAV	55 /2011 (I.P. Estate)
21	Cr. Case	177/2/2015	293773/2016	STATE Vs. PINTU	516 /2014 (I.P. Estate)
22	Cr. Case	79/2/2016	300419/2016	STATE Vs. RAJENDER KHANNA	76 /2013 (Rajinder Nagar)
23	Cr. Case		3003/2017	STATE Vs. SHAHID ANSARI	420 /2016 (I.P. Estate)
24	Cr. Case		4865/2017	STATE Vs. AL ZUBAIR	3798 /2017 (I.P. Estate)
25	Cr. Case		11339/2018	STATE Vs. ANIT KUMAR	369 /2010 (I.P. Estate)
26	Cr. Case		3489/2019	STATE Vs. PRADEEP	166 /2011 (I.P. Estate)
27	Cr. Case		3857/2019	STATE Vs. KARAN SINGH	209 /2013 (I.P. Estate)
28	Cr. Case		7881/2019	STATE Vs. DHIRAJ SAINI	278 /2013 (I.P. Estate)
29	Cr. Case		10433/2019	STATE Vs. NAIM @ NEEMA	139 /2019 (I.P. Estate)

4/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge

COURT No.
143

Criminal Cause List Dated 26-03-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	81/2015	27270/2016	STATE Vs. RANJEET 21/5/20	331 /2013 (Pahar Ganj)
2	SC	80/2015	28391/2016	STATE Vs. RAHISH ETC. 15/3/20	197/09 /2009 (Civil Lines)
3	Cr Rev		426/2019	PREMJIT SINGH CHADHA Vs. AMAR STEEL SYNDICATE 21/6/20	/0 0
4	SC		639/2019	STATE Vs. RAVIDER 15/3/20	174 /2019 (Burari)
5	Cr Rev		522/2019	MOHD SALEEM Vs. THE STATE 6/6/20	/0 0
6	CA		26/2020	M/S RANJAN ELECTRICALS AND ANR Vs. STATE AND OTHERS 4/6/20	/0 0
Charge					
7	SC		269/2019	STATE Vs. JITU 18/05/20	08 /2019 (Kotwali)
Prosecution Evidence					
8	SC	30/2011	27477/2016	STATE Vs. AMIT NAGAR @ FAUZI ETC(4-B) 01/7/20	05 /2009 0
9	SC		28982/2016	State Vs. Anil@ Raja → 20/5/20	227 /2016 (Burari)
10	SC		214/2018	STATE Vs. KAMAL KUMAR 12/05/20	456 /2017 (Burari)
11	SC		472/2018	STATE Vs. AMJAD 28/05/20	171 /2017 (Lahori Gate)
Statement of Accused					
12	SC	79/2015	27603/2016	STATE Vs. RAHISH 15/3/20	07 /2010 0
Defence Evidence					
13	SC	65/2015	27525/2016	STATE Vs. AMIT KUMAR 28/05/20	126 /2011 (Nabi Karim)
Final Arguments					
14	SC	4/2016	28224/2016	STATE Vs. SAJID ETC 21/5/20	125 /2011 (Nabi Karim)
45	CA		137/2019	HEUNAN HOSPITALITY PVT. LTD. Vs. INCOME TAX OFFICE → 15/7/20	/0 0
Arguments					
16	CA		259/2019	M/S DIAMOND HUT INDIA PVT. LTD. AND ORS. Vs. ITO	21/3/20 /0 0
17	CA		260/2019	M/S DIAMOND HUT INDIA PVT. LTD. AND ORS. Vs. ITO	/0 0

**Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. DIVYA GUPTA
Civil Judge**

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		2088/17	ICICI BANK LTD Vs. LOVEKUMAR SUKHPAL CHOUDHARY -23/07/20
2	CS SCJ		2144/18	CANARA BANK Vs. MAHESH CHANDER SHARMA -25/07/20
3	CS SCJ		297/19	YATENDER SINGH Vs. EONS SOLUTIONS AND TRADERS P LTD -25/7/20
4	CS SCJ		1729/19	ICICI BANK LTD Vs. SUMIT RAICHANDANI -23/7/20
5	CS SCJ		3793/19	MOHD. KAMIL Vs. SHAMIM BANO - 27/07/20
Issues				
6	CS SCJ		1033/19	SMT. USHA DEVI Vs. RAMAN - 29/07/20
Plaintiff/Petitioner Evidence				
7	CS SCJ	357/2014	97145/16	MOHD. BILAL Vs. MOHD. IDRISH - 31/07/20
8	CS SCJ		1113/17	ICICI BANK LTD Vs. JAGJEET SINGH - 23/07/20
9	CS SCJ		3140/17	RAJEEV MINOCHA Vs. DELHI JAL BOARD - 04/08/20
10	CS SCJ		3141/17	RAJEEV MINOCHA Vs. DELHI JAL BOARD - 04/8/20
Defendant/Respondent Evidence				
11	CS SCJ	22/2016	292/16	BALA DEVI Vs. SARJEET SINGH - 29/07/20
12	CS SCJ		501/18	JITENDER KUMAR Vs. JASBIR @ KALU - 29/07/20
Misc. Arguments				
13	CS SCJ		2763/18	RAJEEV KUMAR TYAGI Vs. SHASHI KUMAR CHAWLA AND ORS -27/7/20
14	CS SCJ		3582/18	SMT. REKHA MAGGO Vs. SMT. MEENAKSHI - 27/07/20
15	CS SCJ		3779/18	DINESH KAUSHIK Vs. M/S. GALGOTIA PUBLICATION PVT. LTD -28/7/20
16	CS SCJ		3176/19	ASLAM BEG Vs. ZAHID BEG - 28/07/20
Order on Misc. Application				
17	CS SCJ		2735/17	SHARMA ELECTRICALS Vs. DIAMOND ELECTRICAL SYSTEM (GURGAON)] 13/7/20
18	CS SCJ		2736/17	SHARMA ELECTRICALS Vs. SEMICON AUTOMOTION AND SWITHGEAR

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	MACT		177/18	NAVEEN KUMAR (I) (PETITION) Vs. VIKAS @ PINTU (BAJAJ ALLINACE GEN INSCO.)
2	Misc DJ		542/19	MD PHOOL HUSSAN Vs. UNKNOWN AND ORS
3	Misc DJ		843/19	HIRA SINGH RANA Vs. UNKNOWN
4	MACT		946/19	KASIV(I)(FIR112/2019/CIVIL LINES) Vs. TINU (NIC)
5	Misc DJ		112/20	PARMINDER Vs. SHO PS
6	Misc DJ		113/20	RAJ KUMARI AND ORS. Vs. SHO
7	MACT		189/20	KAYYUM KHAN (I)(FIR146/2019/WAZIRABAD) Vs. SANTOSH W/O, DECEASED YOGESH DRIVER
8	MACT		190/20	SARVESH (I)(FIR146/196/WAZIRABAD) Vs. SANTOSH W/O, DECEASED YOGESH DRIVER
9	MACT		191/20	CHAURASI (I)(FIR146/19/WAZIRABAD) Vs. SANTOSH W/O, DECEASED YOGESH DRIVER
Misc./ Appearance				
10	MACT		212/20	MOHD SAIBUDDIN (i) (fir 49/19 wazirabad) Vs. MOHD FASIL
11	MACT		213/20	SEIKH JAVED(I) (FIR49/19 wazirabad) Vs. MOHD FASIL
Plaintiff/Petitioner Evidence				
12	MACT	889/2014	56904/16	RINKU KASANA (I)(FIR80614OUT SIDE) Vs. RAJENDER SINGH RAWAT (HDFC EGRO)
13	MACT	562/2016	57867/16	ROHIT SO, DECEASED TANUJA (F)(PETITION) Vs. LAVESH KUMAR (NIC)
14	MACT		683/17	PAYAL BANSAL (I) (FIR 95/17/CIVIL LINE) Vs. AKASH (BAJAJ ALLIANZ GEN.)
15	MACT		1015/17	MEENA W/O, DECEASED SHIVA (F)(FIR16/17/BURARI) Vs. DAULAT RAM
16	MACT		483/18	JITENDER (I) Vs. KISHORE SINGH (new india ass.)
17	MACT		207/19	ASHOK KUMAR (I)(DIE245/18/CIVIL LINES) Vs. VSHISHT JAIN (UNIVERSAL SOMPO GEN.)
18	MACT		263/19	IRFAN (i) (FIR 36/19 CIVIL LINE) Vs. RAM SINGH
Misc. Arguments				
19	MACT	360/2016	57593/16	ASHISH (PETITION) Vs. LAVESH KUMAR (NIC)
Final Arguments				
20	MACT	519/2015	57140/16	SHIV RATAN (I)(FIR28115K.GATE) Vs. ANIL KUMAR (UII)

Court No. 149

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Deepika Singh
Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:27

S No	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc. Appearance</u>					
1	Cr. Case	14/2/2013	287005/2016	STATE Vs. YOGESH KUMAR	328 /2011 (Burari)
2	Cr. Cases	229/1/2015	528171/2016	NEERU SETHI Vs. VIKAS SETHI	/0 (Subzi Mandi)
3	Cr. Case		304131/2016	STATE Vs. ANISH	170 /2013 (Subzi Mandi)
4	Cr. Case		304143/2016	STATE Vs. MANISH	168 /2013 (Subzi Mandi)
5	Cr. Cases		540929/2016	CHARU OJHA Vs. MANAK OJHA	/0 (Subzi Mandi)
6	Cr. Case		8956/2017	STATE Vs. NISHANT	1210 /2015 (Burari)
7	Cr. Cases		10020/2017	PCONAM @ HARSHITA Vs. AMIT KUMAR	/0 (Burari)
8	EX CRL		119/2017	NEERU SETHI Vs. VIKAS SETHI	/0 (Subzi Mandi)
9	Cr. Case		13894/2017	STATE Vs. ANIL KUMAR	10 /2015 Burari
10	Cr. Cases		3754/2018	NEETU Vs. MANISH SHARMA	/0
11	Cr. Cases		6674/2018	NEHA CHAUDHARY Vs. RAKESH CHAUDHARY	/0 (Burari)
12	EX CRL		90/2018	SARIN Vs. NAROOOL SHEIKH AND ORS	NA /2018 ()
13	Cr. Cases		15462/2018	DHANWATI @ KOMAL UPADE Vs. RAM BALA SHAHEB	/2017 (Burari)
14	Cr. Cases		15655/2018	CHHAVI SHARMA Vs. ARUN KR SHARMA	/2018 (Burari)
15	Cr. Case		12361/2018	STATE Vs. VIKAS SHARMA	111 /2018 ()
16	Cr. Cases		17440/2018	PRITI SINGH Vs. PRADEEP KUMAR	2018 (Burari)
17	Cr. Case		6532/2019	STATE Vs. PARMOD KUMAR	510 /2015 (Burari)
18	EX CRL		101/2019	SARIN Vs. NAROOOL SHEIKH	/2019 (Burari)
19	Cr. Case		12589/2019	STATE Vs. SANJAY LAHIRI@SAHIL	16 /2019 (Burari)
20	Cr. Cases		787/2020	RUCHIKA JAIN Vs. ABHISHEK JAIN	/2020 (Kashmere Gate)
<u>Misc. Arguments</u>					
21	Cr. Cases	11/1/2015	520421/2016	ASHA DEVI Vs. RAMESH CHAND	0 (Burari)
22	Cr. Cases		543143/2016	POOJA Vs. VIKAS RAJPUT	0 (Burari)
<u>Arguments</u>					
23	Cr. Cases	109/1/2015	530019/2016	PINKI Vs. RAHUL	/0 (Burari)
24	Cr. Cases	259/1/2015	512628/2016	SARIN Vs. NAROOOL SHEIKH	/0 (Burari)
25	Cr. Cases		538212/2016	PRYANKA Vs. DEEPAK GABA	/0 (Timar Pur)
<u>Order on Misc. Application</u>					
26	Cr. Cases		17492/2018	LALITA Vs. SHIV SHANKAR @ BHOLA	/2018 (Burari)
<u>Arguments</u>					
27	Cr. Cases		4033/2019	SAGARIKA KAKRIA Vs. KUNAL HAZARI	/2019 (Subzi Mandi)

10/6/2020

**Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA
Civil Judge**

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Final Arguments				
1	CS SCJ		93157/16	ANIL DUA Vs. JAI NARAIN PANDEY
Misc. cases/purpose				
2	CS SCJ	246/2016	93970/16	DR. ANIL DHALLA Vs. PAWAN KUMAR GUPTA
3	CS SCJ	152/2014	96076/16	KATORI DEVI @ RAMWATI Vs. ASHOK MALHOTRA @ LAALI
4	EX	27/2012	95140/16	SUDERSHAN DEVI Vs. RAM SAHAY
5	EX	00M-2/2014	95184/16	SUDERSHAN DEVI Vs. RAM SAHAY
6	CS SCJ	217/2015	669/16	WEST SHASTRI NAGAR L-BLOCK WELFARE ASSOCIATION (RE Vs. DHARAMVIR VASHIST ORS.
7	CS SCJ		2347/18	ICICI BANK LTD Vs. GOVINDA
8	Misc SCJ		117/19	MOHD. AYUB Vs. MOHD. IMRAN
9	CS SCJ		1810/19	ICICI BANK LTD Vs. DEEPAK GUPTA
10	CS SCJ		3102/19	QUAZI SHAVAZ SATTAR @ QUAZI MANNA Vs. SHAI FALI AND ANR.
11	CS SCJ		182/20	SMT. RAJESHWARI Vs. SMT. MEENA
12	EX		326/20	KOTAK MAHINDRA BANK LIMITED Vs. SATYA PARKASH
13	EX		327/20	KOTAK MAHINDRA BANK LIMITED Vs. NITIN
14	EX		332/20	KOTAK MAHINDRA BANK LIMITED Vs. KRISHNA GOPAL
Plaintiff/Petitioner Evidence				
15	CS SCJ	630/2013	96630/13	SANT RAM Vs. SARDAR SINGH
16	CS SCJ	157/2015	97728/16	VIKRAM SHARMA Vs. MOHD. MUQEEM QUARESHI
17	CS SCJ		1234/17	RAJ CHAUHAN Vs. TONY CHAUHAN
Misc. Arguments				
18	CS SCJ	477/2006	95080/16	BHAGWAN SINGH Vs. S. K. JHA
19	CS SCJ	91/2006	95156/16	BHAGWAN SINGH Vs. S. K. JHA
20	CS SCJ	92/2006	96137/16	SH. BHAGWAN SINGH Vs. SH. S.K. JHA
21	CS SCJ	511/2006	96683/16	SH. BHAGWAN SINGH Vs. SH. S.K. JHA
22	CS SCJ		2141/16	BHAGWAN SINGH Vs. S. K. JHA
23	CS SCJ	120/2012	94733/16	DR. CHANDER PRAKASH SHARMA Vs. KULDEEP GUJJAR
24	CS SCJ	119/2012	94888/16	GAYTERI PANWAR Vs. KULDEEP GUJJAR
25	EX	362/2013	98534/16	SH L N DAHIYA Vs. MS RONNIE FINANCE LTD ORS
26	CS SCJ	293/2016	1548/16	WEST SHASTRI NAGAR L-BLOCK WELFARE ASSOCIATION REG Vs. SURENDER SHARMA
27	CS SCJ		3257/16	WEST SHASTRI NAGAR (L-BLOCK) WELFARE ASSOCIATION (REGD) Vs. DHARAMVIR AND ORS.
28	Misc SCJ		55/17	SH. L.N. DAHIYA Vs. M/S. RONNIE FINANCE LTD.
29	Misc SCJ		600/19	L.N. DAHIYA Vs. M/S. RONNIE FINANCE LTD. AND ORS.
Final Arguments				
30	CS SCJ		93175/16	ANIL DUA Vs. J.N. PANDEY
Judgement				
31	CS SCJ		403/19	NAMISHA KHANNA Vs. DEEPAK ARORA AND ORS.

09/07/20

16/07/20

09/07/20

16/04/20

(ROOM No. 137-A)

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Nisha Saxena
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:15

COURT NO
115

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	ARBTN		540/18	VIKEL EDUCATION CENTRE Vs. GOLDEN PAPER MART
2	CS DJ		6480/18	ICICI BANK LIMITED Vs. VINOD KUMAR
3	CS (COMM)		467/19	SEHGAL INDUSTRIAL WORKS Vs. LOMASH PHARMACEUTICAL
4	CS (COMM)		700/19	ICICI Bank Vs. DEVENDER KUMAR
5	CS (COMM)		701/19	ICICI Bank Vs. SANJAY KUMAR
6	CS (COMM)		703/19	ICICI Bank Vs. VINEET CHOPRA
7	CS (COMM)		756/19	ICICI Bank Vs. SHAJI NAMBIAR
8	CS (COMM)		906/19	JULLUNDUR MOTOR AGENCY (DELHI) LTD Vs. SPEEDS AUTO AGENCY AND ANR
9	CS (COMM)		1030/19	ICICI Bank Vs. JASWINDER SINGH
10	CS (COMM)		1047/19	ICICI Bank Vs. GURMEET SINGH
11	CS (COMM)		1054/19	ICICI Bank Vs. DINESH KAUSHIK
12	CS (COMM)		1848/19	AIMIL PHARMACEUTICALS INDIA LTD Vs. AKUMS DRUGS AND PHARMACEUTICALS LTD AND ANR
Misc./ Appearance				
13	CS (COMM)		594/20	BANK OF MAHARASTRA Vs. REHAN PURSE AND ORS
14	CS (COMM)		595/20	BANK OF MAHARASTRA Vs. CELL BAZAAR IMPEX AND ORS
Misc. Arguments				
15	CS (COMM)		1817/19	KEWAL BROTHERS Vs. BASHKINSHARMA

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District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Sunil Rana
Additional District Judge

COURT ROOM NO -
307

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	CS DJ		19995/16	YOGINDER KUMAR KAPOOR Vs. VIJAY KUMAR AND ORS] 01/7/20
2	PC	31/2015	42200/16	ASHLAM Vs. STATE ORS	
3	CS DJ		249/18	ALKA SAROJ Vs. DHEERAJ TYAGI	
4	CS DJ		5875/18	RAKESH KUMAR AND SONS HUF Vs. R.S. TRADING CO AND ORS] 2/7/20
5	CS DJ		181/19	HEMANT GUPTA Vs. SURENDER KUMAR GUPTA	
6	PC		17/19	CHAMAN LAL BAJAJ Vs. THE STATE AND ANR	
7	PC		20/19	ASHOK RAJARAM DESPANDE AND ORS. Vs. THE STATE AND ORS.] 4/7/20
8	CS DJ		493/19	MADHU SINGHAL Vs. BHAGWAN SINGH	
9	CS DJ		507/19	MAHENDER KUMAR Vs. M/S, V-LIFE RETAIL PVT LTD	
10	MPC		23/19	ASHOK RAJARAM DESHPANDE AND ANR Vs. THE STATE AND ORS] 6/7/20
11	EX		1358/19	M/S NORTH EASTERN CARRYING CORPORATION LTD. Vs. ZEPINFRATECH LTD.	
12	CS DJ		1206/19	MANVINDER SINGH BHATIA Vs. AMARJEET SINGH LAMBA	
13	CS DJ		1215/19	PADMA Vs. HUNNY GUPTA AND ANR] 8/7/20
14	Misc DJ		186/20	SURESH CHHABRA Vs. RAJ KUMAR SUKHWANI	
15	PC		7/20	MANISHA SHARMA Vs. THE STATE AND ORS.	
Issues					
16	CS DJ		2070/18	MOHAN CLOTHING COMPANY PVT LTD. Vs. SAPAN AHLAWAT AND ANR.] 27/4/20
17	CS DJ		416/19	V-LIFE RETAIL PVT LTD. Vs. MAHINDER KUMAR	
Plaintiff/Petitioner Evidence					
18	CS DJ	231/2016	15135/16	IK ONKAR INTERNATIONAL Vs. RAVI KHOSLA] 6/5/20
19	PC	113/2015	42374/16	RAVINDER JAIN Vs. STATE ORS.	
20	CS DJ	260/2015	10842/16	HDFC BANK LIMITED Vs. SURINDER KUMAR KAMRA] 7/5/20
21	PC		23/17	USHA RANI Vs. STATE	
22	CS DJ		4256/17	CHANDRA PRABHA SACHDEVA Vs. JERRY PRINCE WILLIAMS	
23	PC		12/18	VIKRAM GOYAL Vs. THE STATE AND OTHERS	
Defendant/Respondent Evidence					
24	PC	23/2015	42424/16	DEEPAK KUMAR SINGH Vs. THE STATE OF NCT OF DELHI	- 2/5/20
Misc. Arguments					
25	CS DJ		19994/16	VIJAY KUMAR AND ANR Vs. UNION OF INDIA AND ORS	- 4/5/20
Final Arguments					
26	CS DJ	103/2016	15544/16	RAMESH CHAND SAGAR Vs. PHOOL SINGH] 5/5/20
27	CS DJ		4276/17	HITAISHI PUBLISHER PVT LTD Vs. NAVINDER SINGH MEHRA	
Order on Misc. Application					
28	CS DJ		5820/18	BHAI SARDAR SINGH Vs. BHAI TRILOCHAN SINGH] 5/5/20
29	CS DJ		62/20	SANJAY GUPTA Vs. DEVINDER SAIN CHOPRA	

Room No. 2011

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Kapil Kumar
Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases	12/L/2014	520722/2016	RAVI DUTT Vs. STATE ETC.	/0 (Roop Nagar)
Misc./ Appearance					
2	Cr. Case	18/D/2015	294380/2016	STATE Vs. R. CHANDRU	304 /2007 (Darya Ganj)
Misc. cases/purpose					
3	Cr. Case		9353/2017	STATE Vs. AJAY KUMAR	416 /2016 (Darya Ganj)
Misc./ Appearance					
4	Ct. Cases		3560/2019	S CHAND AND COMPANY Vs. MANDIP SINGH	/2019 ()
5	Ct. Cases		7451/2019	GUNJAN SHARMA Vs. VINOD KUNDRA AND ANR	/2019 ()
6	Ct. Cases		7927/2019	PADMANAVA DASH Vs. SHANKAR SHARMA	/2019 ()
7	Cr. Case		13038/2019	STATE Vs. UNTRACE	206 /2016 (Roop Nagar)
8	Cr. Case		13040/2019	STATE Vs. UNTRACE	218 /2016 (Roop Nagar)
9	Cr. Case		13043/2019	STATE Vs. UNTRACE	246 /2016 ()
10	Cr. Case		15109/2019	STATE Vs. DEEPAK RAJPUT @ GUDDU @ PAHALWAN	00476 /2019 (Nabi Karim)
11	Cr. Case		15428/2019	STATE Vs. SANJEEV CHAPOL	0233 /2018 ()
12	Ct. Cases		13764/2019	OM PRAKASH Vs. VIMLA	/2019 (Nabi Karim)
13	Cr. Case		1257/2020	STATE Vs. UNTRACE	00383 /2019 (Roop Nagar)
Charge					
14	Cr. Case		8277/2018	STATE Vs. MANKEET SINGH	311 /2017 (Roop Nagar)
15	Cr. Case		13494/2018	STATE Vs. SANJEEV KUMAR	00034 /2017 (Darya Ganj)
Prosecution Evidence					
16	Cr. Case	272/5/2014	287073/2016	STATE Vs. ASHOK SINGHAL	157 /2005 (I.P. Estate)
17	Cr. Case	1/ST/2014	290944/2016	STATE Vs. SARAD JAIN.ETC	72 /2014 (Roop Nagar)
18	Cr. Case	344/3/2014	289671/2016	STATE Vs. ASHA DEVI	112 /2014 (Nabi Karim)
19	Ct. Cases	1/M/2015	512366/2016	ASHOK KUMAR GUPTA Vs. SURESH CHAND GUPTA	/0 (Roop Nagar)
20	Cr. Case	41/D/2015	291226/2016	STATE Vs. ANUJ KUMAR	42 /2013 (Darya Ganj)
21	Cr. Case	209/3/2015	288164/2016	STATE Vs. MAHENDER SINGH	204 /2013 (Nabi Karim)
22	Cr. Case	176/D/2016	301317/2016	STATE Vs. RAMESH	78 /2016 (Darya Ganj)
23	Ct. Cases		538327/2016	DES RAJ MALHOTRA Vs. RAMAN MEHTA	/0 (Darya Ganj)
24	Cr. Case		12817/2017	STATE Vs. RAJESH PAUL	/ ()
25	Cr. Case		10941/2017	STATE Vs. SONU	16 /2017 (Roop Nagar)
(Main Matter : Cr. Case/2073820/2017)					
26	Cr. Case		3119/2018	STATE Vs. SONU YADAV	247 /2017 (Roop Nagar)
27	Cr. Case		3567/2018	STATE Vs. UNTRACE	436 /2015 (Nabi Karim)
28	Cr. Case		5634/2018	STATE Vs. DEEPAK	268 /17 (Darya Ganj)
29	Cr. Case		7640/2018	STATE Vs. BHAIRUN@SONU	141 /2018 (Nabi Karim)
30	Cr. Case		5893/2019	STATE Vs. RAKESHWAR DAYAL	88 /2017 (Nabi Karim)
31	Cr. Case		11993/2019	STATE Vs. HARI CHANDER @ HARISH @ HARIYA	50 /2019 (Roop Nagar)
Statement of Accused					
32	Cr. Case	461/D/2015	299886/2016	STATE Vs. DAYA SHANKAR TIWARI	170 /2010 (Darya Ganj)
Final Arguments					

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Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Kapil Kumar
Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Cr. Case	67A/3/2014	295510/2016	STATE Vs. 1.DHARMENDR @ ISHAN	133 /2012 (Nabi Karim)
	Arguments				
34	Ct. Cases	209/1/2015	527427/2016	THE JANATA COOPERATIVE BANK LTD Vs. ANIS UR REHMAN	/0 (Darya Ganj)

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Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. TAPASYA AGARWAL

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:80

25/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	2424/2015	530820/2016	SH. MAJIT SINGH MEHTA Vs. SH. SANDEEP CHADHA	/0 (Kotwali)
2	Ct. Cases	470/1/2016	536794/2016	BABITA KHATRI Vs. MS VIGNESHWARA DEVELOPERS PVT. LTD.	/0 (Roop Nagar)
3	Ct. Cases	421/2016	515919/2016	VIPUL KAPOOR Vs. MS STAR INNOVATIONS SERVICES PVT. LTD.	/0 (Karol Bagh)
4	Ct. Cases	647/2016	536562/2016	POOJA FINELEASE LTD Vs. RAVI	/0 (Rajinder Nagar)
5	Ct. Cases	2059/2016	534777/2016	POOJA FINELEASE LTD. Vs. ISHANT TANEJA	/0 (Rajinder Nagar)
6	Ct. Cases		540433/2016	INDUSIND BANK LTD Vs. PAWAN PRASAD SINHA	/0 (Karol Bagh)
7	Ct. Cases		540441/2016	INDUSIND BANK LTD Vs. SAHUN KHAN	/0 (Karol Bagh)
8	Ct. Cases		542204/2016	POOJA FINELEASE Vs. VISHAL CHAUHAN	/0
9	Ct. Cases		542206/2016	POOJA FINELEASE Vs. AMAR SINGH	/0
10	Ct. Cases		542208/2016	POOJA FINELEASE Vs. RAJESH KUMAR RANJAN	/0
11	Ct. Cases		542215/2016	POOJA FINELEASE Vs. GOLDY PAUL	/0
12	Ct. Cases		543368/2016	m/s bajaj finance ltd Vs. Vashishi mani Pandey	/0 (Kotwali)
13	Ct. Cases		543384/2016	m/s Bajaj Finance ltd Vs. Shekhar dhall	/0 (Kotwali)
Misc. cases/purpose					
14	Ct. Cases		826/2016	BAJAJ FASHION Vs. TIRUPATI TEXTILES	/0 (Kotwali)
Misc./ Appearance					
15	Ct. Cases		1283/2017	HARI RAM PURAN CHAND Vs. TARUN AGGARWAL	/0 (Sadar Bazar)
Misc. cases/purpose					
16	Ct. Cases		4909/2017	POOJA FINELEASE LTD Vs. ASRAT	/0 (Rajinder Nagar)
17	Ct. Cases		10363/2017	BANSAL WIRE INDUSTRIES Vs. INDIA FLEX INDUSTRIES PVT LTD	/0 (Sadar Bazar)
Misc./ Appearance					
18	Ct. Cases		801/2018	VED PRAKASH Vs. SHANKER PRASAD	/0 (Timar Pur)
19	Ct. Cases		6317/2019	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. KAPIL DEV	/0 (I.P. Estate)
20	Ct. Cases		6516/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. MANGI DEVI	/0 (I.P. Estate)
21	Ct. Cases		6517/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. KANISH KUMAR	/0 (I.P. Estate)
22	Ct. Cases		6519/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. SANJEY KUMAR	/0 (I.P. Estate)
23	Ct. Cases		6520/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. MUKESH KUMAR GUPTA	/0 (I.P. Estate)
24	Ct. Cases		6521/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. SANJEEV THAKUR	/0 (I.P. Estate)
25	Ct. Cases		6522/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. MOOL CHAND	/0 (I.P. Estate)
26	Ct. Cases		9788/2018	RAJENDRA SINGH SISODIA Vs. SHEETAL KASHYAP	/0 (Lahori Gate)
27	Ct. Cases		11423/2018	NAND LAL DOGRA Vs. ANJU SHARMA	/2018 (Sarai Rohilla)
Misc. cases/purpose					
28	Ct. Cases		20061/2018	MOHD SUBHAN Vs. SHAHDAAB KHAN	/2018 ()
Misc./ Appearance					
29	Ct. Cases		2338/2019	KULDEEP SORTI Vs. KAILASH VASUDEVA	/2019 (Rajinder Nagar)

25/6/20

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. TAPASYA AGARWAL

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:80

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct. Cases		5291/2019	PREETI KAUR Vs. SAROJ RANI	/2019 (Subzi Mandi)
31	Ct. Cases		5300/2019	SHRI BALAJI HOME PRODUCTS Vs. MS AVYUTT DISTRIBUTOR	/2019 (Karol Bagh)
32	Ct. Cases		6528/2019	OM TRADING COMPANY Vs. NAGINA INDUSTRIES AND ANR	/2019 (Sadar Bazar)
33	Ct. Cases		7758/2019	INDRA MAHOR Vs. BHIM SINGH	/2019 ()
34	Ct. Cases		8116/2019	ADITYA SECURITY AND SAFETY LLP Vs. TARA RANI	/2019 (Darya Ganj)
35	Ct. Cases		11414/2019	SIROHI HOME PRODUCTS PVT.LTD Vs. RAIS AHMED	/2019 ()
36	Ct. Cases		11415/2019	SIROHI HOME PRODUCTS PVT.LTD Vs. BIJENDERA	/2019 ()
37	Ct. Cases		11416/2019	MUKESH KUMAR Vs. DHARMENDER KUMAR	/2019 (Karol Bagh)
38	Ct. Cases		11417/2019	PARITOSH GARG Vs. ARUN KUMAR LAKHOTIA	/2019 (Burari)
39	Ct. Cases		11418/2019	PARITOSH GARG Vs. GOODONE INFOTECH	/2019 ()
40	Ct. Cases		11419/2019	KULDEEP SOOD @ KULDEEP KUMAR SOOD Vs. DEV DUTT SHRMA	/2019 ()
41	Ct. Cases		11431/2019	DELHI LAW HOUSE Vs. CHARAN PREET SINGH KALRA AND ANR	/2019 (Kashmere Gate)
42	Ct. Cases		3652/2020	BANSAL CREDITS LTD Vs. JAGAT RAM SAINI	/2020 (Darya Ganj)
43	Ct. Cases		3653/2020	BANSAL CREDITS LTD Vs. SAKSHI SINGH	/2020 (Darya Ganj)
44	Ct. Cases		3654/2020	BANSAL CREDITS LTD Vs. REENA KAJLA	/2020 (Darya Ganj)
45	Ct. Cases		3655/2020	BANSAL CREDITS LTD Vs. SUMIT	/2020 (Darya Ganj)
46	Ct. Cases		3656/2020	VED PRAKASH BANSAL Vs. NAVEEN GUPTA	/2020 (Sarai Rohilla)
47	Ct. Cases		3657/2020	SUPRABHAT ELECTRIC CO. PVT.LTD Vs. OASIS BUILDMART INDIA PVT.LTD	/2020 (Kotwali)
48	Ct. Cases		3658/2020	AYUSHMAN ENTERPRISES Vs. LAL JI TOYS	/2020 (Pahar Ganj)
49	Ct. Cases		3659/2020	DINESH KUMAR Vs. SURESH KUMAR	/2020 (Darya Ganj)
50	Ct. Cases		3660/2020	EVERGREEN PUBLICATION INDIA LTD Vs. SHAMS TABREJ	/2020 (Darya Ganj)
51	Ct. Cases		3661/2020	LADLEE COLLECTION Vs. KIRTIKA SAREES	/2020 (Kotwali)
52	Ct. Cases		3662/2020	BRAHMA NAND MISHRA @ B N MISHRA Vs. RAKESH KUMAR MISHRA	/2020 (Maurice Nagar)
53	Ct. Cases		3663/2020	HAVELLS INDIA LTD Vs. G S ENTERPRISES	/2020 (Karol Bagh)
54	Ct. Cases		3664/2020	SANDEEP KAMRA Vs. HYMAX AUTO INDUSTRIES	/2020 (Kashmere Gate)
55	Ct. Cases		3666/2020	RAGHAV ENTERPRISES Vs. DAGA APPARELS AND ORS	/2020 (Karol Bagh)
56	Ct. Cases		3669/2020	RAGHAV ENTERPRISES Vs. DAGA APPARELS AND ORS	/2020 (Karol Bagh)
57	Ct. Cases		3673/2020	BATTA BOOKS PVT.LTD Vs. CENTRAL BOOK SHOP	/2020 (Darya Ganj)
58	Ct. Cases		3679/2020	MOHD SHAHID Vs. MOHD FAROOQ	/2020 (Sadar Bazar)
59	Ct. Cases		3661/2020	MOHD SHAHID Vs. MOHD SHAFI AHMED GANAIE	/2020 (Sadar Bazar)

Charge

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. TAPASYA AGARWAL
Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:80

25/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	2424/2015	530820/2016	SH. MAJIT SINGH MEHTA Vs. SH. SANDEEP CHADHA	/0 (Kotwali)
2	Ct. Cases	470/1/2016	536794/2016	BABITA KHATRI Vs. MS VIGNESHWARA DEVELOPERS PVT. LTD.	/0 (Roop Nagar)
3	Ct. Cases	421/2016	515919/2016	VIPUL KAPOOR Vs. MS STAR INNOVATIONS SERVICES PVT. LTD.	/0 (Karol Bagh)
4	Ct. Cases	647/2016	536562/2016	POOJA FINELEASE LTD Vs. RAVI	/0 (Rajinder Nagar)
5	Ct. Cases	2059/2016	534777/2016	POOJA FINELEASE LTD. Vs. ISHANT TANEJA	/0 (Rajinder Nagar)
6	Ct. Cases		540433/2016	INDUSIND BANK LTD Vs. PAWAN PRASAD SINHA	/0 (Karol Bagh)
7	Ct. Cases		540441/2016	INDUSIND BANK LTD Vs. SAHUN KHAN	/0 (Karol Bagh)
8	Ct. Cases		542204/2016	POOJA FINELEASE Vs. VISHAL CHAUHAN	/0
9	Ct. Cases		542206/2016	POOJA FINELEASE Vs. AMAR SINGH	/0
10	Ct. Cases		542208/2016	POOJA FINELEASE Vs. RAJESH KUMAR RANJAN	/0
11	Ct. Cases		542215/2016	POOJA FINELEASE Vs. GOLDY PAUL	/0
12	Ct. Cases		543368/2016	m/s bajaj finance ltd Vs. Vashishi mani Pandey	/0 (Kotwali)
13	Ct. Cases		543384/2016	m/s Bajaj Finance ltd Vs. Shekhar dhall	/0 (Kotwali)
Misc. cases/purpose					
14	Ct. Cases		826/2016	BAJAJ FASHION Vs. TIRUPATI TEXTILES	/0 (Kotwali)
Misc./ Appearance					
15	Ct. Cases		1283/2017	HARI RAM PURAN CHAND Vs. TARUN AGGARWAL	/0 (Sadar Bazar)
Misc. cases/purpose					
16	Ct. Cases		4909/2017	POOJA FINELEASE LTD Vs. ASRAT	/0 (Rajinder Nagar)
17	Ct. Cases		10363/2017	BANSAL WIRE INDUSTRIES Vs. INDIA FLEX INDUSTRIES PVT LTD	/0 (Sadar Bazar)
Misc./ Appearance					
18	Ct. Cases		801/2018	VED PRAKASH Vs. SHANKER PRASAD	/0 (Timar Pur)
19	Ct. Cases		6317/2019	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. KAPIL DEV	/0 (I.P. Estate)
20	Ct. Cases		6516/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. MANGI DEVI	/0 (I.P. Estate)
21	Ct. Cases		6517/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. KANISH KUMAR	/0 (I.P. Estate)
22	Ct. Cases		6519/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. SANJEY KUMAR	/0 (I.P. Estate)
23	Ct. Cases		6520/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. MUKESH KUMAR GUPTA	/0 (I.P. Estate)
24	Ct. Cases		6521/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. SANJEEV THAKUR	/0 (I.P. Estate)
25	Ct. Cases		6522/2018	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. MOOL CHAND	/0 (I.P. Estate)
26	Ct. Cases		9788/2018	RAJENDRA SINGH SISODIA Vs. SHEETAL KASHYAP	/0 (Lahori Gate)
27	Ct. Cases		11423/2018	NAND LAL DOGRA Vs. ANJU SHARMA	/2018 (Sarai Rohilla)
Misc. cases/purpose					
28	Ct. Cases		20061/2018	MOHD SUBHAN Vs. SHAHDAAB KHAN	/2018 ()
Misc./ Appearance					
29	Ct. Cases		2338/2019	KULDEEP SORTI Vs. KAILASH VASUDEVA	/2019 (Rajinder Nagar)

- 25/6/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Joginder Prakash Nahar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Misc DJ	28/2015	60959/16	UNION OF INDIA Vs. SMT. KELA ORS.
2	Misc DJ	99/2015	60775/16	UNION OF INDIA Vs. SMT. KALA ORS.
3	LAC		24/17	UNION OF INDIA Vs. SHEHZAD ABDUL SAMI AND ORS
4	LAC		25/17	UNION OF INDIA Vs. SHAKUNTALA KHANNA THOROUGH LRS
5	MCA DJ		60/19	KULSUM BI Vs. NDMC AND ORS. 01/6/20
Plaintiff/Petitioner Evidence				
6	LAC	19/2015	3141/16	UNION OF INDIA Vs. NAND LAL NAGPAL ORS.
7	LAC	20/2015	3165/16	UNION OF INDIA Vs. SAPNA KHANNA ORS.
8	LAC	21/2015	3166/16	UNION OF INDIA Vs. KRISHAN LAL ORS.
9	CS DJ		2737/17	SHAIL KUMARI AND ANR. Vs. NARAIN SINGH VERMA AND OHTES 27/7/20
10	LAC		25/19	OM PRAKASH KALRA Vs. UNION OF INDIA ANR.
11	LAC		26/19	UNION OF INDIA Vs. ANIL DHAWAN AND ORS.
12	LAC		27/19	UNION OF INDIA Vs. PAWAN CHAND GUPTA AND ORS.
Defendant/Respondent Evidence				
13	LAC	13/2015	3135/16	MS KAILASH TRADERS - (CHAWRI BAZAR) Vs. UNION OF INDIA 14/5/20
Misc. Arguments				
14	LAC	4/2015	3145/16	UNION OF INDIA Vs. PURAN PRAKASH GROVER 21/05/20
15	LAC	18/2015	3168/16	UNION OF INDIA Vs. CHAMAN LAL ORS.
16	CS DJ		1437/18	NEPAL SINGH Vs. INDRAPRASTHA POWER GENERATION CO. LTD.
17	CS DJ		1438/18	NEPAL SINGH Vs. INDRAPRASTHA POWER GENERATION CO. LTD.
18	CS DJ		391/19	VIRENDER PRAKASH JHA Vs. MAHENDER PRAKASH JHA 02/6/20
Final Arguments				
19	CS DJ	270/2016	12495/16	HARBHAGWAN SACHDEVA ORS., Vs. MARWARI CHARITABLE TRUST ORS. 04/8/20
20	ARBTN		211/17	M/S PIONEER PAPER AGENCY Vs. M/S BAJAJ ENTERPRISES PVT. LTD.
21	LAC		11/17	VARUN MEHTA Vs. UNION OF INDIA AND ANR.
22	LAC		13/17	KISHAN LAL KHERA Vs. UNION OF INDIA AND ORS.

Form- 264

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Abhilash Malhotra
Metropolitan Magistrate**

Criminal Cause List Dated 26-03-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Cr. Case	404/2/2015	301493/2016	STATE Vs. UNTRACE	198 /2015 (Kashmere Gate)
2	Cr. Case		1946/2017	STATE Vs. FARMAN	471 /2016 (Kashmere Gate)
Misc./ Appearance					
3	Cr. Case		10698/2017	STATE Vs. SHYAM SUNDER	59 /2016 (Kashmere Gate)
Misc. cases/purpose					
4	Ct. Cases		12420/2017	V K SHARMA Vs. SARLA CLERK P O THC DELHI	/0 (Subzi Mandi)
(Main Matter : Ct. Cases/0023941/2017)					
5	Cr. Case		13671/2018	STATE Vs. UNTRACE	13 /2017 (Subzi Mandi)
6	Cr. Case		3086/2019	STATE Vs. SHWETA PATHAK	259 /2018 (Kashmere Gate)
7	Cr. Case		12109/2019	STATE Vs. RISHI PRAKASH	203 /2017 ()
8	TC		985/2019	STATE Vs. SONU HR55AB5444	0 /0 ()
9	TC		1080/2019	STATE Vs. RAJAN DL1LP8378	0 /0 ()
10	TC		1081/2019	STATE Vs. NEERAJ DL1SD4076	0 /0 ()
11	TC		1082/2019	STATE Vs. SANDEEP DL3CCN4459	0 /0 ()
12	Cr. Case		15171/2019	STATE Vs. RAJU	310 /2019 (Kashmere Gate)
13	Cr. Case		2623/2020	STATE Vs. MAHESH CHANDRA	26 /2020 (Kashmere Gate)
14	Cr. Case		2264/2020	STATE Vs. ANIL CHAND	1 /2020 (RPF (DSJ))
15	Cr. Case		2736/2020	STATE Vs. VIKAS RAJORA	157 /2019 ()
16	Cr. Case		2791/2020	STATE Vs. MUKESH @ SUMMERY	17 /2020 ()
Prosecution Evidence					
17	Cr. Case	254/2/2009	302344/2016	STATE Vs. INDER PAL KALRA	152 /2009 (Kashmere Gate)
18	Ct. Cases	134/3/2015	536066/2016	RPF Vs. ARJUN ETC	5 /2015 (RPF (Anand Vihar/ANVT))
19	Cr. Case		9988/2017	STATE Vs. RAJU KUMAR	155 /2016 (Subzi Mandi)
(Main Matter : Cr. Case/0019312/2017)					
20	Cr. Case		13223/2017	STATE Vs. SACHIN SINGH	19 /2014 (Subzi Mandi)
21	Ct. Cases		14738/2018	STATE Vs. yusuf	03 /2018 (RPF (NWL))
22	Ct. Cases		17323/2018	RPF Vs. JITENDER JAISWAL	3 /2018 (RPF (Sakpor Basti))
23	Ct. Cases		17465/2018	RPF Vs. TASLEEMA	01 /2018 ()
24	Cr. Case		1356/2019	STATE Vs. PRAVEEN @ CHOTA	332 /2018 (Subzi Mandi)
25	Cr. Case		8716/2019	STATE Vs. ANAND	115 /2019 (Kashmere Gate)
Statement of Accused					
26	Cr. Case	95A/2/2006	293643/2016	STATE Vs. VIRENDER KUMAR	373 /2004 (Kashmere Gate)
Arguments					
27	Ct. Cases		6973/2017	LATA SHARMA Vs. RAHUL SHARMA	/0 (Subzi Mandi)
(Main Matter : Ct. Cases/0012313/2017)					
28	Cr. Case		2975/2018	STATE Vs. MD. PARWEEZ	288 /2016 (Railway Sarai Rohilla)

Sh. PRANAV JOSHI
Metropolitan Magistrate-03
Central Room No. 285,
Tis Hazari Courts, Delhi

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. PRANAV JOSHI
Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	303/2/2015	300445/2016	STATE Vs. MOHD. ARSHAD	149 /2013 (Kashmiri Gate (Metro)) 07/07/20
2	Cr. Case		17438/2018	STATE Vs. ABHISHEK GAUR @SURAJ	18 /2018 (Burai) 18/04/20
3	Cr. Case		4551/2019	STATE Vs. SONU @ AMAR	45 /2019 (Burai) 18/05/20
4	Cr. Case		7573/2019	STATE Vs. UNTRACE (Comp. Sh. Harsh Kumar)	353 /2016 (Burai) 26/05/20
5	Cr. Case		11916/2019	STATE Vs. UPENDER DUBE	171 /2019 (Lahori Gate) 01/05/20
6	Cr. Case		11920/2019	STATE Vs. MOHD YAMIN	172 /2019 (Lahori Gate) 01/05/20
7	Ct. Cases		10033/2019	SUDHANSHU NAGPAL Vs. INDER ARORA	/2019 04/06/20
8	Cr. Case		12654/2019	STATE Vs. Bharat	176 /2012 (Burai) 24/06/20
9	Cr. Case		13725/2019	STATE Vs. JUBER	69 /2018 (Kashmiri Gate (Metro)) 24/07/20
Charge					
10	Cr. Case		4700/2017	STATE Vs. SHIV KUMAR TYAGI	1581 /2015 (Burai) 27/07/20
11	Cr. Case		13457/2017	STATE Vs. AMIR KHAN	104 /2017 (Kashmiri Gate (Metro)) 09/07/20
12	Cr. Case		1051/2019	STATE Vs. UNTRACE (comp. Smt. Bobby Kumari)	314 /2018 (Burai) 25/07/20
13	Cr. Case		11909/2019	STATE Vs. SAGAR	103 /2019 (Lahori Gate) 27/07/20
14	Cr. Case		12905/2019	STATE Vs. AKASH	305 /2019 (Burai) 21/04/20
15	Cr. Case		1652/2020	STATE Vs. DESHRAJ @ DESHU	040755 /2019 (Burai) 22/04/20
Prosecution Evidence					
16	Cr. Case	372/L/2012	293455/2016	STATE Vs. CHANDER BHUSHAN UPADHYAY	55 /2012 (Lahori Gate) 01/07/20
17	Cr. Case	3/3/2015	294541/2016	STATE Vs. SHIV LAL	65 /2014 (Burai) 04/07/20
18	Cr. Case	414/2/2015	295341/2016	STATE Vs. JITENDER KUMAR PANDYA	264 /2009 (Burai) 01/05/20
19	Ct. Cases	422/1/2015	519746/2016	KAMALDEEP Vs. KULDEEP	/0 (Burai) 09/09/20
20	Cr. Case	32/L/2015	293641/2016	STATE Vs. HARISH GANDHI	320 /2014 (Lahori Gate) 19/08/20
21	Cr. Case	86/3/2015	290253/2016	STATE Vs. MAHENDER	201 /2013 (Burai) 11/08/20
22	Ct. Cases	586/1/2015	533149/2016	NAVEEN KUMAR Vs. AJAY DINKAR	/0 (Burai) 24/09/20
23	Cr. Case	120/2/2015	297152/2016	STATE Vs. SONU	1199 /2014 (Burai) 19/08/20
24	Cr. Case	108/L/2015	293232/2016	STATE Vs. KAMINI	267 /2014 (Lahori Gate) 23/04/20
25	Cr. Case		4710/2017	STATE Vs. OMPRAKASH	97 /2016 (Lahori Gate) 23/04/20
26	Cr. Case		9564/2017	STATE Vs. SHANAWAJ	278 /2017 (Kashmiri Gate (Metro)) 04/08/20
27	Cr. Case		3240/2018	STATE Vs. SAGAR BHARTI	193 /2017 (Lahori Gate) 25/08/20
28	Cr. Case		6607/2018	STATE Vs. MOHSEEN SEIKH	61 /2018 (Lahori Gate) 25/08/20
29	Cr. Case		8264/2018	STATE Vs. MUKESH KUMAR VERMA	54 /2018 (Burai) 19/08/20
30	Cr. Case		14442/2018	STATE Vs. CHAND KHAN	72 /2018 (Kashmiri Gate (Metro)) 26/08/20
31	Ct. Cases		20127/2018	SHANKAR SWAROOP Vs. STATE (NCT Of Delhi)	/0 (Burai) 11/09/20
Defence Evidence					
32	Cr. Case	217/2/2008	298468/2016	STATE Vs. SUSHIL GOSWAMI	461 /2006 (DBG Road) 20/04/20
Arguments					
				SANTOSH KUMARI Vs. BRAHAM	/0 (Lahori Gate) 25/04/20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Gajender Singh Nagar
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	1CB//2004	288370/2016	STATE Vs. RAM KISHAN VAID	488/03 /2003 - 23/5 (Kashmere Gate)
2	Cr. Case	28/1R/2015	291918/2016	STATE Vs. GISHAN SHAMA ETC	284 /2015 (Railway Main Delhi)
3	Ct. Cases	90H/2016	535801/2016	ANWAR KHAN Vs. MOHD. KAMIL	/0 (Hauz Qazi)
4	Cr. Case		1465/2017	STATE Vs. NARENDER KUMAR	171 /2016 (Hauz Qazi)
5	Cr. Case		432/2019	STATE Vs. SONU	40 /2018 ()
6	Cr. Case		13474/2019	STATE Vs. VIKASH @ PAKODA	20 /2018 (Railway Main Delhi)
7	Ct. Cases		12597/2019	VIKAS RAI Vs. SARITA RAI	/2019 (Bara Hindu Rao)
8	Cr. Case		15609/2019	STATE Vs. UNTRACE	000115 /2019 (Bara Hindu Rao)
9	Cr. Case		15610/2019	STATE Vs. UNTRACE	000167 /2019 ()
10	Cr. Case		1746/2020	STATE Vs. UNTRACE	000223 /2019 (GULABI BAGH)
11	Cr. Case		2804/2020	STATE Vs. PRADEEP SHARMA	160 /2019 ()
12	Cr. Case		2823/2020	STATE Vs. REEMA SETH	154 /2019 (Hauz Qazi)
Charge					
13	Ct. Cases		11184/2017	CHAMAN KALI Vs. INTAZAR HUSAIN @ JAVED ETC	/0 (Hauz Qazi)
14	Cr. Case		3912/2018	STATE Vs. AJAY KUMAR	1020 /2016 (NDRS)
15	Cr. Case		10920/2019	STATE Vs. RAVI SHANKAR	172 /2018 (Hauz Qazi)
Prosecution Evidence					
16	Cr. Case	40cb/2006	294780/2016	STATE Vs. LALJI KUSHWAHA	286 /2003 (Sarai Rohilla)
17	Cr. Case	66/CB/2008	295261/2016	STATE Vs. CLOSURE REPORT	150 /2008 (EOW)
18	Cr. Case	5/1GB/2015	295042/2016	STATE Vs. NARESH KUMAR GARG	62 /2013 (GULABI BAGH)
19	Cr. Case	29/1R/2016	302464/2016	STATE Vs. PANKAJ KUMAR	580 /2015 (Railway Main Delhi)
20	Cr. Case		309395/2016	STATE Vs. SANJAY	235 /2015 (GULABI BAGH)
21	Cr. Case		309740/2016	STATE Vs. LOVEKUSH	947 /2016 (NDRS)
22	Cr. Case		13209/2017	STATE Vs. HIRA LAL	355 /2014 (Darya Ganj)
(Main Matter : Cr. Case/0027294/2017)					
23	Cr. Case		7594/2019	STATE Vs. KAMLA	122 /2018 ()
24	Cr. Case		8756/2019	STATE Vs. VIVEK GUPTA	92 /2019 (Darya Ganj)
Statement of Accused					
25	Cr. Case	61/CB/2011	300898/2016	STATE Vs. MEHBOOB HASSAN	251 /2006 (Bara Hindu Rao)
Misc. Arguments					
26	Ct. Cases	11/1/2014	526528/2016	MOHD AFAQ Vs. HUSSAN BANO	/0 (Hauz Qazi) - 23/6
Order on Misc. Application					
27	Ct. Cases		11051/2019	ARUN KUMAR Vs. EVERGREEN GAS AGENCY AND ANR	/2019 () - 20/5
Judgement					
28	Cr. Case	22B/2/2013	295109/2016	STATE Vs. RAMESH KR	45 /2012 (Bara Hindu Rao)
29	Cr. Case	616/2/2014	298773/2016	STATE Vs. PARVEJ AHMED ETC	73 /2011 (Hauz Qazi) - 8/5
30	Cr. Case		307231/2016	STATE Vs. KALVE HASAN	173 /2016 (Hauz Qazi)
31	Cr. Case		2329/2017	STATE Vs. KALVE HASSAN	14 /2017 (Hauz Qazi) - 5/5

COURT NO. - 288

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Ms. Shama Gupta

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	56/2/2014	292141/2016	STATE Vs. VIKASH RATHI	87 /2013 (Roop Nagar) 14/05/2020
2	Ct. Cases	844/1/2014	523545/2016	ANITA SHARMA Vs. THE MANAGER D.C.M LTD	/0 (Prashad Nagar) 14/05/2020
3	EX CRL	10/6/2016	368/2016	LAXMI Vs. HEM CHAND @ VICKY	/0 (Roop Nagar) 14/05/2020
4	Cr. Case		5629/2017	STATE Vs. ABDUL MAJID	116 /2016 (DBG Road) 21/05/2020
(Main Matter : Cr. Case/0000046/2017)					
5	Ct. Cases		18650/2018	HEENA Vs. MANOJ	/2018 () 21/05/2020
6	EX CRL		192/2018	USHA Vs. ANUBHAV VERMA AND ORS	/2018 (Nabi Karim) 28/05/2020
7	EX CRL		49/2019	MEENU Vs. PREM KUMAR	/2019 (Prashad Nagar) 21/05/2020
8	EX CRL		93/2019	SUMAN Vs. RAKESH	/2019 (Prashad Nagar) 28/05/2020
Charge					
9	Cr. Case		12501/2017	STATE Vs. RAVI KANT	357 /2016 (Pahar Ganj) 21/05/2020
10	Cr. Case		3828/2018	STATE Vs. BABU LAL	473 /2016 (Prashad Nagar) 28/05/2020
Prosecution Evidence					
11	Cr. Case	23/2/2015	298264/2016	STATE Vs. ABHISHEK	157 /2014 (H. Nizamuddin) 14/05/2020
12	Ct. Cases		91/2017	KIRAN Vs. HEMANT KUMAR	/0 (Karol Bagh) 04/06/2020
Sub Matter : Ct. Cases/0006246/2017					
13	Cr. Case		2778/2017	STATE Vs. JUGAL KISHOR	307 /2016 (Prashad Nagar) 21/05/2020
14	Ct. Cases		9345/2017	USHA Vs. ANUBHAV VERMA	/0 (Pahar Ganj) 28/05/2020
(Main Matter : Ct. Cases/0000143/2017)					
15	Ct. Cases		8451/2018	HEENA Vs. SUNDER	/0 (Prashad Nagar) 25/06/2020
16	Cr. Case		7875/2018	STATE Vs. ANOOP KUMAR@ARUN	294 /2017 (Pahar Ganj) 28/05/2020
Misc. Arguments					
17	Ct. Cases		7096/2017	REKHA Vs. RAM AVTRA	/0 (Prashad Nagar) 14/05/2020
(Main Matter : Ct. Cases/0000113/2017)					
18	Ct. Cases		19581/2018	TRIVENI DEVI Vs. RAMOTAR MAURYA	/2018 () 21/05/2020
19	Ct. Cases		150/2019	MALINI RUSTAGI AND ORS Vs. ASHISH RUSTAGI AND ANR	/2019 (Karol Bagh) 28/05/2020
Order on Misc. Application					
20	Ct. Cases		543044/2016	REKHA Vs. MANOJ	/0 (DBG Road) 23/04/2020
21	Court Complaint		3/2020	GAURI @ SUPRIYA Vs. DAVESH KUMAR	/2019 (Pahar Ganj) 30/04/2020
Order					
22	Cr. Case		1996/2019	STATE Vs. MOHINDER SINGH	149 /2012 (Karol Bagh) 30/04/2020

R. No. 323

Senior Civil Judge cum RC, Central, THC
 IN THE COURT OF Ms. Shefali Barnala Tandon
 Administrative Civil Judge Cum Addl. Rent Control
 CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:36

R. No. 323

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC	44/2014	80516/16	NAND LAL VIRMANI Vs. ALPHAAGENCIES — 29/5/20
2	CS SCJ	402/2014	94178/16	KRISHNA DEVI Vs. MANJU YADAV
3	CS SCJ		1040/18	ICICI BANK LTD Vs. CHANDRODAY SINGH CHAUHAN
Misc./ Appearance				
4	CS SCJ		3235/18	HARISH CHAND Vs. JAGDISH SHARMA
Misc. cases/purpose				
5	CS SCJ		691/19	RAM SEWAK Vs. JAI PRAKASH MISHRA
Misc./ Appearance				
6	CS SCJ		731/19	PUNJAB AND SINGH BANK Vs. SATISH KUMAR GOLA
Misc. cases/purpose				
7	CS SCJ		882/19	STATE BANK OF INDIA Vs. SURENDER KUMAR HARJAI
8	CS SCJ		954/19	RISHAB ENTERPRISES Vs. MOHAN LAL
9	CS SCJ		3121/19	DHARMENDER MUDGAL (HUF) Vs. RAJ KUMAR
10	EX		158/20	MUKESH KUMAR Vs. SANJEEV JAIN
11	EX		159/20	MUKESH KUMAR Vs. SANJEEV JAIN
12	EX		160/20	GOMATI DEVI Vs. SANJEEV JAIN
13	EX		161/20	RAKESH KUMAR Vs. SANJEEV JAIN
14	EX		162/20	MOHIT KUMAR Vs. SANJEEV JAIN
15	EX		163/20	RUKMANI DEVI Vs. SANJEEV JAIN
16	EX		164/20	RADHA RANI Vs. SANJEEV JAIN
17	EX		165/20	LAKSHMAN DAS Vs. SANJEEV JAIN
Plaintiff/Petitioner Evidence				
18	RC ARC	81/2010	80523/16	MOHD. YAHYA Vs. SH. MATLOOB AHMAD
19	RC ARC	70/2014	77776/16	ASHOK KUMAR DALMIA Vs. JAGMOHAN RAWAL
20	Misc SCJ	23/2016	60671/16	AMRIK SINGH LYALLPURI Vs. PARVEEN SHARMA
21	CS SCJ	147/2016	1584/16	AMRIK SINGH LYALLPURI Vs. PARVEEN SHARMA
22	CS SCJ		3721/18	LOVE JOT SINGH Vs. THE BSES YAMUNA POWER LTD
23	Succ. Court		131/19	RAJESH SAINI AND ORS Vs. THE STATE
24	Succ. Court		182/19	DALTON DUTTA Vs. STATE
Misc. Arguments				
25	RC ARC	0E-59/2014	79462/16	ARSHAD NAEEM Vs. PARTAP CHAND — 5/5/20
26	CS SCJ	46/2014	94133/16	IQBAL AHMED Vs. MOHD. TASLEEM
27	CS SCJ	276/2014	95437/16	BADLEY RAM Vs. SHYAM LAL
28	CS SCJ	275/2014	188/16	BADLEY RAM Vs. SHYAM LAL
29	CS SCJ	408/2014	98052/16	AMIT KUMAR JAIN Vs. NATIONAL STOCK EXCHANGE
30	Misc SCJ	56/2014	59679/16	IQBAL AHMED Vs. MOHD. TASLEEM
31	CS SCJ		881/19	KRISH AUTOMOTORS PVT. LTD. Vs. ANANT MEHROTRA
32	RC ARC		151/20	KUSUM LATA JAIN Vs. SANJAY BANSAL — 5/5/20
Order on Misc. Application				
33	CS SCJ	277/2014	97966/16	KISHAN SINGH Vs. USHA DEVI
Order				
34	Succ. Court		111/19	DEEPAK JAIN Vs. STATE
Consideration				
35	CS SCJ		283/19	STATE BANK OF INDIA Vs. SURESH KUMAR
36	CS SCJ		3794/19	DINESH KUMAR Vs. BHAGWAT SINGH

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Vipin Kharb
Senior Civil Judge Cum Rent Controller
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:28

No.	Case Type	Old Case No.	Case No.	Title	
Misc./ Appearance					
	CEP		21/16	CUSTODIAN Vs. BRAM NATH BALI	} 30/4/20
	CEP		23/16	CUSTODIAN Vs. MALIK CHAND BALI	
	CEP		24/16	CUSTODIAN Vs. VISHWA MITRA KOHLI	
	CEP		25/16	CUSTODIAN Vs. YASHPAL KOHALI (SINCE DECEASED)	
Misc. cases/purpose					
	Contempt Petition		31/19	MUNNI DEVI Vs. AJMER SINGH MALIK	- 21/5/20
	CS SCJ		3474/19	SHIVTEX TRADERS Vs. REBEL FASHION STUDIO LLP	} 14/5/20
	CS SCJ		209/20	SITA SAGAR Vs. SUB DIVISIONAL MAGISTRATE KOTWALI	
	RC ARC		152/20	NAVNEET KAUR Vs. SAPAN	} 15/4/20
	RC ARC		153/20	NAVNEET KAUR Vs. PRITPAL SINGH	
	RC ARC		154/20	NAVNEET KAUR Vs. KIRAN BALA	
	RC ARC		155/20	NAVNEET KAUR Vs. MAN SINGH	
	RC ARC		156/20	NAVNEET KAUR Vs. ASHOK KUMAR	
	RC ARC		157/20	NAVNEET KAUR Vs. ASHOK SEHGAL	
	RC ARC		158/20	NAVNEET KAUR Vs. TILWANT SINGH	
	RC ARC		159/20	NAVNEET KAUR Vs. KAMLESH AND SONS	
	RC ARC		160/20	NAVNEET KAUR Vs. ASHOK KUMAR LOOMBA	
Issues					
	CS SCJ		2566/19	GEETA Vs. RAKESH JAIN	- 23/4/20
Plaintiff/Petitioner Evidence					
	RC ARC		169/14	BHAGWAN DASS Vs. HARI RAM	- 14/5/20
	CS SCJ	1225/2014	94636/16	MUNNI DEVI Vs. RANI DEVI	- 21/5/20
Misc. Arguments					
	CS SCJ	171/2016	93510/16	SMT. ANANDI DEVI Vs. THAKUR BISWAS	- 14/4/20
Misc./ Arguments					
	RC ARC	295/2015	78707/16	JITENDRA JINDAL Vs. OM PRAKASH KASHYAP	- 23/4/20
	RC ARC		880/19	CHANDER TANEJA Vs. RAMGARH MOTOR AGENCY	} 30/4/20
	RC ARC		881/19	CHANDER TANEJA Vs. MUKUND LAL	
	MCA SCJ		40/19	CHOWDHRY RUBBER AND CHEMICAL PVT. LTD. Vs. MANOJ TYAGI	} 4/6/20
	MCA SCJ		41/19	CHOWDHRY RUBBER AND CHEMICAL PVT. LTD. Vs. EFFORTS POLYMERS PRIVATE LTD.	
Final Arguments					
	CS SCJ	328/2014	93265/16	HARPAL SINGH Vs. PUSHPA RANI	- 25/4/20
	CEP		17/16	CUSTODIAN Vs. O.P CHHIBER	} 30/4/20
	CEP		18/16	CUSTODIAN Vs. SAVITRI BALI	

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Naveen Kumar Kashyap
Additional Sessions Judge
Criminal Cause List Dated 26-03-2020 Total Cases:11

ROOM NO
11A

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC		20/2020	STATE Vs. NADEEM KHAN	257 /2014 (Darya Ganj) - 18/5/20
Misc. cases/purpose					
2	Cr Rev		134/2020	PAVLUE ANALYTICS PRIVATE LIMITED AND ANR. Vs. INCOME TAX OFFICE	100 - 27/7/20
Misc./ Appearance					
3	SC		157/2020	STATE Vs. SHIVAM	185 /2018 (Subzi Mandi) - 26/5/20
For Bail					
4	Bail Matters		493/2020	STATE Vs. SHARWAN KUMAR	224 /2018 (Subzi Mandi)
5	Bail Matters		498/2020	STATE Vs. SAHIL	27 /2020 (Subzi Mandi)
Charge					
6	SC		292/2019	STATE Vs. HAZI MANJOOR ETC.	84 /2011 (Chandni Mahal) - 20/5/20
Prosecution Evidence					
7	SC	60/2015	27346/2016	STATE Vs. AHMAD HUSSAIN @ JUNAID	135 /2013 (Crime Branch-Central Delhi) - 26/8/20
8	SC		28891/2016	STATE Vs. MD. FIRASAT ETC (COMPLT CASE CC NO. 13513 TAGGED WITH THIS FILE)	217 /2012 (Kotwali) - 4/9/20
9	SC		414/2017	STATE Vs. PANNE LAL KAMAT	169 /2016 (Roop Nagar) - 22/5/20
Final Arguments					
10	SC	18/2014	27546/2016	STATE Vs. SUNIL KUMAR ETC.	160 /2011 (Lahori Gate) 14/4/20
Judgement					
11	CA		159/2019	PRAVEEN GROVER Vs. SEEMA GROVER	100 - 13/4/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:34

S.No.	Case Type	Old Case No.	Case No.	Title		
Misc. cases/purpose						
1	Misc DJ	12/2013	60839/16	JAVED BHATT Vs. VIKAS BHATT		
2	CS DJ		3980/17	NITIN KOCHAR Vs. BINNIE KOCHAR AND OTHERS	7/7	
3	CS DJ		6145/18	SATNAM SINGH Vs. BHUPINDER SINGH		
4	CS DJ		287/19	PRACHEEN SHREE AGGARWAL DIGAMBER JAIN PANCHAYAT(REGD.) Vs. MAYANK JAIN AND ORS.		
Plaintiff/Petitioner Evidence						
5	CS DJ	708/2014	13013/16	MS GOLD LINE JEWELS PVT. LTD. Vs. MS UNIVERSAL SOLITAIRE PVT. LTD	27/8	
6	CS DJ	140/2016	11004/16	MS PACE EXPRESS TRAVEL CARGO P. LTD. Vs. MS SAI EXIM ANR.		
Misc. Arguments						
7	Misc DJ	0M-24/2016	60966/16	ANGOORI DEVI Vs. NANAK CHAND	27/7	
8	CS DJ	16/2014	13325/16	MANOJ SHARMA Vs. BABLI		
9	CS DJ	75/2016	16305/16	MS ADOR WELDING LTD. Vs. MS BANSAL HARDWARE STORES		
10	EX		592/17	ISHWAR SINGH Vs. MUNICIPAL CORPORATION OF DELHI		
11	EX		593/17	SATYA NARAIN SINGH Vs. MUNICIPAL CORPORATION OF DELHI		
12	EX		594/17	KHAZAN SINGH Vs. MUNICIPAL CORPORATION OF DELHI		
13	EX		595/17	RAM KISHAN Vs. MUNICIPAL CORPORATION OF DELHI		
14	EX		596/17	KHIM CHAND Vs. MUNICIPAL CORPORATION OF DELHI		
15	EX		597/17	BRAHAM PRAKASH Vs. MUNICIPAL CORPORATION OF DELHI		
16	EX		598/17	JAI KISHAN Vs. MUNICIPAL CORPORATION OF DELHI		
17	CS DJ		1991/18	SANTOSH KUMAR SHARMA Vs. M/S TAXMACO INFRASTRUCTURE AND HOLDINGS LTD.		28/7 28/7
18	CS DJ		6616/18	M/S AJAYVISION EDUCATION PVT.LTD. Vs. M/S IAPL GROUP PVT.LTD.		
19	CS DJ		6617/18	M/S AJAYVISION EDUCATION PVT. LTD. Vs. M/S IAPL GROUP PVT. LTD.		
20	CS DJ		564/19	KUMUD CHECHANI Vs. LATA SHARMA		
Final Arguments						
21	CS DJ	241/2014	16302/16	PARUL GUPTA Vs. PARMANAND JINDAL (HUF)		15/7
22	CS DJ	673A/2014	17215/16	SH SURENDER KUMAR BHASIN Vs. SMT. POONAM SETHI		
23	CS DJ	133/2015	15438/16	MS AMRIT ENVIRONMENTAL TECHNO. Vs. MS KWALITY CONVEYING SYSTEMS P. LTD.		
24	RCA DJ	40/2015	61831/16	MS CHANDRA FAMILY TRUST Vs. MS PROMINENT HOTELS LTD.	16/7	
25	CS DJ	545/2015	12249/16	ICICI BANK LIMITED Vs. PAWANJIT SHOKEEN		
26	CS DJ	548/2015	18141/16	MST. RUKHSANA BEGUM Vs. SHRI. KUSHAL PAL SINGH @K.P.SINGH		
27	CS DJ	70/2016	16640/16	ICICI BANK LTD. Vs. MS RATRA POLYMERS	17/7	
28	CS DJ	69/2016	18206/16	ICICI BANK LIMITED Vs. MS M.C. CHEMIST		
29	CS DJ		3520/17	ICICI Bank Vs. YATENDER BHARDWAJ		
30	CS DJ		3521/17	ICICI Bank Vs. HIMANSHU GUPTA	13/7	
31	RCA DJ		243/17	ATMA RAM TRUST Vs. SANATAN DHARAM SABHA , RAWAL PINDI (REGD)		
Proper Order						
32	CS DJ	723/2014	11863/16	T T LTD. Vs. MANISH KUMAR JAIN	Raman Arora v/s Kavita Tyagi	
33	CS DJ		1333/18	RAMAN ARORA Vs. PAWAN KUMAR TYAGI		
34	CSDJ		1340/18			

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Deepak Dabas
ASJ/SPECIAL JUDGE (NDPS)
Criminal Cause List Dated 26-03-2020 Total Cases: 9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC	<	866/2019	STATE Vs. PANKESH KUMAR	420 /2018 (Karol Bagh) → 30/6/20
Prosecution Evidence					
2	SC		464/2018	STATE Vs. PARMOD KUMAR	86 /2018 (Crime → 22/4/2020 Branch-Central Delhi)
3	SC		637/2018	STATE Vs. ANSALAM NAYAK	80 /2018 (Crime → 30-6-2020 Branch-Central Delhi)
4	SC		502/2019	STATE Vs. ADNAN	46 /2019 (Chandni Mahal) → 30-6-2020
Arguments					
5	CA		35/2019	SMT. SEEMA SHARMA Vs. BHARAT CO- OPERATIVE T/C SOCIETY LTD. AND ANR.	/0 (Maurice Nagar) → 03/9/2020
6	CA		234/2019	B.K SAHNI AND ORS. Vs. PARVEEN KUMAR	/0 ()
7	CA		235/2019	B.K SAHNI AND ORS. Vs. PARVEEN KUMAR	/0 ()
8	CA		309/2019	MANINDER SINGH Vs. INDERPREET SINGH	/0 () → 14-8-2020
9	CA		456/2019	VIPIN CHOPRA Vs. STATE	/0 () → 02/9/2020

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shefali Sharma
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:48

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
	Misc./ Appearance				
1	Cr. Case		3450/2018	STATE Vs. PANKAJ @ NONU	40 /2018 (Pahar Ganj)
2	Cr. Case		5604/2018	STATE Vs. CLOSURE REPORT	421 /2014 (Pahar Ganj)
3	Ct. Cases		14391/2018	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SUSHIL SHARMA	/2018 (Kashmere Gate)
4	Ct. Cases		17190/2018	JAI PRAKASH PANDEY Vs. ALANKIT ASSIGNMENT S LTD	/2018 (Pahar Ganj)
5	Ct. Cases		17817/2018	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RAJENDER KUMAR	/2018 ()
6	Ct. Cases		18242/2018	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RENU	/2018 ()
7	Ct. Cases		2195/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. ANIL KUMAR	/2019 ()
8	Ct. Cases		2340/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. SUSHIL KUMAR	/2019 ()
9	Ct. Cases		4064/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. MUKEM	/2019 ()
10	Ct. Cases		4075/2019	MAHINDRA AND MAHINDRA LTD Vs. UNKNOWN PERSON	/2019 (Kashmere Gate)
11	Ct. Cases		5155/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. ROHIT	/2019 ()
12	Ct. Cases		5240/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SUSHIL KUMAR	/2019 ()
13	Ct. Cases		6162/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. VIKAS	/2019 ()
14	Cr. Case		9983/2019	STATE Vs. GURINDER PAL SINGH NAGPAL	104 /2016 (EOW)
15	Cr. Case		15466/2019	STATE Vs. GANGADHAR KUMAR	274 /2019 ()
16	Cr. Case		33/2020	STATE Vs. UNTRACE	197 /2019 ()
17	Ct. Cases		476/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. APNA CHARITABLE CLINIC	/2019 (Kashmere Gate)
18	Ct. Cases		477/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. DEEPAK KUMAR	/2019 ()
19	Ct. Cases		478/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. SHREE BALAJI TRADERS	/2019 ()
20	Ct. Cases		479/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. HARI BABU GUPTA	/2019 ()
21	Ct. Cases		480/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. VEEJAY ENTERPRISES	/2019 ()
22	Ct. Cases		481/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. DHARMVIR SINGH	/2019 ()
23	Ct. Cases		482/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. SANGEETA DEVI	/2019 ()
24	Ct. Cases		483/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. REETA DEVI	/2019 ()
25	Ct. Cases		484/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. DILAWAR SINGH	/2019 ()
26	Ct. Cases		485/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. DHRUV SHARMA	/2019 ()
27	Ct. Cases		486/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. JAGBIR	/2019 ()
28	Ct. Cases		487/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. MINTU PARAMANICK	/2019 ()
29	Ct. Cases		488/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. RAJ KIRAN	/2019 ()
30	Ct. Cases		489/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. ANIL	/2019 ()

9-7-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shefali Sharma
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct. Cases		490/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. SUSHIL KUMAR	/2019 ()
32	Ct. Cases		491/2020	TATA POWER DELHI DISTRIBUTION LTD Vs. MOHD KAMRAN	/2019 ()
33	Cr. Case		2637/2020	STATE Vs. PAWAN JOT SINGH	106 /2019 ()
Charge					
34	Cr. Case	16/CR/2015	302781/2016	STATE Vs. VARUN CHHABRA ANR.	88 /2014 (EOW)
35	Cr. Case		11652/2018	STATE Vs. SANDEEP CHAWLA	283 /2017 (Pahar Ganj)
Prosecution Evidence					
36	Cr. Case	80/CR/2002	288594/2016	STATE Vs. RAMESH KUMAR ANR.	163 /2002 (Rajinder Nagar)
37	Cr. Case	194/P/2010	303008/2016	STATE Vs. SHYAM SUNDER GUPTA	291 /2003 (Pahar Ganj)
38	Cr. Case	59/CR/2012	292796/2016	STATE Vs. SALUDDIN ETC.	108 /2009 (Chandni Chowk)
39	Cr. Case		9045/2017	STATE Vs. NANU	120 /2017 (Pahar Ganj)
40	Cr. Case		7706/2018	STATE Vs. MOHD SAMIM	340 /2017 (Pahar Ganj)
41	Ct. Cases		16403/2018	TATA POWER DELHI DISTRIBUTION LTD Vs. RITESH	/2018 (Kashmere Gate)
42	Cr. Case		5427/2019	STATE Vs. KULDEEP KUMAR	28 /2019 ()
43	Cr. Case		11608/2019	STATE Vs. DHARMENDER KUMAR	499 /2018 (Pahar Ganj)
44	Cr. Case		15076/2019	STATE Vs. ARJUN	015344 /2019 (Pahar Ganj)
Statement of Accused					
45	Cr. Case	72/CR/2005	292920/2016	STATE Vs. BHARAT BHUSHAN	204 /1996 (Pahar Ganj)
46	Doc. Filing Criminal	121/P/2016	55/2016	STATE Vs. SUNNY BHARDWAJ ORS.	135 /2016 (Pahar Ganj)
Misc. Arguments					
47	Ct. Cases		16105/2017	REKHA KHANNA Vs. NARESH KUMAR	/0 (Pahar Ganj)
Final Arguments					
48	Cr. Case	31/K/2014	287342/2016	STATE Vs. RAMAN KUMAR GROVER	49 /2008 (Karol Bagh)

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title		
(Urgent Cases)						
Misc./ Appearance						
1	OMP (COMM.)		21/20	RAIL COACH FACTORY KAPURTHALA Vs. M/S AUTOMATIC ELECTRIC LTD.	13/5	
2	CS (COMM)		240/19	M/S. THE INDIAN EXPRESS PVT. LTD Vs. PRATIBHA JHA	14/5	
Misc. cases/purpose						
3	CS (COMM)		444/19	ICICI Bank Vs. JANGA BIR SUNARI	1/6	
4	CS (COMM)		502/19	SCIENTIFIC INTERNATIONAL PVT. LTD. Vs. ABDUL MANNAN MALLICK	13/5	
5	CS (COMM)		924/19	SHIV SEWAK SINGH Vs. ICICI Bank	1/6	
6	CS (COMM)		928/19	ICICI Bank Vs. MANISH KUMAR SHARMA		
7	CS (COMM)		1592/19	ICICI Bank Vs. SHEFALI NARANG AND ORS.		
8	CS (COMM)		2251/19	ICICI Bank Vs. NAEEM KHAN		
9	CS (COMM)		2755/19	ICICI BANK LIMITED Vs. YASHPAL SINGH AND ANR		
10	CS (COMM)		2757/19	ICICI BANK LIMITED Vs. RAM PARSAD AND ANR		
Misc./ Appearance						
11	CS (COMM)		515/20	ICICI Bank Vs. GAURAV TOURS AND TRAVELS AND ORS.		2/6
12	CS (COMM)		516/20	ICICI BANK LIMITED Vs. LAKHVINDER SINGH SANDHU AND ANR		
Case Management Hearing / Pre - Trial Conference						
13	CS (COMM)		619/19	ICICI Bank Vs. DHARMENDER YADAV AND ORS.	2/6	
14	CS (COMM)		2778/19	ICICI Bank Vs. SHEFALI NARNAG		
15	CS (COMM)		2799/19	ICICI BANK LIMITED Vs. RAKESH DEEP		
16	CS (COMM)		2801/19	ICICI BANK LIMITED Vs. KHUSHI RAM		
17	CS (COMM)		2814/19	ICICI BANK LIMITED Vs. PANKAJ KUMAR AND ANR		
Plaintiff/Petitioner Evidence						
18	CS (COMM)		800/19	ICICI Bank Vs. RAJPAL		
Defendant/Respondent Evidence						
19	CS (COMM)		245/18	ICICI BANK LIMITED Vs. PARMINDER SINGH		
Misc. Arguments						
20	ARBTN		545/18	KRISHAN KUMAR Vs. SHRIRAM TRANSPORT FINANCE COMPANY LTD.	19/5	
21	ARBTN		570/18	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD Vs. VIJAY GUPTA	20/5	
22	CS (COMM)		233/19	MANIK LAL RAUTH Vs. KUMAR MANGLAM	21/5	

NOTE:

Due to Corona Virus advisory issued by Hon'ble High Court vide circular No.79/RG/DHC/2020 dated 16.03.2020, this case is simply adjourned for further proceedings.

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN

Civil Judge

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:21

R No

217

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	189/2013	94781/16	RAM SARAN AGGARWAL Vs. OM PARKASH AGGARWAL 04/6/20
2	CS SCJ		671/19	STAR HUMAN SCIENCE PVT. LTD. Vs. ASHTAVINAYAK 04/6/20 DIAGNOSTIC CENTRE
3	CS SCJ		1131/19	STATE BANK OF INDIA Vs. DEEPAK NAGPAL 04/06/20
4	CS SCJ		2641/19	M/S POOJA DESIGNERS (PVT.) LTD Vs. M/S GURDEEP 04/06/20 TRANSPORT COMPANY
5	CS SCJ		3190/19	JAI BALAJI LOGITECH PVT LTD. Vs. VAAN INTERNATIONAL 04/06/20 PVT LTD
6	CS SCJ		236/20	RAJENDRA G. MEHTA Vs. BHURJI SUPER CRAFT IMPEX 04/06/20
7	CS SCJ		345/20	SPINKS INDIA Vs. ACTION UDYOG PVT. LTD. 04/06/20
8	CS SCJ		377/20	ASHOK KUMAR ARORA Vs. DALBIR SINGH 04/06/20
9	CS SCJ		378/20	ASHOK KUMAR ARORA Vs. PADAMJIT SINGH 04/06/20
10	CS SCJ		379/20	ASHOK KUMAR ARORA Vs. RAM BAHADUR THAKUR 04/06/20
Issues				
11	CS SCJ		1473/18	USHA RANI @ MUNNI Vs. SURESH KUMAR JAIN 04/6/20
Plaintiff/Petitioner Evidence				
12	CS SCJ		527/17	ICICI BANK LTD Vs. BALJEET KAUR BHALLA 09/07/20
(Main Matter : CS SCJ/0000030/2017)				
Defendant/Respondent Evidence				
13	CS SCJ	482/2013	95658/16	GRAMPUS IMPEX PVT LTD Vs. OVERNITE EXPRESS LTD 09/07/20
14	CS SCJ		2657/18	KUMKUM KANODIA Vs. THE BSES YAMUNA POWER LTD 09/07/20
Misc. Arguments				
15	CS SCJ	179/2016	93631/16	SUKHVINDER SINGH (MINOR) Vs. SMT. MOHINDER KAUR ^{Co-Defendant} 04/06/20
16	CS SCJ	360/2012	1675/16	SHOBHA RANI Vs. GIRJA DEVI 04/06/20
17	CS SCJ	392/2013	99247/16	STATE BANK OF INDIA Vs. A.B.ART PRESS 04/06/20
18	CS SCJ		3792/19	BAGLA TRADERS Vs. CITY UNION BANK LTD. 04/06/20
Order on Misc. Application				
19	CS SCJ	141/2015	274/16	MUJAHIDUDDIN BASHI Vs. NOOR MOHAMMED 04/06/20
Final Arguments				
20	CS SCJ		3054/16	DHIR INTERNATIONAL PVT LTD Vs. GULMOHAR FASHIONS 04/6/20
21	CS SCJ		2429/17	UDAI MISTRI Vs. SHRIRAM TRANSPORT FINANCE CO. LTD 04/06/20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Mahima Rai Singh
Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:25

म. हेमा राय सिंह
MAHIMA RAI SINGH
महानगर इन्डस्ट्रियल
Metropolitan Magistrate
महिला न्यायालय (केंद्रीय-02)
Mahila Court (Central-02)
कक्ष संख्या 273, द्वितीय तल
Room No. 273, 2nd Floor
टीस हजारी न्यायालय, दिल्ली
Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purposa					
1	Cr. Case	9/2/2015	298618/2016	STATE Vs. NARESH KUMAR	86 /2014 (Subzi Mandi) 5/5/20
2	Ct. Cases	73/1/2015	530378/2016	SANA Vs. SAIFUDDIN	/0 (Sadar Bazar) 5/5/20
Misc./ Appearance					
3	Cr. Case		7052/2017	STATE Vs. SUNIL JAIN	1330 /2014 (Sarai Rohilla) -6/5/20
4	Ct. Cases		13243/2018	SHEFALI MITRA Vs. RAM KRISHNA MITRA	/2018 (Sadar Bazar) 6/5/20
5	Court Complaint		16/2018	ASHOK KUMAR Vs. POONAM	/2018 (GULABI BAGH) -22/5/20
6	EX CRL		83/2019	INDERA DEVI Vs. MAHINDER	/2019 (Sadar Bazar) -2/5/20
7	Ct. Cases		12874/2019	NUSRAT PARVEEN Vs. MOHD BILAL @ SHAHID	/2019 (Sarai Rohilla) -8/5/20
8	Ct. Cases		1369/2020	POORNIMA Vs. SURJIT AND ANR	/2020 (GULABI BAGH) -8/5/20
Charge					
9	Cr. Case		7051/2017	STATE Vs. RAJA	9 /2017 (Sarai Rohilla) 23/5/20
10	Cr. Case		13913/2017	STATE Vs. ABHISHEK @ JANU	422 /2016 (Kotwali) -23/5/20
11	Cr. Case		7092/2019	STATE Vs. JAJ PAL	237 /2018 (Lahori Gate) -29/5/20
Prosecution Evidence					
12	Ct. Cases		3223/2017	POONAM Vs. ASHOK KUMAR	/0 (GULABI BAGH) 22/5/20
13	Cr. Case		6633/2017	STATE Vs. NAZMUL HASSAN	228 /2015 (Maurice Nagar) -20/5/20
14	Cr. Case		7816/2017	STATE Vs. PANKAJ JAIN	650 /2015 (Kotwali) -13/5/20
15	Cr. Case		10777/2017	STATE Vs. ANUJ	21 /2017 (GULABI BAGH) -23/5/20
16	Ct. Cases		14359/2017	REKHA @ JASHODA Vs. ANIL	/0 (Sarai Rohilla) -16/5/20
17	Cr. Case		1101/2018	STATE Vs. BUNTY	330 /2015 (Sadar Bazar) -16/5/20
Defence Evidence					
18	Cr. Case	35/2/2014	289937/2016	STATE Vs. MOHD.NOORUDDIN	49 /2013 (Sarai Rohilla) -20/4/20
Misc. Arguments					
19	Ct. Cases		16011/2017	SONAM BHATIA Vs. IMRAN QURESHI	/0 (Sadar Bazar) -16/5/20
20	Ct. Cases		13287/2019	RAJNI Vs. YOGESH KUMAR AND ANR	/2019 (Sarai Rohilla) -15/5/20
Final Arguments					
21	Ct. Cases	56/1/2011	534459/2016	SEEMA Vs. MOHD.ASLAM	/0 (Sadar Bazar) -1/5/20
Arguments					
22	Ct. Cases		540295/2016	SHALU Vs. RAHUL @ ANIL	/0 (Sarai Rohilla) -19/5/20
Order on Misc. Application					
23	Ct. Cases		8583/2018	NEERU W/O ANURAG Vs. ANURAG	/0 (GULABI BAGH) -4/4/20
Order					
24	Cr. Case		1319/2018	STATE Vs. ANKIT GOEL	250 /2016 (Sarai Rohilla) -22/4/20
Order on Sentence					
25	Cr. Case	127/2/2016	302347/2016	STATE Vs. VIJAY	1238 /2014 (Sarai Rohilla) -13/4/20

COURT H.
116

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Deepali Sharma
Additional Sessions Judge
Criminal Cause List Dated 26-03-2020 Total Cases:5

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Prosecution Evidence					
1	SC		434/2017	STATE Vs. VINIT KUMAR SINGH	631 /2016 (Railway Main Delhi) - 21/07/20 PE
2	SC		445/2017	STATE Vs. AMIT KUMAR	118 /2015 (Maurice Nagar) - 06/08/20 PE
3	SC		508/2018	STATE Vs. MOHD. ISHMYILE	125 /2018 (Pahar Ganj) - 22-10/20 PE
4	SC		805/2018	STATE Vs. RAJESH KUMAR @ RAJA	250 /2018 (Pahar Ganj) - 24/06/20 PE
5	SC		6/2019	STATE Vs. MOHD . AALAM	362 /2016 (Kotwali) - 13/08/20 PE

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Puneet Pahwa

Additional Rent Controller

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:25

श्री पुनीत पाहवा
SH. PUNEET PAHWA
अतिरिक्त किराया नियंत्रक (2) केन्द्रीय
Addl. Rent Controller (2) Central
कमरा नं. - 36
Room No. 36
तीस हजारी न्यायालय, दिल्ली
The Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Misc RC ARC		210/18	SITA RAM AGGARWAL Vs. PINKY BHATIA 08/7/20
2	EX		418/19	DINESH KUMAR VERMA Vs. MEHRA SONS 08/7/20
3	RC ARC		791/19	MARWARI CHAIRITABLE TRUST Vs. SANDEEP DHAWAN 08/7/20
4	RC ARC		792/19	MARWARI CHAITABLE TRUST Vs. BHOLA NATH PAL 08/7/20
5	RC ARC		793/19	MARWARI CHARITABLE TRUST Vs. GEETA BANARJI 08/7/20
6	EX		37/20	S.K. KAPOOR Vs. SUBHASH SOOD 09/7/20
7	EX		38/20	CHINTOO TEX Vs. SITA RAM GOEL 09/7/20
8	EX		39/20	ORIENT BLACKSWAN PVT. LTD. Vs. SARVADESHIK ARYA 09/7/20 PRATINIDHI SABHA
9	EX		264/20	BIMLA RANI Vs. RAJENDER KUMAR 09/7/20
10	EX		594/20	NAYABUDDIN Vs. JAVED AKHTAR 09/7/20
11	EX		634/20	RAM AVTAR BANSAL AND SONS Vs. RAM CHANDER JAWALA 09/7/20 PRASAD
Plaintiff/Petitioner Evidence				
12	RC ARC	22/2014	79197/16	PUSHPA SHARMA ANR Vs. RAM GOPAL 25/8/20
13	RC ARC 1045	511/2014	77251/16	MOHD. AKBAR Vs. MST. FIRDOS ORS. 02/5/20
14	RC ARC 107	778/2014	79735/16	KAMLA DEVI Vs. DHARMENDEAR TOMAR ANR 25/8/20
15	Misc SCJ	42/2015	59933/16	FRONTIER SALES THROUGH CHANDER PRAKASH Vs. SUPERIOR EXIM PVT LTD 25/8/20
16	RC ARC	275/2015	78260/16	ALANKIT ASSIGNMENT LIMITED Vs. VINOD KUMAR DHINGRA 25/8/20
17	RC ARC		80749/16	L.K. JEWELLERS PVT. LTD. Vs. SUNIL KHURANA 25/8/20
18	RC ARC		80790/16	L.K. JEWELLERS PVT LTD Vs. SUNIL KHURANA 25/8/20
Defendant/Respondent Evidence				
19	RC ARC	671/2014	78688/16	JAMAL RASHID Vs. AJAY ARORA 19/8/20
Misc./ Arguments				
20	RC ARC 1047	61/2014	79963/16	RAJENDER SINGH YADAV Vs. YOGESH JAIN 15/5/20
21	RC ARC	96/2015	80027/16	KAMIL ANR. Vs. GHULAM NABI 13/7/20
22	RC ARC	97/2016	80185/16	ANURAG BINDAWALA Vs. JAGDISH CHAND SATYANARAIN 13/7/20
Misc. Arguments				
23	EX		99116/16	S.K. KAPOOR Vs. DHARAM CHAND HANDA 09/7/20
Misc./ Arguments				
24	Misc Ex		68/19	S.K. KAPOOR Vs. DHARAM CHAND HANDA 09/7/20
Final Arguments				
25	RC ARC		787/18	RAM MOHAN WALIA Vs. TULSI DASS (TITU) AND ORS 13/7/20

Room No.
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District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge

COURT No.
143

Criminal Cause List Dated 26-03-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	81/2015	27270/2016	STATE Vs. RANJEET 21/5/20	331 /2013 (Pahar Ganj)
2	SC	80/2015	28391/2016	STATE Vs. RAHISH ETC. 15/7/20	197/09 /2009 (Civil Lines)
3	Cr Rev		426/2019	PREMJIT SINGH CHADHA Vs. AMAR STEEL SYNDICATE 21/6/20	/0 0
4	SC		639/2019	STATE Vs. RAVIDER 15/7/20	174 /2019 (Burari)
5	Cr Rev		522/2019	MOHD SALEEM Vs. THE STATE 6/6/20	/0 0
6	CA		26/2020	M/S RANJAN ELECTRICALS AND ANR Vs. STATE AND OTHERS 4/6/20	/0 0
Charge					
7	SC		269/2019	STATE Vs. JITU 18/05/20	08 /2019 (Kotwali)
Prosecution Evidence					
8	SC	30/2011	27477/2016	STATE Vs. AMIT NAGAR @ FAUZI ETC(4-B) 11/11/20	05 /2009 0 -18 ⁰⁵ / ₂₀
9	SC		28982/2016	State Vs. Anil@ Raja → 20/5/20	227 /2016 (Burari)
10	SC		214/2018	STATE Vs. KAMAL KUMAR 12/05/20	456 /2017 (Burari)
11	SC		472/2018	STATE Vs. AMJAD 28/05/20	171 /2017 (Lahori Gate)
Statement of Accused					
12	SC	79/2015	27603/2016	STATE Vs. RAHISH 15/7/20	07 /2010 0
Defence Evidence					
13	SC	65/2015	27525/2016	STATE Vs. AMIT KUMAR 28/05/20	126 /2011 (Nabi Karim)
Final Arguments					
14	SC	4/2016	28224/2016	STATE Vs. SAJID ETC 21/6/20	125 /2011 (Nabi Karim)
45	CA		137/2019	HEUNAN HOSPITALITY PVT. LTD. Vs. INCOME TAX OFFICE → 15/7/20	/0 0
Arguments					
16	CA		259/2019	M/S DIAMOND HUT INDIA PVT. LTD. AND ORS. Vs. ITO	21/7/20 /0 0
17	CA		260/2019	M/S DIAMOND HUT INDIA PVT. LTD. AND ORS. Vs. ITO	/0 0

**District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Charu Aggarwal
Additional Sessions Judge**

Court No 31

Criminal Cause List Dated 26-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Cr Rev		658/2019	PARVEENA Vs. GOVT OF NCT OF DELHI	/0 () 11/5/20
2	SC		11/2020	STATE Vs. PRAMOD KUMAR	378 /2017 () 05/5/20
Charge					
3	Cr. Case	6/2015	36/2016	SEBI Vs. MS PACL LIMITED	/0 () -12/5/20
4	Cr. Case	1/2016	38/2016	SEBI Vs. P.G.F LIMITED ORS.	/0 () -12/5/20
5	SC		920/2017	STATE Vs. PREM SAGAR	226 /2017 (I.P. Estate) 11/5/20
Prosecution Evidence					
6	SC		29101/2016	STATE Vs. SONU	323 /2016 (Kashmere Gate) 24/4/20
7	SC		246/2017	STATE Vs. ROHIT	153 /2013 (GULABI BAGH) 15/5/20
8	SC		500/2018	STATE Vs. SHIV BHAGWAN GOEL AND ETC	02 /2016 (Crime Branch-Central Delhi) 19/5/20
9	SC		861/2018	STATE Vs. PRATIBHA RANA	158 /2018 (Timar Pur) -21/5/20
10	SC		483/2019	STATE Vs. DAROPATI	547 /2014 () -20/5/20
11	Ct. Cases		881/2019	RAJESH KUMAR SONKAR Vs. O P RAWAT	/0 (NDRS) -13/5/20
12	SC		724/2019	STATE Vs. SATISH KUMAR	159 /2018 (Timar Pur) -12/5/20
Statement of Accused					
13	SC		337/2018	STATE Vs. MANOJ AND OHTERS	63 /2015 (Crime Branch-Central Delhi) -04/5/20
Final Arguments					
14	SC	109/2013	27453/2016	STATE Vs. AVDESH PANDEY ETC	119 /2010 (I.P. Estate) -05/5/20
15	Cr. Case	8/2014	44/2016	SEBI Vs. IIEX AGROTECH INDIA LTD.	/0 -02/5/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VINOD JOSHI
Civil Judge

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CS SCJ	74/2015	99362/16	K.C. JAWA, ADVOCATE Vs. RAJRANI
Misc. cases/purpose				
2	CS SCJ		1998/16	VIJAI SINGH CHAUDHARY ADVOCATE Vs. RAMESH KUMAR ADVOCATE
3	CS SCJ		265/17	ICICI BANK LTD Vs. NARENDRA KUMAR
4	CS SCJ		458/18	ICICI BANK LTD Vs. SHABI MOHAMMAD
5	CS SCJ		2166/18	ICIC BANK LTD Vs. VIKRAM KUMAR
6	CS SCJ		2169/18	ICIC BANK LTD Vs. SHUAIB AKHTAR
7	CS SCJ		2170/18	ICIC BANK LTD Vs. DEEPAK ANAND
8	Misc SCJ		461/18	SHRI JAIN SWETANMA TEMPLES Vs. SANGEETA JAIN
9	CS SCJ		3074/19	ICICI BANK LIMITED Vs. SACHIN DAKHORE
10	CS SCJ		3077/19	ICICI BANK LIMITED Vs. RAJ KUMAR SINGH
11	CS SCJ		3165/19	ICICI BANK LIMITED Vs. MOHAN LAL
12	CS SCJ		220/20	RUKHSANA Vs. MOHD. FURKAN @ KAJAL
Issues				
13	CS SCJ		1485/19	R.P. MILLS Vs. BHOLA NATH SETH DARI MERCHANT
Plaintiff/Petitioner Evidence				
14	CS SCJ	526/2014	98023/16	SHRI JAIN SWETAMNA TEMPLES Vs. SANGEETA JAIN
15	CS SCJ	73/2015	97668/16	NITIN Vs. TAHIRA BEGUM
16	CS SCJ	147/2016	176/16	NAVEEN SINGHAL Vs. PRAMOD GUPTA
17	CS SCJ		1614/19	ICICI BANK LIMITED Vs. PINTU KUMAR MEHTA
Defendant/Respondent Evidence				
18	CS SCJ	292/2014	639/16	SWARAN KANTA KAPOOR Vs. PR RAM SHARAN DANDYAL
Misc. Arguments				
19	CS SCJ	334/2016	95187/16	PRIYAMVADA GOEL Vs. MAHENDER CHAWLA
20	CS SCJ		331/19	SHRI SHIV NARAIN SUDHAR SEWA SAMITI Vs. SHRI SHIV NARAIN SUDHAR SEWA SAMITI
21	CS SCJ		1212/19	SARFARAZ Vs. KOKILA CHAND
22	CS SCJ		2853/19	KAVITA Vs. KUSUM

COURT OF SH. VINOD JOSHI
CJ-05, CENTRAL
R.No:-125.

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	74/2/2014	288362/2016	STATE Vs. SANJEEV DOGRA	101 /2009 (EOW)
2	Cr. Case		3808/2018	STATE Vs. CANCELLATION	000200 /2016 (DBG Road)
3	Cr. Case		2126/2019	STATE Vs. UNTRACE	113 /2014 (DBC Road)
4	Cr. Case		805/2020	STATE Vs. VIKAS SAKHUJA	01 /2018 ()
5	Cr. Case		806/2020	STATE Vs. AMIT VERMA	07 /2018 (Kashmere Gate)
6	Cr. Case		807/2020	STATE Vs. RAJESH SHARMA	09 /2019 ()
Charge					
7	Cr. Case	223/2/2009	301813/2016	STATE Vs. KAMAL KISHORE GUPTA	24 /2008 (DBG Road)
8	Cr. Case		7996/2018	STATE Vs. AFROZ	333 /2016 (DBG Road)
9	Cr. Case		14255/2018	STATE Vs. JAI ARORA	25 /2018 (DBG Road)
Prosecution Evidence					
10	Cr. Case	8A/3/2016	294640/2016	STATE Vs. ISHWAR DAS	649 /2014 (Kotwali)
11	Cr. Case		305526/2016	STATE Vs. JAFRUDIN	184 /2015 (DBG Road)
12	Cr. Case		10014/2017	STATE Vs. NEM CHAND	134 /2016 (DBG Road)
13	Cr. Case		1962/2018	STATE Vs. JOGINDER SINGH	262 /2017 (DBG Road)
14	Cr. Case		2167/2018	STATE Vs. SHERU	466 /2015 (DBG Road)
Misc. Arguments					
15	Ct. Cases		11950/2017	TEWARI GLOBAL INFRASTRUCTURE Vs. GURINDER PAL SINGH	/0 (Rajinder Nagar)
16	Ct. Cases		11952/2017	TEWARI GLOBAL INFRASTRUCTURE LTD Vs. MUKTA DHINGRA	/0 (Rajinder Nagar)
17	Ct. Cases		11953/2017	TEWARI GLOBAL INFRASTRUCTURE LTD Vs. VIJAY SARAN	/0 (Rajinder Nagar)
Arguments					
18	Cr. Case		10498/2018	STATE Vs. CLOSURE REPORT	696 /2015 (Rajinder Nagar)

09-7-2020

Misc work at 12-30.

① APP for sel. doc. s/v Bahad Nagar - 383/06 DBF.

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. PRIGYA GUPTA
Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:35

04-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	545/2/2014	15481/2018	STATE Vs. SARAFAT ALI @ PAPPU	68 /2013 (Kotwali)
2	Cr. Case		309680/2016	STATE Vs. CLOSURE RPORT	852 /2014 (Kotwali)
3	Cr. Case		10405/2018	STATE Vs. UNTRACE(COMP. IFRA)	45 /17 (Chandni Mahal)
4	Cr. Case		10406/2018	STATE Vs. UNTRACE (Comp. IFRA)	47 /17 (Chandni Mahal)
5	Cr. Case		2425/2019	STATE Vs. MONA	43 /2018 (Chandni Mahal)
6	Cr. Case		4983/2019	STATE Vs. CANCELLATION	983 /2014 (Kotwali)
7	Cr. Case		6493/2019	STATE Vs. MOHD ZAHID	406 /2016 (Kotwali)
8	Cr. Case		8482/2019	STATE Vs. IMRAN	216 /2017 (Kotwali)
9	Cr. Case		11711/2019	STATE Vs. PARMOD KUMAR	146 /2014 (Kotwali)
10	Ct. Cases		12026/2019	ASHKARA Vs. SYED SHAMIM HUSAIN	/2019 (Chandni Mahal)
11	Cr. Case		247/2020	STATE Vs. SURESH KUMAR DAS	000485 /2019 (Kotwali)
12	Cr. Case		2055/2020	STATE Vs. SHAHZADA UMER	34 /2020 (Kotwali)
Charge					
13	Cr. Case		5861/2018	STATE Vs. MUSTQEEM AHMED ASNARI	559 /2015 (Kotwali)
14	Cr. Case		9490/2019	STATE Vs. RAMNATH	172 /2018 (Kamla Market)
15	Cr. Case		12618/2019	STATE Vs. SHESHMANI	140 /2019 (Kotwali)
16	Cr. Case		13551/2019	STATE Vs. FURKAAN	106 /2019 (Chandni Mahal)
Prosecution Evidence					
17	Cr. Case	289/2/2014	297418/2016	STATE Vs. KAMAL SINGH	91 /2010 (Kotwali)
18	Cr. Case	677/2/2014	300663/2016	STATE Vs. JEEWAN	224 /2010 (Kotwali)
19	Cr. Case	943/2/2014	289325/2016	STATE Vs. TILAK RAJ	220 /2008 (Kotwali)
20	Cr. Case	808/2/2015	300332/2016	STATE Vs. ISLAMUDDIN@ BHURA	259 /2014 (Chandni Mahal)
21	Cr. Case	137/K/2015	301656/2016	STATE Vs. JAI PARKASH	123 /2013 (Kotwali)
22	Cr. Case	204K/2015	289509/2016	STATE Vs. VIRENDER KUMAR @ BUNTY ETC	720 /2015 (Kotwali)
23	Cr. Case		305923/2016	STATE Vs. ASHISH SEMIVOLGEORGE @ HARSHIT	163 /2016 (Kamla Market)
24	Cr. Case		3037/2017	STATE Vs. NEERAJ	490 /2016 (Kotwali)
25	Cr. Case		7140/2017	STATE Vs. ASEEM ULLAH ETC.	136 /2016 (Kamla Market)
26	Cr. Case		2930/2018	STATE Vs. NABED	1066 /2015 (Kotwali)
27	Cr. Case		10897/2019	STATE Vs. HARSHIT GUPTA	254 /2019 (Kotwali)
28	Cr. Case		12548/2019	STATE Vs. SUNITA	189 /2019 (Kamla Market)
29	Cr. Case		14888/2019	STATE Vs. SHIVAM SHRIVASTAV	205 /2019 (Kamla Market)
30	Cr. Case		671/2020	STATE Vs. SIMRAN	355 /2019 (Kotwali)
Statement of Accused					
31	Cr. Case	283/2/2015	294158/2016	STATE Vs. FAIM ANR.	106 /2013 (Chandni Mahal)
32	Cr. Case		3548/2017	STATE Vs. FARHAN	363 /2016 (Kotwali)
Order on Misc. Application					
33	Ct. Cases	325/1/2014	522314/2016	GURINDER PAL SINGH Vs. INDERJEET KAUR ORS	/0 (Kotwali)
Final Arguments					
34	Cr. Case	106/2/2015	295162/2016	STATE Vs. SANJAY SINGH KASHYAP	59 /2015 (Kotwali)
Judgement					
35	Cr. Case		2094/2018	STATE Vs. ALAM	32 /2018 (Kotwali)

04-06-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:61

ANNEX
I

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	881/1/2014	526565/2016	SHAM SUNDER VOHRA Vs. RAJ KAMAL	/0 (Roop Nagar)
2	Ct. Cases	682/1/2014	522797/2016	CHANDER SHEKHAR MISHRA Vs. NITIN KUMAR SHARMA	/0 (Subzi Mandi)
3	Ct. Cases	36/DG/2015	537005/2016	MS ANU PRODUCTS LTD. Vs. MS SHREE BALAJI KRISHI SEVA KENDRA	/0 (Darya Ganj)
4	Ct. Cases	966/1/2015	512057/2016	PIONEER PUBLICITY CORPORATION PVT. LTD Vs. MS APPARELS INDIA	/0 (DBG Road)
5	Ct. Cases	1852/2016	531974/2016	POOJA FINELEASE LTD. Vs. KAMLESH	/0 (Rajinder Nagar)
6	Ct. Cases		509088/2016	SREE GOKULAM CHIT AND FINANCE CO. PT.LTD Vs. HARPAL SINGH	/0 (Pahar Ganj)
7	Ct. Cases		2518/2017	NEERAJ ENTERPRISES Vs. MOHAN LAL	/0 (Chandni Mahal)
Misc. cases/purpose					
8	Ct. Cases		3540/2017	ANU PRODUCTS LTD Vs. RAJ KUMAR YADAV	/0 (Darya Ganj)
9	Ct. Cases		3805/2017	PRITAM KUMAR PARTNER M/S PAWAN MOTORS Vs. SURDEEP	/0 (Karol Bagh)
Misc./ Appearance					
10	Ct. Cases		8816/2017	POOJA FINELEASE LTD Vs. ROHTASH	/0 (Rajinder Nagar)
11	Ct. Cases		4632/2018	POOJA FINELEASE LTD. Vs. AASHKEEN	/0 (Rajinder Nagar)
12	Ct. Cases		4634/2018	POOJA FINELEASE LTD. Vs. RAHUL SENDGE	/0 (Rajinder Nagar)
13	Ct. Cases		4636/2018	POOJA FINELEASE LTD. Vs. SHITAL SHARMA	/0 (Rajinder Nagar)
14	Ct. Cases		4637/2018	POOJA FINELEASE LTD. Vs. KAMLESH	/0 (Rajinder Nagar)
15	Ct. Cases		4638/2018	POOJA FINELEASE LTD. Vs. SANGEETA DEVI	/0 (Rajinder Nagar)
16	Ct. Cases		4641/2018	POOJA FINELEASE LTD. Vs. AMIT KUMAR CHUGH	/0 (Rajinder Nagar)
17	Ct. Cases		4642/2018	POOJA FINELEASE LTD. Vs. RAKESH KHURANA	/0 (Rajinder Nagar)
18	Ct. Cases		4645/2018	POOJA FINELEASE LTD. Vs. RACHNA	/0 (Rajinder Nagar)
19	Ct. Cases		4646/2018	POOJA FINELEASE LTD. Vs. MANJUMA BEGAM	/0 (Rajinder Nagar)
20	Ct. Cases		4647/2018	POOJA FINELEASE LTD. Vs. PALONDU MOITRA	/0 (Rajinder Nagar)
21	Ct. Cases		4648/2018	POOJA FINELEASE LTD. Vs. SAROJ SONI	/0 (Rajinder Nagar)
22	Ct. Cases		4650/2018	POOJA FINELEASE LTD. Vs. SHAMSHER SINGH	/0 (Rajinder Nagar)
23	Ct. Cases		4652/2018	POOJA FINELEASE LTD. Vs. ABHISHEK SETH	/0 (Rajinder Nagar)
24	Ct. Cases		4657/2018	POOJA FINELEASE LTD. Vs. ANRINDER PAL SINGH	/0 (Rajinder Nagar)
25	Ct. Cases		4658/2018	POOJA FINELEASE LTD. Vs. PREM SINGH	/0 (Rajinder Nagar)
26	Ct. Cases		5484/2018	POOJA FINELEASE Vs. PAWAN RAJPUT	/0 (Rajinder Nagar)
27	Ct. Cases		8946/2018	JAGDISH Vs. RAJ KUMAR GUPTA	/0 (I.P. Estate)
28	Ct. Cases		10485/2018	M/S AMBIT SWITCHGEAR PVT.LTD Vs. GEPS PROJECTS	NA /2018 ()
29	Ct. Cases		17345/2018	DELHI PRAKASHAN VITRAN PVT.LTD Vs. PRABHAT KUAMR	/2018 ()
30	Ct. Cases		17346/2018	DELHI PRAKASHAN VITRAN PVT.LTD Vs. INDER RAJ SHARMA	/2018 ()
31	Ct. Cases		17348/2018	DELHI PRAKASHAN VITRAN PVT.LTD Vs. MOHAN KUMAR	/2018 ()

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**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:61

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Ct. Cases		17386/2018	FATIMA FOODS Vs. EMPIRU ENTERTAINMENT PVT LTD	/2018 (Sadar Bazar)
33	Ct. Cases		17714/2018	ANUJ KUMAR Vs. NEERAJ MEHRA	/2018 (Burari)
34	Ct. Cases		19436/2018	DELHI PRAKASHAN VITRAN PTE LTD Vs. VISHNU NARAIN PATHAK	/2018 (DBG Road)
35	Ct. Cases		19437/2018	DELHI PRAKASHAN VITRAN PTE LTD Vs. SHYAM LAL	/2018 ()
36	Ct. Cases		19438/2018	DELHI PRAKASHAN VITRAN PTE LTD Vs. NARENDER SETHI	/2018 ()
37	Ct. Cases		20619/2018	MODTECH INFRAVENTURES PRIVATE LIMITED Vs. SRS REAL ESTATE LIMITED	/2018 (Darya Ganj)
38	Ct. Cases		476/2019	RAMAN BALA Vs. JYOTI SHARMA	/2019 (Darya Ganj)
39	Ct. Cases		1319/2019	RAMAN BALA Vs. JYOTI SHARMA	/2019 (Darya Ganj)
40	Ct. Cases		2726/2019	ICICI BANK LTD Vs. GTM GRAPHOTRONICS MACHINERY PVT LTD	/2019 ()
41	Ct. Cases		2727/2019	ICICI BANK LTD Vs. HOLIDAY LINKS PVT LTD	/2019 ()
42	Ct. Cases		8501/2019	JBB RETAILS Vs. JGJ GYM AND SPA AND ANR	/2019 ()
43	Ct. Cases		8502/2019	JBB RETAILS Vs. JGJ GYM AND SPA AND ANR	/2019 (I.P. Estate)
44	Ct. Cases		10978/2019	SUMIT TYAGI Vs. SHRIKANT TYAGI	/2019 ()
45	Ct. Cases		10979/2019	SUMIT TYAGI Vs. SHRIKANT TYAGI	/2019 ()
46	Ct. Cases		10980/2019	SUMIT TYAGI Vs. SHRIKANT TYAGI	/2019 ()
47	Ct. Cases		2334/2020	HPL ELECTRIC AND POWER LTD Vs. SHAKTI ELECTRICAL HOUSE	/2020 ()
48	Ct. Cases		2335/2020	HPL ELECTRIC AND POWER LTD Vs. RAJALEKSHMMI	/2020 ()
49	Ct. Cases		2336/2020	HPL ELECTRIC AND POWER LTD Vs. G P SHARMA	/2020 (Darya Ganj)
Charge					
50	Ct. Cases		510457/2016	MS. RASHTRIYA MAHILA KOSH Vs. MS. SREE MADHAVA VIDYA PEETHAM	/0 (I.P. Estate)
51	Ct. Cases		510487/2016	MS RASHTRIYA MAHILA KOSH Vs. MS ANNAI SATHYA VOLUNTARY SERVICE SOCIETY	/0 (I.P. Estate)
Prosecution Evidence					
52	Ct. Cases	887/1/2015	529993/2016	MUKESH GUPTA Vs. MAYANK SHARMA	/0 (Burari)
53	Ct. Cases		511311/2016	MS VIVA EDUCATION Vs. AMIT ARORA	/0 (Kotwal)
54	Ct. Cases		511312/2016	MS VIVA EDUCATION Vs. AMTI ARORA	/0 (Kotwal)
55	Ct. Cases		20579/2018	PREM CHAND SHARMA Vs. HARISH SAINI	/2018 ()
Statement of Accused					
56	Ct. Cases	547/1/2015	535217/2016	S.K JAIN CO Vs. MS ESS-ESS PRODUCTS	/0 ()
Defence Evidence					
57	Ct. Cases	837/1/2013	512963/2016	SANJEEV THAKUR Vs. ANIP BHATIA	/0 (Maurice Nagar)
58	Ct. Cases	395/1/2015	525973/2016	ASHOK KANODIA Vs. SINGHAL INDUSTRIES ORS	/0 (Hauz Qazi)
Misc. Arguments					
59	Ct. Cases		2209/2017	ANU PRODUCTS LTD Vs. SURENDER KUMAR SHARMA	/0 (Darya Ganj)
60	Ct. Cases		3498/2019	MOHD IBRAHIM Vs. RAVINDER AGARWAL	/2019 ()
Judgement					
61	Ct. Cases	61/1/2011	524627/2016	SWATI MALHOTRA Vs. RAJ RANI MALHOTRA	/0 (Pahar Ganj)

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RAHUL VERMA
Civil Judge, Court Room No. 347

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:17

Next Date of hearing

1	CS SCJ 98476/16	TIRLOK GIRI Vs. NARESH	09.07.20
2	CS SCJ 3197/19	CAPITAL CABLES INDIA PVT LTD Vs. AKANSHA CONTACTS PVT. LTD.	21.05.20
3	CS SCJ 3346/19	ABHISHEK SHARMA Vs. RUPESH KUMAR	20.08.20
4	CS SCJ 3349/19	SANT RAM NIKKA MAL Vs. DEEPAK KUMAR AGARWAL	20.08.20
5	CS SCJ 3350/19	SANT RAM NIKKA MAL Vs. PARVEEN KUMAR GARG	20.08.20
6	CS SCJ 93696/16	FATEH SINGH Vs. SH. HOSHIAR SINGH	27.08.20
7	CS SCJ 1205/16	FAHEEMUDDIN Vs. SYED WAQAR ALI ORS.	09.07.20
8	CS SCJ 93979/16	RAVINDER HANDA Vs. UNION OF INDIA	23.07.20
9	CS SCJ 595/18	PRIYANKA Vs. UNIVERSITY OF DELHI	20.08.20
10	CS SCJ 826/18	ICICI BANK LTD. Vs. SANTOSH KUMAR	21.05.20
11	CS SCJ 1342/19	SAURABH BANSAL Vs. T.R. SAWHNEY MOTORS PVT. LTD.	21.05.20
12	CS SCJ 95369/16	SUNIR KOCHHAR Vs. RAVINDER HANDA	23.07.20
13	CS SCJ 1556/18	ASHWANI KUMAR Vs. SOMIL KUMAR	20.08.20
14	CS SCJ 2805/18	SHIV MANDIR AVOM KHATIK SAMAJ DHARAMSHALA TRUST Vs. ABISHEK LAKHERA	27.08.20
15	CS SCJ 1572/19	MOHD. NASEEM Vs. SYED ZIA MUZAFFAR @ NAFEES	20.08.20
16	EX 95473/16	VARUN PRAKASH Vs. OM PRAKASH	12.05.20
17	CS SCJ 2684/18	TARANJEET SINGH Vs. COMMISSIONER TRANSPORT AND ORS	04.05.20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. POORVA MEHRA
Metropolitan Magistrate

POORVA MEHRA
Metropolitan Magistrate
Mahila Court-01, (Central District)
Room No. 343,
16 Hazari Courts, Delhi

Criminal Cause List Dated 26-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	66/2/2016	288662/2016	STATE Vs. MOHD NAZIM	224 /2015 (Chandni Mahal)
2	Ct. Cases		542297/2016	ANKITA Vs. KULDEEP NAYYAR	/0 (Nabi Karim)
3	EX CRL		31/2017	SUSHILA Vs. ANJANI DUBEY	/0 (Nabi Karim)
4	Ct. Cases		10137/2017	MUSTABSHIRA Vs. MOHD NADEEM	/0 (Chandni Mahal)
(Main Matter : Ct. Cases/0000153/2017)					
5	EX CRL		158/2019	KAJAL Vs. RAVI	/2019 ()
6	Cr. Case		13576/2019	STATE Vs. HONEY KHARBANDA	363 /2016 (Rajinder Nagar)
7	Ct. Cases		12974/2019	ANSHU Vs. HARISH@RAHUL KHARA	/2019 ()
8	Ct. Cases		13400/2019	NAZMA AKHTAR Vs. MOHD NADEEM AND ORS	/2019 (Hauz Qazi)
9	EX CRL		11/2020	ANITA Vs. RAHUL	/2020 (Nabi Karim)
Misc. cases/purpose					
10	Cr. Case		1488/2020	STATE Vs. DEEPAK	203 /2019 (I.P. Estate)
Charge					
11	Cr. Case		305666/2016	STATE Vs. VINOD ARORA	640 /2015 (Rajinder Nagar)
(Main Matter : Cr. Case/0000150/2016)					
12	Cr. Case		1679/2019	STATE Vs. MOHSIN KHAN	106 /2016 (Hauz Qazi)
Prosecution Evidence					
13	Cr. Case	446/2/2009	299658/2016	STATE Vs. MOHD. KHALIL QURESHI ETC.	358 /2007 (Chandni Mahal)
14	Ct. Cases	131/1/2014	522308/2016	ANURAG GUPTA Vs. ANJANI GUPTA ORS	/0 (Kotwali)
15	Ct. Cases	144/6/2014	513739/2016	HEM LATA Vs. HARDAYAL @ KAKU ORS	/0 (Chandni Mahal)
16	Ct. Cases	68/6/2015	512568/2016	MEETU JAIN Vs. ATUL KUMAR	/0 (Rajinder Nagar)
17	Cr. Case		305176/2016	STATE Vs. VIRENDER KUMAR	103 /2014 (I.P. Estate)
18	Cr. Case		306588/2016	STATE Vs. ATUL KUMAR	444 /2015 (Rajinder Nagar)
(Main Matter : Cr. Case/0000159/2016)					
19	Ct. Cases		541861/2016	PUSHPA @ MEENU Vs. DHARAM CHAND	/0 (Nabi Karim)
20	Ct. Cases		141/2017	KAJAL Vs. RAVI	/0 (Nabi Karim)
21	Cr. Case		558/2017	STATE Vs. RAMESH PRASAD	43 /2016 (Kamla Market)
22	Cr. Case		870/2017	STATE Vs. RASHIDA BEGUM	97 /2016 (Hauz Qazi)
23	Cr. Case		12937/2017	STATE Vs. SALMAN	137 /2016 (Chandni Mahal)
24	Ct. Cases		9041/2018	TULSI CHAUDHARY Vs. ROHIT THAKUR	/0 (Hauz Qazi)
25	Cr. Case		11029/2018	STATE Vs. ASIF	181 /2017 (Kamla Market)
26	Ct. Cases		16542/2018	SUMERA PARVEEN Vs. MOHD NADEEMUDDIN	/2018 ()
27	Cr. Case		15502/2018	STATE Vs. KARAN SINGH	102 /2017 (I.P. Estate)
28	Cr. Case		8494/2019	STATE Vs. IMRAN AHMED	76 /2019 (Darya Ganj)
Defence Evidence					
29	Ct. Cases	119/6/2014	527172/2016	PUSHPA @ NAJIA BHARDWAJ Vs. PUNEET BHARDWAJ ORS	/0 (Nabi Karim)
Misc. Arguments					
30	Ct. Cases		233/2017	RICHA SACHDEVA Vs. RAHUL SACHDEVA AND ORS	/0 (Pahar Ganj)
Final Arguments					
31	Cr. Case	104/2/2016	289727/2016	STATE Vs. SEHDEV MALOTHRA	390 /2016 (Darya Gani)

21/5/20

Room No. 130

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Satish Kumar
Additional Sessions Judge

Criminal Cause List Dated 26-03-2020 Total Cases:7

Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc / Appearance		35/2019	STATE Vs. PREM CHAND	361 /2017 (Sarai Rohilla) - 21/4/20 MK
Charge		44/2020	STATE Vs. DEEPAK KUMAR	57 /2019 (Burari) - 23/4/20 PC
Prosecution Evidence		351/2018	STATE Vs. GURDEEP SINGH SANGHA	99 /2018 (Subzi Mandi) - 21/7/20 PC
		413/2018	STATE Vs. SHYAMVEER	714 /2017 (Burari) - 4/5/20 PC
		949/2018	STATE Vs. ADNAN ASHRAF	225 /2018 (Darya Ganj) - 28/9/20 PC
		127/2019	STATE Vs. ASIDUL HASAN @ KARUN	83 /2017 (Timar Pur) - 7/8/20 PC
		435/2019	STATE Vs. HAMANSHU KASHYAP	81 /2019 () - 20/9/20 PC

Principal Judge Family Court, Central, THC
 IN THE COURT OF Ms. Shall Jain
 Principal Judge, Family Court, Central Dist.

शैल जैन
 SHAIL JAIN
 प्रधान न्यायाधीश (केन्द्रित)
 Principal Judge (Central)
 कमरा नं. 101, परिवार न्यायालय
 Room No. 101, Family Court
 (केन्द्रित, थक)

Criminal Cause List Dated 26-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Mt. CASE		20/2017	BHARTI GOEL Vs. ROHIT GOEL	/0
2	Mt. CASE		167/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
3	E X		60/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
4	Mt. CASE		283/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
5	Mt. CASE		326/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
6	Mt. CASE		366/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
7	Mt. CASE		442/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
8	Mt. CASE		486/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
9	Mt. CASE		526/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0 (DBG Road)
Proper Orders					
10	E X		45/2020	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
Plaintiff/Petitioner Evidence					
11	Mt. CASE		237/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
Misc. Arguments					
12	Mt. CASE		174/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
13	Mt. CASE		420/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
Judgement					
14	Mt. CASE		429/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
15	Mt. CASE		237/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00

Ms. Meena, Datta
 23/07/20

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Geetanjali
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	417/2016	9792/16	JAI PRAKASH GUPTA AND ANR Vs. RAMJI LAL RAM SAROOP
2	CS DJ		590/17	ASHWANI SHARMA Vs. M/S COSMIC STRUCTURES LTD.
3	CS DJ		827/17	HINDUSTAN INDUSTRIAL RESOURCES LTD Vs. NATIONAL PLYWOOD INDUSTRIES LTD
4	CS DJ		3187/17	PREM SAGAR JAIN Vs. M/S ALLOYSMIN INDUSTRIES PVT. LTD. AND ANR.
5	Misc DJ		619/17	ICICI Bank Vs. MEHTAB LEPCHA
6	CS DJ		2148/18	M/s VIVA BOOKS PRIVATE LTD. Vs. M/s M.D.S.D. ENTERPRISES
7	CS DJ		843/19	MUMTAZ BEGUM Vs. CAPITAL FIRST LTD @ IDFC FIRST BANK LTD AND ANR
8	Misc DJ		30/20	PUNJAB NATIONAL BANK Vs. RAHUL SHARMA AND ORS
Issues				
9	CS DJ		789/19	DINESH KUMAR Vs. VASANT VERMA @ NISHU
Plaintiff/Petitioner Evidence				
10	CS DJ		20177/16	DILPREET KAUR Vs. POONAM R MEHRA
11	CS DJ	51/2015	13951/16	OLINA PROFESSIONAL COSMETICS P. LTD. Vs. MS JAINICO TRADER
12	CS DJ	2/2016	16760/16	VINOD KUMAR GOEL Vs. NARESH KUMAR GOEL
13	CS DJ	524/2016	17084/16	PARVEEN KUMAR SHARMA Vs. NISHANT GUPTA
14	CS DJ		19902/16	AMBIKA SINGHAL Vs. YOG RAJ GOYAL
Defendant/Respondent Evidence				
15	CS DJ	504/2016	14026/16	JANAK MAKKAR Vs. TILAK RAJ
Misc. Arguments				
16	CS DJ		20159/16	Indu Kapoor Vs. Satish Seth
17	RCA DJ		183/17	RAJAN KALSI Vs. ERICSSON INDIA P. LTD. AND ORS.
18	CS DJ		538/18	HIMANSHU SHARMA AND ANOTHER Vs. SATYA PRAKASH SHARMA AND OTHERS
19	CS DJ		2022/18	CANDID OPRNIX PVT. LTD. Vs. GIGANTIC NETWORK SOLUTION
Final Arguments				
20	CS DJ	97/2016	12236/16	ALL INDIA SEC. TEACHERS FEDERATION Vs. SH. FIROZE BADSHAN
21	CS DJ	94/2016	15117/16	ALL INDIA SECONDARY TEACHERS' FEDERATION Vs. THE REGISTRAR OF SOCIETIES
22	CS (COMM)		431/20	ICICI Bank Vs. RINKU DAVID

27/05

19/05

15/07/20

28/05


13/07

20/04

25/04

District and Sessions Judge, Central, THC
IN THE COURT OF Shri Man Mohan Sharma
DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		122/18	ICICI Bank Vs. ASHUTOSH VASHISHTA
2	CS (COMM)		409/18	ICICI BANK Vs. JYOTI BHATT
3	CS (COMM)		960/19	ICICI BANK LIMITED Vs. AKEEL KHAN AND ANR
4	CS (COMM)		1393/19	ALOK PACKAGING PRIVATE LIMITED Vs. DHARMESH KALRA
5	CS (COMM)		1585/19	ICICI Bank Vs. SOURAV JAGWANI
6	CS (COMM)		1920/19	KIRAN ROWAYS PVT. LTD. Vs. M/S UNILEC ENGINEERS LTD. AND ANR.
7	CS (COMM)		2442/19	ICICI Bank Vs. VIJAY SAXENA
8	CS (COMM)		513/20	ASHOK KUMAR ARORA Vs. REAL ELEVATORS LIMITED AND ORS
9	CS (COMM)		584/20	ATA - UR- REHMAN Vs. SAEEDUDDIN
10	CS (COMM)		847/20	ICICI Bank Vs. VINOD KUMAR
11	CS (COMM)		848/20	ICICI Bank Vs. RABINDRA KUMAR SINGH
Plaintiff/Petitioner Evidence				
12	CS (COMM)		1150/19	ICICI Bank Vs. SANJEEV KUMAR
Misc. Arguments				
13	CS (COMM)		2155/19	ANWAR ELAHI AND ORS Vs. HIVELOOP TECHNOLOGY PVT LTD
14	Misc DJ		710/19	ANWAR ELAHI AND ORS. Vs. HIVELOOP TECHONOLOGY PVT LTD.
15	CS (COMM)		2608/19	NAVNEET EDUCATION LIMITED Vs. BOOK MAGIC INDIA PRIVATE LIMITED AND ORS.


मन मोहन शर्मा
MAN MOHAN SHARMA
 जिला न्यायाधीश
 District Judge
 (व्यवसायिक न्यायालय)-06
 Commercial Court-06
 (केन्द्रीय), कमरा नं 102
 (Central) Room No 102
 तीस हज़ारी कोर्ट, दिल्ली
 Tis Hazari Court, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Mohd. Farrukh
Special Judge

COURT ROOM
No. 14

Criminal Cause List Dated 26-03-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Prosecution Evidence					
1	SC	109/2015	28497/2016	STATE Vs. SHYAM LAL	413 /2015 (Kamla Market) — 6/5/2020
2	SC		243/2017	STATE Vs. NARAYAN KUMAR @ Baba	50 /2017 (I.P. Estate) — 14/5/2020
3	SC		636/2017	STATE Vs. ASHOK VERMA	140 /2015 (Burari) 6/6/2020
4	SC		648/2018	STATE Vs. RAJU @ KHUSHBOO	200 /2018 (Kamla Market) — 18/5/2020
5	SC		1051/2018	STATE Vs. SHAHNU	263 /2018 (I.P. Estate) — 1/7/2020
6	SC		94/2019	STATE Vs. MD. SALEEM	175 /2018 (Hauz Qazi) — 1/6/2020
Defence Evidence					
7	SC		756/2017	STATE Vs. MOHD ZAHID	177 /2017 (Chandni Mahal) — 4/5/2020

COURT
No-41

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CS SCJ	199/2016	1580/16	SMT. KIRAN ARORA Vs. SHRI SOM NATH-10-08-20 PE
Misc. cases/purpose				
2	Misc SCJ	64/2013	60147/16	MS. RAGHUNANDAN SARAN ASHOK SARAN, H.U.F. Vs. MS-03-06-20 MARTIN BURN LTD.
3	Misc SCJ	98/2013	60392/16	MS RAGHUNANDAN SARAN Vs. MS MARTIN BURN LTD-03-06-20
4	EX	55/2015	98349/16	RACHNA SAGAR PVT.LTD. Vs. RAMESH YADAV-25-08-20
5	CS SCJ	122/2016	99431/16	INDIAN BANK Vs. RAM KHILADRI (SINCE DECEASED)-12-10-20
6	CS SCJ	108/2016	93727/16	THE STATE TRADING CORP. OF INDIA LTD. Vs. MS MADURA-24-08-20 SUGAR LTD.
7	Misc SCJ	8/2016	60035/16	RAM GOPAL Vs. SMT GITA DEVI (SINCE DECEASED)-19-08-20 THROUGH LRS
8	CS SCJ		153/17	BHARTIYA DHOOP KARYALAYA PVT LTD Vs. RAJESH KUMAR-15-09-20 SHRIVASTAV
9	CS SCJ		154/17	BHARTIYA DHOOP KARYALAYA PVT LTD Vs. RAGHVENDRA-15-09-20 PRATAP MISHRA
10	CS SCJ		1027/18	MAHENDER KUMAR Vs. SHASHI GUPTA-21-10-20
11	CS SCJ		857/19	GYAN BOOKS PVT. LTD. Vs. SHYAM RAO-03-09-20
Misc./ Appearance				
12	Misc SCJ		449/19	MANOJ KUMAR (TANWAR) Vs. SUBODH KUMAR WADHWA-06-08-20
Misc. cases/purpose				
13	CS SCJ		2819/19	GEETA Vs. SHILPA -25-08-20
14	CS SCJ		3208/19	MOHD. HANIF Vs. BSES YAMUNA POWER LTD.-13-08-20
15	CS SCJ		3788/19	PRAMOD SHARMA Vs. GORDHAN DASS SHARMA -16-07-20
16	EX		561/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. SHABANA NAAZ-21-08-20
17	EX		564/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. ABDUL KADDUS-21-08-20
18	EX		565/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. ASHOK KUMAR-21-08-20
19	EX		566/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. MANAK CHAND-21-08-20
20	EX		577/20	SUPREME PIPE FITTING TRADING COMPANY Vs. KAUSHALYA-14-08-20 DEVI
Issues				
21	CS SCJ		2981/18	ZAHIR AHMAD Vs. TANVEER AHMAD-05-08-20
22	CS SCJ		1009/19	SHARVAN GOUD Vs. CENTRAL BOARD OF SECONDARY-10-08-20 EDUCATION
Plaintiff/Petitioner Evidence				
23	CS SCJ	1060/2014	94134/16	MOHAN LAL Vs. SURINDER SINGH RANA-11-08-20
24	CS SCJ	97/2011	99108/16	MANOJ KUMAR Vs. SUBODH KUMAR WADHWA-06-08-20
25	CS SCJ	1391/2010	99440/16	PAWAN KUMAR SARASWAT Vs. SANJAY TRADING COMPANY-22-09-20
26	CS SCJ	1400/2010	99442/16	PAWAN KUMAR SARASWAT Vs. IDEAL TRADING COMPANY-02-09-20
27	CS SCJ	1403/2010	99493/16	PAWAN KUMAR SARASWAT Vs. KAMAL ELECTRICALS-02-09-20
28	CS SCJ	1392/2010	99495/16	PAWAN KUMAR SARASWAT Vs. SAI KIRPA SURGICAL-02-09-20
29	CS SCJ	1399/2010	99533/16	PAWAN KUMAR SARASWAT Vs. DIAMOND CORPORATION-22-09-20 (INDIA)
30	CS SCJ	1395/2010	99566/16	PAWAN KUMAR SARASWAT Vs. PARAM SURGICALS-02-09-20
31	CS SCJ	1394/2010	99567/16	PAWAN KUMAR SARASWAT Vs. ROBIN SURGICAL-02-09-20
Defendant/Respondent Evidence				
32	CS SCJ		2110/18	R.P.C FOODS Vs. THE ORIENTAL INSURANCE CO LTD-17-08-20
Misc. Arguments				
33	CS SCJ	1073/2014	114/16	MOHAN LAL Vs. MAYA DEVI -27-07-20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. TANIA SINGH
Civil Judge

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:40

S.No.	Case Type	Old Case No.	Case No.	Title
34	Misc SCJ	45/2015	60445/16	RACHNA SAGAR Vs. RAMESH YADAV - 25-08-20
Misc./ Arguments				
35	Misc Ex		11/17	BHAGWAN DASS (DECEASED) Vs. PNB - 04-09-20
Misc. Arguments				
36	Misc SCJ		405/18	SATISH DAHIYA Vs. KUSUM LATHER - 20-10-20
37	CS SCJ		3513/19	UMA GIRI Vs. TATA POWER DELHI DISTRIBUTION LIMITED - 19-08-20
Final Arguments				
38	CS SCJ		2268/17	MOHD. HANIF Vs. BSES YAMUNA POWER LTD - 21-05-20
39	CS SCJ		2269/17	MOHD. HANIF Vs. BSES YAMUNA POWER LTD - 21-05-20
40	CS SCJ		3757/18	ICICI BANK LIMITED Vs. SACHIN NISCHAL - 27-05-20

41. S-224/14 Pragati Papers n/s united India Insurance - 13-07-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shilpi Jain
Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases		16623/2017	Urmila Devi Vs. Geeta Devi and Ors.	0 (Timar Pur)
Misc./ Appearance					
2	Cr. Case		13938/2018	STATE Vs. SONU	91 /2010 (Timar Pur)
Misc. cases/purpose					
3	Cr. Case		7023/2018	STATE Vs. CANCELLATION	60 /2018 (Timar Pur)
Misc./ Appearance					
4	Cr. Case		7034/2018	STATE Vs. CANCELLATION	35 /2018 (Timar Pur)
5	Cr. Case		6975/2019	STATE Vs. AJAY KUMAR	278 /2018 (Timar Pur)
6	Ct. Cases		5933/2019	RAM PRATAP SINGH Vs. RAJESH VERMA	/2019 (Timar Pur)
7	Cr. Case		14569/2019	STATE Vs. UNTRACE	183 /2019 (Timar Pur)
Charge					
8	Ct. Cases	438/G/2014	515323/2016	STATE Vs. KADAM	215 /2008 (Timar Pur)
9	Cr. Case	47/2/2014	297662/2016	STATE Vs. KUNJ BIHARI PANDEY	359 /2008 (Timar Pur)
10	Ct. Cases	25/G/2014	521283/2016	MUNNA LAL GUPTA Vs. NEELAM GUPTA	0 (Timar Pur)
11	Cr. Case		2901/2017	STATE Vs. ANURAJ YADAV	769 /2015 (Timar Pur)
12	Cr. Case		2470/2018	STATE Vs. INDERJEET SINGH	02 /2015 (Timar Pur)
13	Cr. Case		13493/2018	STATE Vs. JAGAN NATH	736 /2015 (Timar Pur)
14	Cr. Case		11003/2018	STATE Vs. RINKU and ORS.	36 /2018 (Timar Pur)
15	Cr. Case		2606/2020	STATE Vs. ANIL @RAJKUMAR	16 /2020 (Timar Pur)
Prosecution Evidence					
16	Cr. Case	492/G/2014	293920/2016	STATE Vs. PARMESHWAR @ PUSSU	83 /2012 (Timar Pur)
17	Cr. Case	24/3/2014	296198/2016	STATE Vs. ASHISH ETC.	53 /2014 (Timar Pur)
18	Cr. Case	186/2/2014	291436/2016	STATE Vs. SANDEEP @ MUSSA	161 /2014 (Timar Pur)
19	Cr. Case	67/2/2015	296828/2016	STATE Vs. RASHID	315 /2014 (Timar Pur)
20	Cr. Case	385/2/2015	289915/2016	STATE Vs. RISHI ETC.	238 /2015 (Timar Pur)
21	Cr. Case	537/2/2015	299246/2016	STATE Vs. RAKESH KUMAR	286 /2015 (Timar Pur)
22	Cr. Case		5102/2017	STATE Vs. SALMAN	77 /2017 (Timar Pur)
23	Cr. Case		6645/2017	STATE Vs. DEEPAK	255 /2016 (Timar Pur)
24	Cr. Case		7931/2017	STATE Vs. KKHUHLI	271 /2017 (Timar Pur)
25	Cr. Case		6126/2018	STATE Vs. AKASH	33 /18 (Timar Pur)
26	Cr. Case		9564/2018	STATE Vs. RAJ KUMAR@RAHUL	000011 /2018 (Timar Pur)
27	Cr. Case		14298/2018	STATE Vs. SAMITTER SINGH	07 /2018 (Timar Pur)
28	Cr. Case		537/2019	STATE Vs. ANKUSH	365 /2017 (Timar Pur)
29	Ct. Cases		5237/2019	AMIT KUMAR MISRA Vs. STATE	/2019 (Timar Pur)
30	Cr. Case		12055/2019	STATE Vs. HARMINDER SINGH	91 /2019 (Timar Pur)
Misc. Arguments					
31	Ct. Cases	412/G/2014	522304/2016	PUSHPA Vs. HARENDER BIST	198 /2012 (Timar Pur)
32	Ct. Cases	466/G/2014	514898/2016	SATISH KUMAR Vs. MANOJ BHATTI ORS	0 (Timar Pur)

16/4/19

17/4/19

17/4/19

18/4/19

17/4/19

Principal Judge Family Court, Central, THC
 IN THE COURT OF Ms. Shail Jain
 Principal Judge, Family Court, Central Dist.

शैल जैन
 SHAIL JAIN

प्रधान न्यायाधीश (केन्द्रीय)

Principal Judge (Central)

कमरा नं. 101, पतिवारा 23/07/20

Room No. 101, Family Court

टीस हजारी, दिल्ली

Tis Hazari, Delhi

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases: 21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	ML		46/19	MOHD SAJJAD ALAM Vs. SHABANA
2	ML		36/18	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
3	HMA		1554/18	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
4	CS		26/18	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
5	ML		5/19	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
6	HMA		485/19	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
7	HMA		552/19	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
8	CS		6/19	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
9	HMA		1335/19	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
10	HMA		1483/19	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
Proper Orders				
11	HMA		395/20	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
12	HMA		396/20	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
13	HMA		398/20	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
14	HMA		401/20	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
15	HMA		403/20	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
Plaintiff/Petitioner Evidence				
16	HMA		530/17	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
Defendant/Respondent Evidence				
17	HMA	1125/2014	61945/16	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
Misc. Arguments				
18	HMA		1128/18	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
19	GP		58/18	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
20	HMA		1525/18	XXXXXXXXXXXX Vs. XXXXXXXXXXXX
Final Arguments				
21	HMA		1622/18	XXXXXXXXXXXX Vs. XXXXXXXXXXXX

23/07/2020

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. CHARU ASIWAL

Civil Judge

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		2091/17	PUNJAB NATIONAL BANK Vs. ALLAHABAD BANK → 04/07/20
2	CS SCJ		3821/17	JEEWAN DAS Vs. KRISHANA → 18/07/20
3	EX		1207/18	MAMTA SHARMA Vs. MANISH YADAV → 23/05/20
4	EX		1791/18	IDBI BANK LTD Vs. RAHUL AND ANR → 01/07/20
5	CS SCJ		3455/18	VINOD KUMAR GUPTA Vs. THE SUB POST MASTER → 13/07/20
6	CS SCJ		1232/19	ICICI BANK LIMITED Vs. JOGENDER → 21/05/20
7	CS SCJ		3239/19	MEENA Vs. GHANSHYAM → 06/06/20
8	CS SCJ		3821/19	ICICI BANK LIMITED Vs. USHA JAIN → 24/07/20
9	CS SCJ		3822/19	ICICI BANK LIMITED Vs. SACHIN SINGLA → 24/07/20
10	CS SCJ		3823/19	ICICI BANK LIMITED Vs. PRAKASH SINGH RAWAT → 24/07/20
11	CS SCJ		3824/19	ICICI BANK LIMITED Vs. RANJIT KUMAR DATTA → 24/07/20
12	CS SCJ		3825/19	ICICI BANK LIMITED Vs. SAQUIB → 24/07/20
13	CS SCJ		641/20	KAMLESH Vs. DINESH @ NEERAJ → 10/07/20
Issues				
14	CS SCJ		2901/19	DEEPAK MANNA Vs. RAMA MAZUMDAR → 20/08/20
Plaintiff/Petitioner Evidence				
15	CS SCJ	138/2015	97988/16	ANITA JAIN Vs. DEEPAK THAKUR → 22/07/20
16	CS SCJ		716/19	TRUST MANDIR SHRI RAM CHANDER JI (REGD) Vs. KUMARI GYATRI TRIPATHI → 23/07/20
Defendant/Respondent Evidence				
17	CS SCJ	153/2014	96844/16	SHEHZAD AHMED Vs. MOHD. NADEEM → 18/07/20
Misc. Arguments				
18	CS SCJ		1196/18	NAYAB BEGUM Vs. KHALEEK KHAN → 21/07/20
19	CS SCJ		2862/18	JITENDER Vs. GOVT. OF NCT OF DELHI → 22/07/20
20	CS SCJ		1118/19	PARMESHWAR NARAIN Vs. JAREEF → 23/07/20
Final Arguments				
21	CS SCJ		1905/16	KULWANT RAI UPPAL Vs. DR. SURYA PARKASH ARORA → 01/06/20
Order on Misc. Application				
22	CS SCJ		613/17	RAZIA SULTANA Vs. FAUZIA TABASSUM → 06/06/20
Judgement				
23	CS SCJ	187/2016	95690/16	JAI PRAKASH AGGARWAL Vs. SMT. KANTA DEVI SHARMA ETC. → 22/04/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Shirish Aggarwal
Additional Rent Controller
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC		506/19	RAJ KUMAR Vs. VIJAY PODDAR → 13-07-20
2	EX		21/20	GURBACHAN SINGH (DECEASED) THROUGH LRS Vs. SHANI_ 24.07.20 RANI CHAWLA
3	RC ARC		35/20	PREM SHARMA Vs. KAMLESH KUMAR → 14.07.20
4	EX		127/20	PURAN CHAND Vs. SANJEEV JAIN
5	EX		129/20	PRAVEEN KUMAR Vs. SANJEEV JAIN
6	EX		130/20	SEEMA Vs. SANJEEV JAIN
7	EX		132/20	NARENDER KUMAR Vs. SANJEEV JAIN
8	EX		133/20	ROOPWATI Vs. SANJEEV JAIN
9	EX		134/20	SHAKUNTALA Vs. SANJEEV JAIN
10	EX		135/20	DILSHAD ALI Vs. SANJAY KUMAR BHARDWAJ → 24.07.20
Plaintiff/Petitioner Evidence				
11	RC ARC	E-827/2014	77481/16	MST. KHALIA BEGUM Vs. ROMY SUGANDH → 21.08.20
12	Misc RC ARC		62/17	AMARJEET SINGH JOLLY Vs. VINAYAK INFINILEASE PVT LTD → 22.08.20
13	RC ARC		379/18	ANUPAM HOTELIERS LIMITED Vs. AMIT GUPTA → 28.08.20
Defendant/Respondent Evidence				
14	RC ARC	E-209/2012	77593/16	CHAIN SUKH Vs. RAM AVTAR ANR → 21.07.20
Misc. Arguments				
15	RC ARC	E-980/2014	79392/16	MAHINDER KUMAR GANDHI Vs. YAQUB KHAN → 24.09.20
Final Arguments				
16	RC ARC	E-698/2014	80609/16	RAVINDER KUMAR KHANNA Vs. JAWAHAR LAL ANR. → 15.09.20

COURT No. 222

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Neelofer Abida perveen

ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 26-03-2020 Total Cases: 7

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	CA		18/2020	DR KALIND PARASHAR Vs. DR KAVERI PARASHAR (KAPOOR)	28/7/20 70 (Lahori Gate)
Charge					
2	SC		177/2020	STATE Vs. MADHAVANAND PANT	20-4-20 942/2014 (Burari)
Prosecution Evidence					
3	SC	44/2016	28219/2016	STATE Vs. MOHD. SAJID	26-9-20 234/2015 (Kamla Market)
4	SC		29112/2016	STATE Vs. DINESH SHARMA	21-8-20 588/2016 (Sarai Rohilla)
5	SC		704/2017	STATE Vs. EMEKA IFOH STEPHEN	29-12-20 123/2017 (Crime Branch-Central Delhi)
6	SC		17/2019	STATE Vs. DEEWAKAR KISHOR	23/5/20, 5-6-20 164/2017 (Prashad Nagar)
Arguments					
7	Cr Rev		710/2019	MAM CHAND GUPTA Vs. SERIOUS FRAUD INVESTIGATION OFFICE	29-7-20 00

Room No 27

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Santosh Kumar Singh
CCJ cum Addl. Rent Controller
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	RC ARC		817/18	ANJU AGGARWAL Vs. LALIT KUMAR	04/07/20
2	RC ARC		167/19	MOHD. JAMIL Vs. NASEEM BANO	
3	RC ARC		168/19	MOHD. JAMIL Vs. NASEEM BANO	
4	CS SCJ		3556/19	BHAGWAN SATISH KUMAR OIL AND GENERAL MILLS Vs. JAI CHAND AND SONS	
5	EX		372/20	JASVINDER SINGH Vs. C.P. GROVER	
Plaintiff/Petitioner Evidence					
6	RC ARC		426/18	ZAHIDA PARVEEN @ ZAHIDA BEGUM Vs. MOHD. SUBHAN	13/07/20
7	RC ARC		621/18	NIWAS GARG Vs. SURJEET PUBLICATION	
8	RC ARC		782/18	RAJ KUMAR GUPTA AND ANR Vs. RAJ KUMAR BATRA	
9	RC ARC		893/18	ASHOK KUMAR Vs. ASHOK	
10	RC ARC		243/19	VIDYA SAGAR GUPTA Vs. HARI OM VIJAY	
Defendant/Respondent Evidence					
11	RC ARC		311/18	GIRDHAR GOPAL GUPTA Vs. SATISH CHAND	04/05/20
12	RC ARC		566/18	RAJAN GUPTA Vs. VINOD KUMAR	
Misc. Arguments					
13	RC ARC		34/18	PADAM CHAND VAISH Vs. CHAMAN LAL BAJAJ	10/07/20
14	RC ARC		843/18	ASIYA REHMAN Vs. KULWANT LAL BHATNAGAR	
15	RC ARC		919/18	JYOTI SETHI Vs. BALBIR SINGH KOHLI	
16	RC ARC		1039/18	JAI KISHAN ROHTAGI Vs. SUSHIL KUMAR	
17	RC ARC		1093/18	MOHD. RAFIQ Vs. SHAHJAHAN	
18	RC ARC		206/19	SUDHA SETHI Vs. ASHOK KUMAR	
19	RC ARC		209/19	MOHD. JUNAID Vs. KHAIRUNISA	
20	RC ARC		348/19	KAILASH DUA @ KAILASH KUMAR Vs. RAJAT TANEJA	18/07/20
21	RC ARC		784/19	PREM LATA GUPTA Vs. VIVEK VASHISHT	
Final Arguments					
22	RC ARC		301/17	SANKET BEHARI MITTAL Vs. KISHAN CHAND	01/05/20
Order					
23	RC ARC		185/19	MALTI GUPTA Vs. PRAVEEN JAIN	14/04/20 order
24	RC ARC		189/19	MALTI GUPTA Vs. AKASH PAPERS BOARD PVT LTD	
25	RC ARC		299/19	VED PRAKASH SHARMA Vs. SATISH KUMAR	

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Rajneesh kr. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. Arguments				
1	OMP (COMM.)		91/19	LALITA JAIN Vs. G B S CHITS PVT LTD — 26.5.20
Misc. cases/purpose				
2	ARBTN		400/18	VIJAY KUMAR AND ORS. Vs. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED — 15.4.20
3	ARBTN		543/18	SAURABI MITTAL AND ANR Vs. M/S HDB FINANCIAL SERVICES LTD — 15.4.20
4	CS (COMM)		281/18	ICICI BANK LTD, Vs. MAUVIN KHAN — 26.5.20
5	CS (COMM)		282/18	ICICI BANK LTD. Vs. SANDEEP — 26.5.20
6	CS (COMM)		283/18	ICICI BANK LTD. Vs. MOHD. ARSHAD — 26.5.20
7	CS (COMM)		524/18	VINEET WAHI Vs. M/S AARUSHI CAR DECOR — 26.5.20
8	CS (COMM)		108/19	ICICI BANK LTD Vs. REBONAS REALTY P LTD. — 26.5.20
9	CS (COMM)		193/19	JAIBHAGWAN Vs. PRESIDENT/VICE PRESIDENT SHRIRAM FERTILIZERS AND CHEMICALS AND ORS — 26.5.20
10	CS (COMM)		553/19	M/S-DOSHI PHARMACEUTICALS Vs. OPAL HEALTH CARE — 26.5.20
11	CS (COMM)		707/19	ETM LOGISTICS PRIVATE LIMITED Vs. MEENAKSHI ASSOCIATES PRIVATE LIMITED — 26.5.20
12	CS (COMM)		1315/19	VARDESH JAIN Vs. M/S. MEEM AGRO FOODS PVT. LTD. — 26.5.20
13	CS (COMM)		2069/19	ICICI Bank Vs. KULDEEP SHARMA — 26.5.20
14	CS (COMM)		2201/19	ICICI BANK LIMITED Vs. SANDEEP KUMAR RAJ — 26.5.20
15	CS (COMM)		2321/19	ICICI Bank Vs. SANDEEP KUMAR — 26.5.20
16	CS (COMM)		2324/19	ICICI Bank Vs. NITIN DIXIT — 26.5.20
17	CS (COMM)		2357/19	ICICI BANK LIMITED Vs. SHANKY GHAI — 26.5.20
18	CS (COMM)		2561/19	STAR BIOMED PVT LTD Vs. GOPI YADAV — 26.5.20
19	CS (COMM)		2864/19	M/S. S. K. EDUCATIONS PVT. LTD. Vs. FUTURE INDIA GROUP CHARITABLE TRUST AND ANOTHER — 26.5.20
20	CS (COMM)		66/20	MADAN PAPERS AND ANR Vs. GALGOTA PUBLISHING COMPANY AND ANR — 26.5.20
21	CS (COMM)		128/20	SURINDER CHAUDHARY HUF Vs. MOHD SHAHRUKH ANSARIO — 26.5.20
22	CS (COMM)		185/20	ICICI Bank Vs. RAJVINDER SINGH BEDI — 26.5.20
23	CS (COMM)		186/20	ICICI Bank Vs. GAURAV GARG — 26.5.20
24	CS (COMM)		293/20	PUNJAB NATIONAL BANK Vs. AKANSHA JAIN — 26.5.20
Plaintiff/Petitioner Evidence				
25	CS (COMM)		572/19	ZAFAR AHMAD Vs. GOODMAN GILMAN LIFE SCIENCES PVT LTD — 26.5.20
Misc. Arguments				
26	OMP (COMM.)		54/19	M/S S.S INTERNATIONAL AND ORS. Vs. M/S OM PRAKASH AND CO. — 26.5.20
27	CS (COMM)		2726/19	ARTSANA INDIA PRIVATE LIMITED Vs. ASHOK KUMAR — 26.5.20
Final Arguments				
28	CS (COMM)		378/18	ANKIT GARG Vs. V.K. INDO CORPORATION — 15.4.20

Senior Civil Judge cum RC, Central, THC
 IN THE COURT OF Sh. Dharendra Rana
 JSCC-cum-Addl. SCJ-cum-Guardian Judge
 CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:36

R.No-12

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	465/2013	93275/16	PARDEEP KUMAR Vs. M.C.D. — 9-7-20
2	CS SCJ	237/2014	98194/16	SHEHNAZ HASAN Vs. NORTH DELHI MUNICIPAL CORP. — 9-7-20
3	Misc DJ	45/2014	24/16	LATA RAIGAR Vs. RAMESH KUMAR KHANNA — 9-7-20
4	CS SCJ		3294/17	ARADHANA ENTERPRISES (INDIA) PVT LTD Vs. MAHAGANPATI CREATIONS — 9-7-20
5	CS SCJ		1680/18	MANISH BAJAJ Vs. NORTH DELHI MUNICIPAL CORPRATION — 9-7-20
6	Misc SCJ		141/19	USHA SUNAR Vs. NORTH DELHI MUNICIPAL CORPORATION — 9-7-20
7	CS SCJ		1630/19	CHAMAN LAL DHINGRA Vs. NORTH DELHI MUNICIPAL CORPORATION — 9-7-20
8	CS SCJ		3561/19	MOHIT JINDAL Vs. ROSHAN LAL KHANNA — 16-7-20
9	CS SCJ		3723/19	SAPNA RANI Vs. RISHABH BANSAL — 16-7-20
10	RCA SCJ		13/20	YASHARTH SINGH Vs. DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI — 9-7-20
issues				
11	CS SCJ		1075/19	MOHD. NASIR Vs. KAILASH. — 9-7-20
Plaintiff/Petitioner Evidence				
12	CS SCJ	86/2014	98451/16	PADAM SINGH Vs. RAZIA BEGUM. — 20-8-20
13	CS SCJ	125/2014	94524/16	LATA RAIGAR Vs. RAMESH KUMAR KHANNA. — 9-7-20
14	CS SCJ	145/2014	96322/16	KUMARI RAJ RANI Vs. NORTH DELHI MUNICIPAL CORPORATION ANR. — 20-8-20
15	CS SCJ	355/2014	97872/16	MASOOD AHMAD Vs. JAVED AKHTAR. — 20-8-20
16	Doc. Filing Civil	37174/2016	27642/16	QUANTUM OUTDOORS Vs. NORTH DELHI MUNICIPAL CORPORATION — 27-8-20
Defendant/Respondent Evidence				
17	Misc DJ	43/2011	77/16	LAXMI DEVI Vs. AIJAZ AHMED ORS. — 21-5-20
Misc./ Arguments				
18	ESIC	3/2012	61/16	DCM SHRIRAM CONSOLIDATED LTD. Vs. ESIC — 30-7-20
19	Misc DJ	25/2013	33/16	JAI PRAKASH AGGARWAL Vs. SMT. SUMITRA DEVI
20	RCA SCJ	26/2013	1276/16	CHANDER SHEKHAR Vs. VIJAY KUMAR INDORA — 30-7-20
Misc. Arguments				
21	CS SCJ	749/2013	94808/16	SYED MOHD. FAISAL Vs. SYED MOHD. NAZIM. — 30-7-20
Misc./ Arguments				
22	Misc DJ	8/2014	57/16	SYED MOHD. FAISAL Vs. SYED MOHD. NAZIM. — 30-7-20
23	Doc. Filing Civil	51886/2015	27692/16	NARAYAN CHAWLA Vs. ASHOK AGGARAWAL — 06-8-20
24	RCA SCJ	35/2015	1246/16	SHAMINA BEGUM Vs. MOHD. ASLAM — 27-8-20
Misc. Arguments				
25	Misc SCJ		60717/16	QUANTUM OUTDOORS Vs. NORTH DELHI MUNICIPAL CORPORATION — 27-8-20
26	CS SCJ		2787/16	NONA DEVI Vs. SYED KHALEEL AHMED — 06-8-20
27	CS SCJ		1261/17	SHANKAR MAJI Vs. NORTH MUNICIPAL CORPORATION OF DELHI — 06-8-20
Misc./ Arguments				
28	RCA SCJ		40/17	SURAJ PRAKASH ARORA Vs. NORTH DELHI MUNICIPAL CORPORATION — 27-8-20
Misc. Arguments				
29	Misc SCJ		312/17	MANORAMA MEHNDIRATTA Vs. NDMC — 27-8-20
30	CS SCJ		226/18	MOHD. ISA Vs. NORTH MUNICIPAL CORPORATION OF DELHI — 27/8/20
31	CS SCJ		455/18	MADHU BHASIN Vs. NORTH DELHI MUNICIPAL CORP — 13-8-20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Dharendra Rana
JSCC-cum-Addl. SCJ-cum-Guardian Judge
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:36

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S.No.	Case Type	Old Case No.	Case No.	Title
32	Misc SCJ Misc./ Arguments		354/18	MOHD. ISMILE Vs. SAEEDUDDIN — 12-8-20
33	MCA SCJ Final Arguments		2/19	ARYA KANYA PATHSHALA Vs. THE DIRECTORATE OF EDUCATION — 20/8/20
34	CS SCJ	246/2011	98068/16	ASIT BERA Vs. SHANKER MAJI — 21-5-20
35	CS SCJ Order	295/2013	99558/16	JAI PRAKASH AGGARWAL Vs. SUMITRA DEVI — 30-4-20.
36	RCA SCJ	2/2012	1151/16	PEER SAYYAD MAIRAJUDDIN Vs. SAYYAD NABI AHMED — 29-4-20

COURT ROOM NO. 324

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Rajinder Singh
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	83/2013	18459/16	SHEOTAJ SINGH Vs. KAILASH SATYARTHI
2	CS DJ	515/2014	11660/16	LILAWATI Vs. GANGA DEVI
3	CS DJ	481/2015	12910/16	KAILASH SATYARTHI ORS Vs. SHEO TAJ SINGH
4	CS DJ	94/2016	15580/16	MOHD. HAROON Vs. MOHD. ASIF
5	CS DJ		18838/16	LIC HOUSING FINANCE LTD Vs. DR. MOHD. KHALID ANWAR SHERWANI
6	CS DJ		1147/17	MOHD. KHALID ANWER SHERWANI Vs. LIC HOUSING FINANCE LTD.
7	CS DJ		886/18	GODHAN MASALA FOODS PVT. LTD. Vs. SURESH KUMAR
8	EX		5970/18	HDFC Bank Vs. ASHISH VASHISHTHA
9	EX		331/19	LEKHRAJ Vs. MUNICIPAL CORPORATION OF DELHI
10	Misc DJ		39/20	SARITA SWAMI Vs. BHAJAN KAUR
11	CS DJ		113/20	PRIYA GUPTA Vs. M/S UAS PHARMACEUTICALS (INDIA) PVT. LTD.
12	EX		255/20	M/S STEEL AUTHORITY OF INDIA LIMITED Vs. M/S LATA STEEL AGENCY AND ORS.
13	Misc DJ		247/20	M/S MULTIPLEX CORPORATION PVT. LTD. Vs. M/S INFOWORLD AND OTHERS.
Issues				
14	CS DJ		1085/19	KAMLESH LAMBA Vs. VIJAY LAMBA AND ANR - 07/8/2020
Plaintiff/Petitioner Evidence				
15	CS DJ	197/2011	16859/16	MS CAPITAL CABLES INDIA PVT LTD Vs. MS RANA UDYOG
16	CS DJ		20215/16	M/S SHADAB ELYAS CO. LTD. Vs. M/S PAKEEZA EXPORTS AND ANR. 11/8/2020
17	CS DJ	131/2016	9855/16	OLIVER APPARELS PRIVATE LIMITED Vs. SONICA FABRICS AND ANR
18	CS DJ		1295/18	HARSH THUKRAL Vs. RAKESH KUMAR
19	CS DJ		1298/18	M/S KAMAL STORE Vs. RAKESH KUMAR 13/8/2020
20	CS DJ		2171/18	BIMLA BHATI Vs. SHRIPAL AND ORS
Defendant/Respondent Evidence				
21	CS DJ	133/2015	12391/16	BABY Vs. NARESH KUMAR 04/7/2020
22	CS DJ	5/2016	16474/16	SMT. RAJNI VOHRA @ JYOTI RANI Vs. SH. DARAMVEER SINGH ORS.
Misc. Arguments				
23	RCA DJ	46/2016	61254/16	RAJENDER KUMAR Vs. PANNA LAL
24	CS DJ		1433/18	SHIV POLYMERS Vs. PAWAN GOYAL 26/8/2020
25	RCA DJ		18/19	MOHAN LAL (SINCE DECEASED) REPRESENTED THROUGH LRS Vs. RADHEY SHYAM SHARMA AND ORS
26	CS DJ		1167/19	SHAGUN ENTERPRISES PVT LTD Vs. AMAAN MARKETING COMPANY AND ORS
Final Arguments				
27	CS DJ		1145/17	SANJAY GUPTA Vs. ENCHANTE JEWELLERY LTD. - 17/8/2020
Order on Misc. Application				
28	CS DJ	172/2016	17886/16	VANEETA KHANNA Vs. C.L. RAIZADA - 18/8/2020
Final Arguments				
29	CS DJ	139/2016	13473/16	ENCHANTE JEWELLERY LTD. Vs. SANJAY GUPTA - 17/8/2020
30	CS DJ	407/2016	11707/16	PUSHPA Vs. ISHWARI DEVI ORS. - 18/8/2020
31	RCA DJ		12117	A.K. WADHWA Vs. DY. GENERAL MANAGER CENTRAL BANK - 18/8/2020

COURT ROOM NO. 324

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Rajinder Singh
Additional District Judge (ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases: 33

S.No.	Case Type	Old Case No.	Case No.	Title
32	CS DJ		777/18	UCO BANK Vs. RAJIV SARPAL AND ORS.
33	CS DJ		5997/18	ANIL JAIN AND ANOTHER Vs. RAKESH JAIN

19/8/2020.

COURT

District and Sessions Judge
IN THE COURT OF
Additional District Judge
CIVIL CAUSE LIST

Case No. Title

District and Sessions Judge, Central, THC
IN THE COURT OF MR. ARUN SUKHIJA
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	468/2015	16352/16	ENVOGUE FURNISHINGS INDIA P. LTD. Vs. KULBHUSHAN MOHTRA
2	CS DJ	8/2016	13552/16	RAVINDER KAUR Vs. SATNAM KAUR
3	CS DJ		1266/17	ICICI BANK LIMITED Vs. CHANDER SHEKHAR JHA
4	CS DJ		2394/17	ICICI Bank LTD. Vs. MOHAMMAD KHALILULLAH
5	CS DJ		2313/18	HPL ELECTRIC AND POWER LTD. Vs. M/S DAN ENTERPRISES AND ORS.
Issues				
6	CS DJ		1723/18	CAREWELLSTEUART PHARMA PVT LTD. Vs. NATIONALVECTOR BORNE DISEASE CONTROL PROGRAMMES AND OTHERS.
7	CS DJ		6539/18	INDIAN OVERSEASE BANK Vs. PARVESH KOHLI AND OTHERS.
8	CS DJ		714/19	HARDEEP SINGH SAFRI Vs. VINOD KATARIA AND ORS
9	Counter Claim		2/20	INDIAN OVERSEAS BANK Vs. PARVESH KOHLI AND ORS
Plaintiff/Petitioner Evidence				
10	CS DJ	114/2016	16848/16	VIJAY KUMAR AGGARWAL Vs. SIDHARTH VIDHYARTHI
11	CS DJ		480/19	RISHI KUMAR Vs. VIJAY SHANKAR DUBEY
Defendant/Respondent Evidence				
12	CS DJ	75/2014	13911/16	SH. GULSHAN KUMAR GULATI Vs. SH. KEWAL KUMAR GULATI
Misc. Arguments				
13	RCA DJ		22/19	SANJAY RATHORE Vs. KISHAN AVTAR AND ORS
14	CS DJ		217/19	TAPAN MAHESHWARI Vs. KAMAL KUMAR SEHDEV AND ORS.
15	RCA DJ		47/19	SANJAY RATHORE AND ANOTHER Vs. KISHAN AVTAR AND OTHERS
Final Arguments				
16	CS DJ	61/2012	12545/16	SHAFIQUDDIN Vs. SALEEM KHATRI - 21/05
17	CS DJ	258/2012	18495/16	BEGUM FARHAT GHALIB ORS Vs. DEV DUTT CHITNIS ANR - 7/7
18	CS DJ	163/2016	12114/16	MRS PARVATI DEVI Vs. SH. KAMAL KUMAR - 4/7 8/7
19	CS DJ		162/17	RATTAN LAL Vs. AJAY RAJ SINGH - 2/5
20	CS DJ		570/17	ICICI Bank Vs. ARUN KUMAR - 2/7
Order on Misc. Application				
21	CS DJ		1211/17	SARAT CHANDRA SINHA Vs. BIDHAN CHANDRA SINHA AND ORS. - 4/4
Final Arguments				
22	CS DJ		1352/17	ICICI Bank Vs. ANJALI MALHOTRA - 2/7
23	CS DJ		1667/17	M/S MEDIPOL PHARMACEUTICAL INDIA P. LTD. Vs. TRANS INDIA INTERNATIONAL LTD. 6/7

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VIVEK BENIWAL

Civil Judge

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		152/18	DANDONA FINANCE LTD Vs. KHORSED MANDAL 7-17/08/20
2	CS SCJ		153/18	DANDONA FINANCE LTD Vs. RAVI SHARMA 7-17/08/20
3	CS SCJ		1898/18	THE ELECTRONICS PAVILLION Vs. NARESH SHARMA - 17-08-20
4	CS SCJ		2232/18	RAM NIWAS Vs. AMIT 7-18/08/20
5	CS SCJ		2323/18	ICICI BANK LTD Vs. FIROJ ALL 7-18/08/20
6	EX		882/19	HDB FINANCIAL SERVICES LTD. Vs. BHUSHAN K AND ORS. 18-08-20
7	CS SCJ		2883/19	DALTON DUTTA Vs. RAJPOL DUTTA 7-19/08/20
8	Misc SCJ		625/19	ICICI BANK LTD. Vs. K.R. MASHUN 7-19/08/20
Plaintiff/Petitioner Evidence				
9	CS SCJ	614/2014	93615/16	PRADREP KUMAR Vs. SHYAM SINGH 7-19/08/20
10	CS SCJ		2934/17	GANESH Vs. VANKETESH 7-19/08/20
11	CS SCJ		3440/17	PREM CHAND SHARMA Vs. RAMAN ABBOTT 7-19/08/20
12	CS SCJ		3010/18	PRITHVI RAJ MEHTA Vs. STATE BANK OF INDIA AND ORS - 18-08-20
13	CS SCJ		822/19	RAJIV JAIN Vs. ARCOTECH LTD - 19/08/20
Misc. Arguments				
14	CS SCJ		2145/18	BALUKESHWAR DASH Vs. RAJENDRA MUDGAL @ ORS. - 17/08/20
Final Arguments				
15	CS SCJ	248/2014	94177/18	MANISH CHIB Vs. BSES, YAMUNA POWER LIMITED - 21/05/20

Court Room No-354A

विवेक बेनीवाल
VIVEK BENIWAL
दीवानी न्यायाधीश-02 (केन्द्रीय)
Civil Judge-02 (Central)
कमरा नं. 354 ए, तृतीय तल
Room No. 354 A, 111rd Floor
तीस हजारी कोर्ट, दिल्ली
Tis Hazari Courts, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Jitender Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	Misc DJ		61356/16	MUMTAJ ARA Vs. GUHAR HUSSAIN	
2	CS DJ		3372/17	VIJAY KUMAR DHARNA Vs. SH. SAURABH CHAUHAN] 04/08/2020
3	CS DJ		3373/17	SH. VIJAY KUMAR DHARNA Vs. SH. MAHESH CHAUHAN	
4	RCA DJ		253/17	OM PRAKASH AND ANR. Vs. KAMLA DEVI	
5	RCA DJ		254/17	MONA RAI AND ANR. Vs. OM PRAKASH AND ANR.	
6	CS DJ		939/18	ICICI Bank Vs. ABHISHEK SINHA	
7	CS DJ		1693/18	RAVINDER ARORA Vs. SANJEEV ARORA AND OTHERS.] 14/8/2020
8	CS DJ		5848/18	ICICI Bank Vs. MOHAMMED AFTAB HASSAN	
9	CS DJ		5854/18	ICICI BANK LTD Vs. RAJAT MIGLANI	
10	CS DJ		648/19	SMT. NATTHO DEVI AND ORS. (SENIOR) Vs. BABU LAL AND SHRI KISHAN LAL	
11	CS DJ		972/19	ROSHAN ARA AND ORS.(Sr) Vs. NASEEM (SINCE DECEASED) THROUGH LRS. Mohd. NAFEES AND ORS	
12	CS DJ		1247/19	DARSHAN KUMAR MALHOTRA Vs. SUNIL KUMAR	
Plaintiff/Petitioner Evidence					
13	PC	106/2015	42400/16	SUBHASH CHANDER GUPTA Vs. STATE] 10/7/2020
14	CS DJ	249/2015	12576/16	MS. SABIHA BEGUM ORS. Vs. SH. MIRAJUDDIN ORS.	
15	CS DJ		19682/16	MOHD. ATIQUE ANSARI Vs. RAMESH] 15/7/20
16	CS DJ		4316/17	MOHD. ATIQUE ANSARI Vs. MR. ZAMARUDDIN AND OTHERS.	
Defendant/Respondent Evidence					
17	PC	53/2011	42431/16	SURINDER KUMAR Vs. STATE ORS.] 21/7/2020
18	PC	54/2011	42435/16	SURINDER KUMAR Vs. SUSHILA RANI ORS.	
Misc./ Arguments					
19	PC	12/2015	42330/16	JAIWANT GILL Vs. STATE — 03/06/2020	
Misc. Arguments					
20	CS DJ		21044/16	HEMANT KUMAR Vs. M/S EDUCOMP RAFFLES HIGHER EDUCATION LTD] 06/06/2020
21	CS DJ		1522/18	MALTI GUPTA Vs. BANARSI DASS	
Final Arguments					
22	RCA DJ	14/2016	61537/16	SMT VINOD KUMARI (DECEASED) THR. LR'S MANISH GUPTA Vs. NORTH DELHI POWER LTD] 23/05/20
23	CS DJ		21045/16	HEMANT KUMAR Vs. M/S EDUCOMP RAFFLES HIGHER	

A.No 308

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. M.C. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 03, CENTRAL, THC
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		44/18	ICICI Bank Vs. SHANKAR KUMAR
2	CS (COMM)		47/18	ICICI Bank Vs. GURJEET SINGH
3	CS (COMM)		48/18	ICICI Bank Vs. ASHWANI KUMAR
4	CS (COMM)		274/19	VIVO BOOKS PRIVATE LTD. Vs. KRITIKA BOOK COMPANY
5	CS (COMM)		275/19	VIVO BOOKS PRIVATE LTD. Vs. FRIENDS ENTEPRISES
6	CS (COMM)		492/19	STATE BANK OF INDIA Vs. HANS RAJ AND ORS.
7	CS (COMM)		754/19	LIVING MEDIA PRIVATE LIMITED Vs. KBSH PRIVATE LIMITED
8	CS (COMM)		755/19	LIVING MEDIA PRIVATE LIMITED Vs. KBSH PRIVATE LIMITED
9	CS (COMM)		789/19	PUNJAB AND SIND Vs. SINGHAL STRIPS LTD AND ANR
10	CS (COMM)		1264/19	MS. PREM KHARBANDA PROP. M/S SHREE BALAJI ENTERPRISES Vs. M/S UPKAR STATIONARY PVT. LTD. AND ORS.
11	CS (COMM)		1467/19	ICICI BANK LIMITED Vs. AMRIT KUMAR GOEL AND ANR
Misc./Appearance				
12	CS (COMM)		2711/19	ICICI BANK LIMITED Vs. SANTOSH KUMAR
Misc. cases/purpose				
13	CS (COMM)		2830/19	D.L.T. PUBLICATIONS P.LTD. Vs. AJAY SHARMA
Final Arguments				
14	CS (COMM)		207/20	ICICI BANK LIMITED Vs. RAJAN THAKUR
15	CS (COMM)		208/20	ICICI BANK LIMITED Vs. MANOJ KAUSHIK

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		1127/19	UMA DEVI (Through LRs) Vs. VIMLA DEVI (Through LRs) - 6/7/20
2	RCA DJ	48A/2015	60958/16	FAZAL AHMED Vs. SHABEER AHMED - 11/8/20
3	CS DJ	57/2016	15468/16	CHABI RAM Vs. KAMAL LAXMI FINANCIAL SERVICES ORS - 13/8/20
4	CS DJ	160/2016	16886/16	MS SHALINI Vs. RAJ KUMAR MULTANI - 13/8/20
5	CS DJ		20416/16	SUPER CASSETTES INDUSTRIES PVT. LTD. Vs. M/S CITY CABLE NETWORK - 13/8/20
6	CS DJ		20614/16	SUPER CASSETTES INDUSTRIES PVT LTD Vs. ACN DIGITAL BROADBAND CABLE TV NETWORK - 13/8/20
7	CS DJ		20615/16	SUPER CASSETTES INDUSTRIES PVT LTD Vs. SR DIGITAL NETWORK - 13/8/20
8	CS DJ		130/17	ICICI Bank Vs. RUPESH GREWAL - 24/8/20
9	CS DJ		133/17	ICICI Bank Vs. DEEPAK KASHYAP - 24/8/20
10	CS DJ		108/18	SALWAN EDUCATION TRUST Vs. CENTRAL BANK OF INDIA - 24/8/20
11	TM		83/18	SONAL SABHARWAL Vs. SONY PICTURES NETWORKS INDIA PVT LTD AND ANOTHER - 24/8/20
Plaintiff/Petitioner Evidence				
12	CS DJ	596/2015	14884/16	MEENA RAWAT Vs. ANAND PARKASH SHARMA - 26/8/20
13	CS DJ	454/2015	12070/16	S.SATWANT SINGH Vs. M.C.D - 26/8/20
14	CS DJ		516/18	POONAM JAIN Vs. MOHD. SHAMIM AND OTHERS - 26/8/20
15	Misc DJ		210/18	MOHD. SHAMIM Vs. POONAM JAIN - 26/8/20
Defendant/Respondent Evidence				
16	CS DJ	523/2016	15625/16	MS. SIDHANT POLYPLAST LIMITED Vs. MR. SANJAY JAIN - 20/7/20
Misc. Arguments				
17	CS DJ	547/2015	14115/16	ABRAHAM SAMUEL Vs. HAMDARD LABORATORIES (INDIA) ORS. - 13/8/20
18	CS DJ		20873/16	GO GREEN SOLUTIONS PRIVATE LTD. Vs. DELHI PARKS 7 GARDENS SOCIETY (D.P.G.S.) - 13/8/20
Misc./ Arguments				
19	TM		41/18	SUPER CASSETTES INDUSTRIES PVT LTD Vs. DYULOK TV/DYULOK TV BALANGIR - 13/8/20
Final Arguments				
20	CS DJ	470/2016	13226/16	SURESH KUMAR MALHOTRA Vs. RANJANA BAMMI - 21/7/20
21	CS DJ	351/2016	18399/16	MS LORD BUILDERS P. LTD. ORS. Vs. MS PRAKASH JUSROY SONS HUF ORS. - 21/7/20
22	CS DJ	19/2014	11290/16	OMVIR GUPTA ANR. Vs. SONIA GARG ANR. - 23/7/20
23	CS DJ	439/2015	13780/16	MS GANGA STEELS ANR Vs. DELHI VIDYUT BOARD - 23/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		1127/19	UMA DEVI (Through LRs) Vs. VIMLA DEVI (Through LRs) - 6/7/20
2	RCA DJ	48A/2015	60958/16	FAZAL AHMED Vs. SHABEER AHMED - 11/8/20
3	CS DJ	57/2016	15468/16	CHABI RAM Vs. KAMAL LAXMI FINANCIAL SERVICES ORS - 13/8/20
4	CS DJ	160/2016	16886/16	MS SHALINI Vs. RAJ KUMAR MULTANI - 13/8/20
5	CS DJ		20416/16	SUPER CASSETTES INDUSTRIES PVT. LTD. Vs. M/S CITY CABLE NETWORK - 13/8/20
6	CS DJ		20614/16	SUPER CASSETTES INDUSTRIES PVT LTD Vs. ACN DIGITAL BROADBAND CABLE TV NETWORK - 13/8/20
7	CS DJ		20615/16	SUPER CASSETTES INDUSTRIES PVT LTD Vs. SR DIGITAL NETWORK - 13/8/20
8	CS DJ		130/17	ICICI Bank Vs. RUPESH GREWAL - 24/8/20
9	CS DJ		133/17	ICICI Bank Vs. DEEPAK KASHYAP - 24/8/20
10	CS DJ		108/18	SALWAN EDUCATION TRUST Vs. CENTRAL BANK OF INDIA - 24/8/20
11	TM		83/18	SONAL SABHARWAL Vs. SONY PICTURES NETWORKS INDIA PVT LTD AND ANOTHER - 24/8/20
Plaintiff/Petitioner Evidence				
12	CS DJ	596/2015	14884/16	MEENA RAWAT Vs. ANAND PARKASH SHARMA - 26/8/20
13	CS DJ	454/2015	12070/16	S.SATWANT SINGH Vs. M.C.D - 26/8/20
14	CS DJ		516/18	POONAM JAIN Vs. MOHD. SHAMIM AND OTHERS - 26/8/20
15	Misc Dj		210/18	MOHD. SHAMIM Vs. POONAM JAIN - 26/8/20
Defendant/Respondent Evidence				
16	CS DJ	523/2016	15625/16	MS. SIDHANT POLYPLAST LIMITED Vs. MR. SANJAY JAIN - 20/7/20
Misc. Arguments				
17	CS DJ	547/2015	14115/16	ABRAHAM SAMUEL Vs. HAMDARD LABORATORIES (INDIA) ORS. - 13/8/20
18	CS DJ		20873/16	GO GREEN SOLUTIONS PRIVATE LTD. Vs. DELHI PARKS 7 GARDENS SOCIETY (D.P.G.S.) - 13/8/20
Misc./ Arguments				
19	TM		41/18	SUPER CASSETTES INDUSTRIES PVT LTD Vs. DYULOK TV/DYULOK TV BALANGIR - 13/8/20
Final Arguments				
20	CS DJ	470/2016	13226/16	SURESH KUMAR MALHOTRA Vs. RANJANA BAMMI - 21/7/20
21	CS DJ	351/2016	18399/16	MS LORD BUILDERS P. LTD. ORS. Vs. MS PRAKASH JUSROY SONS HUF ORS. - 21/7/20
22	CS DJ	19/2014	11290/16	OMVIR GUPTA ANR. Vs. SONIA GARG ANR. - 23/7/20
23	CS DJ	439/2015	13780/16	MS GANGA STEELS ANR Vs. DELHI VIDYUT BOARD - 23/7/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Final Arguments				
1	CS SCJ		93157/16	ANIL DUA Vs. JAI NARAIN PANDEY
Misc. cases/purpose				
2	CS SCJ	246/2016	93970/16	DR. ANIL DHALLA Vs. PAWAN KUMAR GUPTA
3	CS SCJ	152/2014	96076/16	KATORI DEVI @ RAMWATI Vs. ASHOK MALHOTRA @ LAALI
4	EX	27/2012	95140/16	SUDERSHAN DEVI Vs. RAM SAHAY
5	EX	00M-2/2014	95184/16	SUDERSHAN DEVI Vs. RAM SAHAY
6	CS SCJ	217/2015	669/16	WEST SHASTRI NAGAR L-BLOCK WELFARE ASSOCIATION (RE Vs. DHARAMVIR VASHIST ORS.
7	CS SCJ		2347/18	ICICI BANK LTD Vs. GOVINDA
8	Misc SCJ		117/19	MOHD. AYUB Vs. MOHD. IMRAN
9	CS SCJ		1810/19	ICICI BANK LTD Vs. DEEPAK GUPTA
10	CS SCJ		3102/19	QUAZI SHAVAZ SATTAR @ QUAZI MANNA Vs. SHAI PALI AND ANR.
11	CS SCJ		182/20	SMT. RAJESHWARI Vs. SMT. MEENA
12	EX		326/20	KOTAK MAHINDRA BANK LIMITED Vs. SATYA PARKASH
13	EX		327/20	KOTAK MAHINDRA BANK LIMITED Vs. NITIN
14	EX		332/20	KOTAK MAHINDRA BANK LIMITED Vs. KRISHNA GOPAL
Plaintiff/Petitioner Evidence				
15	CS SCJ	630/2013	96630/13	SANT RAM Vs. SARDAR SINGH
16	CS SCJ	157/2015	97728/16	VIKRAM SHARMA Vs. MOHD. MUQEEM QUARESHI
17	CS SCJ		1234/17	RAJ CHAUHAN Vs. TONY CHAUHAN
Misc. Arguments				
18	CS SCJ	477/2006	95080/16	BHAGWAN SINGH Vs. S. K. JHA
19	CS SCJ	91/2006	95156/16	BHAGWAN SINGH Vs. S. K. JHA
20	CS SCJ	92/2006	96137/16	SH. BHAGWAN SINGH Vs. SH. S.K. JHA
21	CS SCJ	511/2006	96683/16	SH. BHAGWAN SINGH Vs. SH. S.K. JHA
22	CS SCJ		2141/16	BHAGWAN SINGH Vs. S. K. JHA
23	CS SCJ	120/2012	94733/16	DR. CHANDER PRAKASH SHARMA Vs. KULDEEP GUJJAR
24	CS SCJ	119/2012	94888/16	GAYTERI PANWAR Vs. KULDEEP GUJJAR
25	EX	362/2013	98534/16	SH L N DAHIYA Vs. MS RONNIE FINANCE LTD ORS
26	CS SCJ	293/2016	1548/16	WEST SHASTRI NAGAR L-BLOCK WELFARE ASSOCIATION REG Vs. SURENDER SHARMA
27	CS SCJ		3257/16	WEST SHASTRI NAGAR (L-BLOCK) WELFARE ASSOCIATION (REGD) Vs. DHARAMVIR AND ORS.
28	Misc SCJ		55/17	SH. L.N. DAHIYA Vs. M/S. RONNIE FINANCE LTD.
29	Misc SCJ		600/19	L.N. DAHIYA Vs. M/S. RONNIE FINANCE LTD. AND ORS.
Final Arguments				
30	CS SCJ		93175/16	ANIL DUA Vs. J.N. PANDEY
Judgement				
31	CS SCJ		403/19	NAMISHA KHANNA Vs. DEEPAK ARORA AND ORS.

09/07/20

16/07/20

09/07/20

16/04/20

(COURT No. 137-A)

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Geetanjali
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	417/2016	9792/16	JAI PRAKASH GUPTA AND ANR Vs. RAMJI LAL RAM SAROO — 27/05
2	RCA DJ		28/17	PREM SINGH Vs. SANJEEV KUMAR AND OTHERS — 13/05
3	CS DJ		590/17	ASHWANI SHARMA Vs. M/S COSMIC STRUCTURES LTD. — 17/05
4	CS DJ		827/17	HINDUSTAN INDUSTRIAL RESOURCES LTD Vs. NATIONAL PLYWOOD INDUSTRIES LTD — 27/05
5	CS DJ		3187/17	PREM SAGAR JAIN Vs. M/S ALLOYSMIN INDUSTRIES PVT. LTD. AND ANR — 27/05
6	Misc DJ		619/17	ICICI Bank Vs. MEHTAB LEPCHA — 27/05
7	CS (COMM)		490/20	ICICI Bank Vs. NOOR MOHD — 13/05
8	CS DJ		2148/18	M/s VIVA BOOKS PRIVATE LTD. Vs. M/s M.D.S.D. ENTERPRISES — 27/05
9	CS DJ		843/19	MUMTAZ BEGUM Vs. CAPITAL FIRST LTD @ IDFC FIRST BANK LTD AND ANR — 27/05
10	Misc DJ		30/20	PUNJAB NATIONAL BANK Vs. RAHUL SHARMA AND ORS — 27/05
Issues				
11	CS DJ		789/19	DINESH KUMAR Vs. VASANT VERMA @ NISHU — 19/05
Plaintiff/Petitioner Evidence				
12	CS DJ		20177/16	DILPREET KAUR Vs. POONAM R MEHRA — 15/07
13	CS DJ	51/2015	13951/16	OLINA PROFESSIONAL COSMETICS P. LTD. Vs. MS JAINICO TRADER — 15/07
14	CS DJ	2/2016	16760/16	VINOD KUMAR GOEL Vs. NARESH KUMAR GOEL — 15/07
15	CS DJ	524/2016	17084/16	PARVEEN KUMAR SHARMA Vs. NISHANT GUPTA — 15/07
16	CS DJ		19902/16	AMBIKA SINGHAL Vs. YOG RAJ GOYAL — 15/07/20
17	CS (COMM)		489/20	ICICI BANK LTD. Vs. DEEPAK KUMAR — 02/05
18	CS (COMM)		488/20	ICICI BANK LTD. Vs. ADITYA KUMAR — 02/05
19	CS (COMM)		492/20	ICICI Bank Vs. SHAHAB UDDIN — 02/05
Defendant/Respondent Evidence				
20	CS DJ	504/2016	14026/16	JANAK MAKAR Vs. TILAK RAJ — 28/05
Misc. Arguments				
21	CS DJ		20159/16	Indu Kapoor Vs. Satish Sethi — 13/07
22	RCA DJ		183/17	RAJAN KALSI Vs. ERICSSON INDIA P. LTD. AND ORS — 13/07
23	CS DJ		538/18	HIMANSHU SHARMA AND ANOTHER Vs. SATYA PRAKASH SHARMA AND OTHERS — 13/07
24	ARB TN		208/18	SGM PACKAGING INDUSTRIES Vs. HERO FINCORP LIMITED AND ORS — 29/05
25	CS DJ		2022/18	CANDID OPTRNIX PVT. LTD. Vs. GIGANTIC NETWORK SOLUTION — 13/07
Final Arguments				
26	TM	48/2012	974/16	MS KHUSHI RAM BEHARILAL Vs. P.K. OVERSEAS (P) LTD — 4/6
27	CS DJ	97/2016	12236/16	ALL INDIA SEC. TEACHERS FEDERATION Vs. SH. FIROZE BADSHAN — 20/04
28	CS DJ	94/2016	15117/16	ALL INDIA SECONDARY TEACHERS' FEDERATION Vs. THE REGISTRAR OF SOCIETIES — 20/04
29	CS (COMM)		487/20	ICICI Bank Vs. VIVEKANAND — 02/05
30	CS (COMM)		491/20	ICICI BANK LTD. Vs. ALLIED MEDICAL TECHNOLOGIES — 02/05
31	CS (COMM)		431/20	ICICI Bank Vs. RINKU DAVID — 25/04

Chief Metropolitan Magistrate, Central, THC
 IN THE COURT OF MR. AJEET NARAYAN
 Metropolitan Magistrate
 Criminal Cause List Dated 26-03-2020 Total Cases:53

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	548/1/2015	521569/2016	SONI MITTAL Vs. TARANJEET SINGH	/0 (Roop Nagar)
2	Ct. Cases	350/1/2015	530046/2016	SANDEEP KUMAR Vs. RAKESH KUMAR	/0 (Karol Bagh)
3	Ct. Cases	198/1/2016	533943/2016	MANISH GARG Vs. MS HEAVEN FOODS	/0 (Roop Nagar)
4	Ct. Cases	4/1/2016	527944/2016	MS JAI KALKA TUBE CO. Vs. KAUSHALYA	/0 (Hauz Qazi)
5	Ct. Cases		510363/2016	ROHIT GUPTA Vs. MS M.G. IMPEX PVT.LTD	/0 (Hauz Qazi)
6	Ct. Cases		509834/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. DAVINDER SINGH	/0 (Karol Bagh)
7	Ct. Cases		509836/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. MAHENDRA PAL	/0 (Karol Bagh)
8	Ct. Cases		510848/2016	TATA CAPITAL FINANCIAL SERVICES SLTD. Vs. GAYANDERA KUMAR TIWARI	/0 (Karol Bagh)
9	Ct. Cases		510857/2016	TATA CAPITAL FINANCIAL SERVICES SLTD. Vs. GAYANENDRA KUAMR TIWARI	/0 (Karol Bagh)
10	Ct. Cases		542674/2016	RITU AGENCIES PVT.LTD Vs. M/S AMAN SWEETS	/0 (Darya Ganj)
11	Ct. Cases		4945/2017	DHEERAJ AGGARWAL Vs. SANDEEP GUPTA	/0 (Rajinder Nagar)
12	Ct. Cases		9056/2017	TARAMANI Vs. SANJAY SHAH	/0 (Karol Bagh)
13	Ct. Cases		10736/2017	PAWAN GUPTA Vs. SANDEEP KUMAR	/0 (Karol Bagh)
14	Ct. Cases		11197/2017	SIROHI HOME PRODUCTS Vs. SHRI MINTU	/0 (Rajinder Nagar)
15	Ct. Cases		12341/2017	TATA POWER DELHI DISTRIBUTION Vs. PRIYANKA KHURANA	/0 (Kashmere Gate)
16	Ct. Cases		13487/2017	M/S INDUSIND BANK LTD Vs. SEWA RAM	/0 (Karol Bagh)
17	Ct. Cases		464/2018	M/S CAPITAL TRUST LTD Vs. MAU IMRAN	/0 (Karol Bagh)
18	Ct. Cases		3229/2018	MUKESH MOURYA Vs. SHASHANK GOYAL	/0 (Pahar Ganj)
19	Ct. Cases		3230/2018	MUKESH MOURYA Vs. SHASHANK GOYAL	/0 (Pahar Ganj)
20	Ct. Cases		9448/2018	SUKHWATI Vs. HARJEET SINGH	/0 (Karol Bagh)
21	Ct. Cases		9949/2018	KAMAL ARORA Vs. SANJAY KUMAR	/0 (Rajinder Nagar)
22	Ct. Cases		12267/2018	NEW INDIA METAL INDUSTRIES Vs. SHREE DURGA ENGINEERING WORKS	/2018 (Hauz Qazi)
23	Ct. Cases		19051/2018	ANU PRODUCTS LTD Vs. KISHOR BHAI RAVALIYA	/2018 ()
24	Ct. Cases		19798/2018	RAJEEV SAREES Vs. SUMIT VASTRALAYA	/2018 ()
25	Ct. Cases		405/2019	VIBHA PUBLICATION PRIVATE LIMITED Vs. PRAYUKTI PUBLICATIONS PRIVATE LIMITED	/2019 (Pahar Ganj)
26	Ct. Cases		2184/2019	SAMAR PAL SINGH Vs. MOHD. HAKEER	/2019 (Maurice Nagar)
27	Ct. Cases		3005/2019	DHANLAXMI BANK LTD Vs. RAMESH CHANDER SHARMA	/2019 (Karol Bagh)
28	Ct. Cases		3997/2019	MAMTA Vs. DEVENDER SINGH	/2019 (Burari)
29	Ct. Cases		4002/2019	DHANLAXMI BANK LTD Vs. RAMESH CHANDER SHARMA	/2019 (Karol Bagh)
30	Ct. Cases		10579/2019	ANURAG VERMA Vs. PRADEEP KUMAR	/2019 ()
31	Ct. Cases		12428/2019	SANJAY Vs. UMESH	/2019 ()

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Prosecution Evidence

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. AJEET NARAYAN
Metropolitan Magistrate

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Criminal Cause List Dated 26-03-2020 Total Cases:53

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Ct. Cases	503/1/2010	532941/2016	MS MICORGENE DIAGONOSTIC SYSTEMS Vs. SH MANORANJAN SENGUPTA	/0 (Prashad Nagar)
33	Ct. Cases	506/1/2010	533594/2016	MS MICORGENE DIAGONOSTIC SYSTEMS Vs. SH MANORANJAN SENGUPTA	/0 (Prashad Nagar)
34	Cr. Case	182/2/2012	289377/2016	STATE Vs. JITENDER	205 /2004 (Sadar Bazar)
35	Ct. Cases		510820/2016	MS. MICROGENE DIAGNOSTIC SYSTEMS PVT.LTD. Vs. MANORANJAN SENGUPTO (PROP.)	/0 (Rajinder Nagar)
36	Ct. Cases		509133/2016	MS.RCK LEASING FINANCING (P)LTD. THR.ITS.DIR.SH.DINESH SODHI Vs. VIKAS BEDI	/0 (Pahar Ganj)
37	Ct. Cases		540238/2016	VINU PROMOTERS PVT LTD Vs. MONIKA MAHAJAN	/0 (Darya Ganj)
38	Ct. Cases		540239/2016	VINU PROMOTERS PVT LTD Vs. MONIKA MAHAJAN	/0 (Darya Ganj)
39	Ct. Cases		543823/2016	SATNAM SINGH Vs. BHUPINDER SINGH	/0 (Rajinder Nagar)
40	Ct. Cases		13512/2017	VEER BHAN SINGH Vs. ARJUN KUMAR	/ ()
41	Ct. Cases		590/2018	MOHD. AKRAM Vs. IKARAR @ BHURE KHAN	/0 (Kotwali)
42	Ct. Cases		5502/2018	SUMIT GUPTA Vs. MOHD. ARIF	/0 (Hauz Qazi)
43	Ct. Cases		6858/2018	SUMIT GUPTA Vs. MOHD ARIF	/0 (Hauz Qazi)
44	Ct. Cases		11994/2018	SHAHEEN AFROZ Vs. TARIQ KHAN	/2018 ()
Statement of Accused					
45	Ct. Cases	53RT/2015	519455/2016	AJAY KUMAR Vs. NAVEEN BAHAL	/0 (Kotwali)
46	Ct. Cases	451RT/2015	513059/2016	RAJIV ANEJA Vs. DHERENDER SINGH	/0 (Rajinder Nagar)
47	Ct. Cases		6632/2017	SUSHIL BUBNA Vs. M/S BRITELITE MEDIA	/0 (Darya Ganj)
Defence Evidence					
48	Ct. Cases	855/1/2015	527982/2016	MS JUNEJA ELECTRONICS Vs. CHANDER TALWAR AND ORS.	/0 (Kotwali)
49	Ct. Cases	150/1/2015	526052/2016	MS JUNEJA ELECTRONICS Vs. CHANDER TALWAR AND ORS.	/0 (Kotwali)
50	Ct. Cases	314/1/2016	518283/2016	MS JUNEJA ELECTRONICS Vs. CHANDER TALWAR AND ORS.	/0 (Kotwali)
51	Ct. Cases	191RT/2016	528859/2016	PADAM CHAND JAIN Vs. NATIONAL SALES CORP	/0 (Kotwali)
Final Arguments					
52	Cr. Case	75/2C/2012	289575/2016	STATE Vs. HARJINDER SINGH	157 /2001 (Civil Lines)
Order on Sentence					
53	Ct. Cases	253RT/2015	528837/2016	POPULAR JEWELLERY MART. Vs. PRINCE TRADERS	/0 (Karol Bagh)

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